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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No

H99956

/सी-2/NGT-01/23

दिनांक

Date

25/08/23

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.
E-mail - judicial-ngt@gov.in

Subject: Submission of Compliance of directions of Hon'ble National Green Tribunal in OA No. 200/2014 MC Mehta Vs Union of India & Ors passed on 23.11.2021.

Sir,

In compliance of Hon'ble National Green Tribunal order dated 23.11.2021 in OA No. 200/2014 MC Mehta Vs Union of India & Ors, the updated compliance status report is being filed herewith.

It is requested that the aforesaid compliance report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

Chief Environmental Officer
Circle-2

Compliance status of directions issued by Hon'ble NGT vide order dated 23.11.2021 in the matter of O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors.

1. That in compliance of the order passed by Hon'ble Tribunal, the Chief Secretary, Govt. of Uttar Pradesh had issued instructions vide letter dated 24.12.2021 for compliance of directions passed by Hon'ble Tribunal to Additional Chief Secretaries/Principal Secretaries of Urban Development, Infrastructure & Industrial Development, Irrigation and Water Resources, Geology & Mining Department, Namami Gange & Rural Water Supply Department and to Chief Executive Officer, UPSIDA, Director, State Ground Water Authority, Managing Director, U.P. Jal Nigam, Principal Chief Conservator of Forests (PCCF). Copy of the letter dated 24.12.2021 is enclosed herewith and marked as **Annexure No. -1.**
2. Further, the Chief Secretary, Government of U.P. has also reviewed the status of compliance with officials of concerned Departments through review meetings dated 14.06.2021 and 16.08.2021 and 06.10.2022. The Chief Secretary, Government of U.P. has also been regularly reviewing the status of compliance of orders of Hon'ble NGT every third Monday of the month. During this the case is also reviewed from time to time. Copies of the minutes of meetings dated 14.06.2021, 16.08.2021, 06.10.2022 are enclosed herewith and marked as **Annexure No. 2, 3 & 4.**

3. Additional Chief Secretary, Environment, Forest and Climate Change Department, Government of U.P. has directed vide its letter dated 26.08.2021 to all Divisional Forest Officers, for preparing plans for phyto-remediation in all the untapped drains meeting river Ganga and its tributaries through finance from Urban Development Department, as decided in the meeting dated 16.08.2021 under the chairmanship of Chief Secretary, Government of U.P. Copy of the letter dated 26.08.2021 is enclosed herewith and marked as **Annexure No. - 5.**

4. That updated progress as per the information received from Urban Development Department, Irrigation Department, Ground Water Department and U.P. Pollution Control Board pursuant to the directions passed by the Hon'ble Tribunal vide order dated 23.11.2021 is as follows :-
 - 4A. **Sewage Management and Interim Remedial Measures for treatment of Drains (Report from Urban Development Department)**
 - a. Total drains 459 meeting river Ganga and its tributaries
 - b. Principal Secretary, Urban Development issued direction on 03.02.2020 to ULBs for ensuring interim remedial measures for treatment of drains.

- c. Status of tapping of 86 identified drains in Phase-I, Segment-B

Status of Tapping of Drains in Phase-I, Segment-B		
1	Drains not requiring Tapping	10
2	Tapped Drains	40
3	Drains to be Covered in ongoing Schemes	25
4	Drains to be Covered in sanctioned Schemes (under tendering)	02
5	Drains to be covered in DPR/PFR Submitted for Approval	09
Total		86

- That the summary of expected date of the completion of the project and proposed revised timeline for Segment-B, Phase-I is given below:-

S. No.	Targets to be achieved as per Hon'ble NGT orders dated 10.12.2015, 13.07.2017 and 22.08.2019 the timelines	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets
Segment-B, Phase-I, Bijnor to Kanpur				
1.	Tapping of 76 Drains	40 Drains tapped	Total- Drains; 36	a. For 25 drains Under

	(No tapping required in 10 drains due to low sewage load)		<p>Projects Ongoing - 25 Drains (12 Drains of Bulandshahar by Jun- 2025. 03 drains of Bareilly by Aug- 2024. 05 drains of Farrukhabad-Fatehgarh by Jun-2024. 05 Drains of Moradabad by Jan - 2025.)</p> <p>Projects Sanctioned- 02 Drains, 24 months after issuance of Letter of Award (LOA).</p> <p>DPR submitted for approval - 09 Drains, 24 months from date of issue of LOA.</p>	<p>ongoing projects, minimum timeline is to be adhered. Every effort is being made to minimise the timeline.</p> <p>b. 02 drains are to be covered in sanctioned schemes, the timeline mentioned as usual is 24 months from date of LOA.</p> <p>c. After sanction of projects, 24 months will be required after issuance of LOA for completion of projects.</p>
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- That as per the report submitted by Uttar Pradesh Jal Nigam, the status of progress of tapping of 215 identified drains in Phase-II, is as given -

Status of Tapping of Drains in Phase-II		
1	Drains not requiring Tapping	17
2	Tapped Drains	92
3	Drains to be Covered in ongoing Scheme	44
4	Drains to be Covered in sanctioned Scheme (under tendering)	25
5	Drains to be covered in DPR/PFR Submitted for Approval	23
6	Drains to be tapped in projects under preparation	14
Total		215

- That the summary of expected date of the completion of the project and proposed revised timeline for Phase-II is given below—

S. No	Targets to be achieved as per Hon'ble NGT orders dated 10.12.2015, 13.07.2017 and	Targets achieved and the reasons for delay in compliance	Targets not achieved and the revised timelines proposed*	Action taken or suggested for violation of timelines or non-achieving of targets

	22.08.2019 the timelines			
Phase-II (215 Drains), Kanpur to U.P. Border				
1.	Tapping of 198 Drains (No tapping required in 17 drains due to low sewage load)	92 Drains tapped	Total- 106 Drains Projects Ongoing - 44 Drains (05 Drains of Vindhyanchal sewerage scheme, Mirzapur - Discharge in the drains have been reduced significantly as work of sewer network and Sewer House connections are completed. 1 no. of drain will be tapped after getting approval from NMCG and balance 3 drains will be tapped by Sept - 2023. 35 drains of Mirzapur-Ghazipur by Jan - 2024. Drains to be tapped in sanctioned projects (Under	a. For 44 drains under ongoing projects, minimum timeline is to be adhered. Every effort is being made to minimise the timeline. b. DPR for 14 drains is under preparation, the timeline mentioned as usual is 24 months from date of issue of LOA.

			<p>Tendering)- 25 Drains, 24 months after issuance of Letter of Award (LOA).</p> <p>DPR submitted for approval - 23 Drains, 24 months from date of issue of LOA.</p>	<p>c. After sanction of projects, 24 months will be required after issuance of LOA for completion of projects</p>
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Details of drains, tapping status and timeline of project completion as provided by Urban Development Department vide letter dated 14.08.2023 is attached herewith and marked as **Annexure no. 6**

Action taken by CPCB

Further, it is submitted that Central Pollution Control Board, vide its letter dated 16-03-2022 has imposed Environmental Compensation of Rs. 418 crore for the period from 01.07.2020 to 31.01.2022 on untapped drains and Environmental Compensation of Rs. 88 crore for the period from 01.11.2019 to 30.06.2020 on untapped drains where interim measures have not been taken. Central Pollution Control Board has also imposed Environmental Compensation of Rs. 129.2 crore for incomplete 68 STP projects for

the period from 01.07.2020 to 31.01.2022. Copy of the letter dated 16.03.2022 is enclosed herewith and marked as **Annexure No. - 7.**

Action taken by UPPCB

It is submitted that UPPCB has given directions vide letter dated 16.08.2022 to Secretary Urban Development, M.D. U.P. Jal Nigam (Rural/Urban), Project Director State Mission for Clean Ganga U.P., Director, Directorate of Local Bodies, All Municipal Commissioners Nagar Nigam, All Executive Officers of Nagar Palika Parishad and Nagar Panchayat of Uttar Pradesh to take action for tapping all untapped drains, Bio remediation/Phyto remediation treatment of drains in case of tapping not done, effective operation of STPs/CETPs and early completion of under construction STP/CETP projects, so that water quality of river Ganga may be further improved. The copy of letter dated 16.08.2022 is enclosed herewith and marked as **Annexure No. – 8**

It is submitted that UPPCB has also send letter dated 25.08.2023 to Secretary, Urban Development Department, Govt. of U.P. for taking effective steps for tapping of all untapped drains and till tapping is not completed, proper arrangement for treatment through bio-remediation/phytoremediation of the drains, so that only treated water meets river Ganga and its tributaries. The copy of letter dated 25.08.2023 is enclosed herewith and marked as **Annexure No. - 9**

It is submitted that UPPCB has issued show cause notice vide letter dated 25.08.2022 to Municipal Commissioner, Nagar Nigam, Prayagraj for imposing Environmental Compensation of Rs 75

Crores for not tapping 60 drains meeting river Ganga/Yamuna in Prayagraj. The copy of show cause notice dated 25.08.2022 is enclosed herewith and marked as **Annexure No. - 10**

UPPCB has also imposed Environmental Compensation of Rs. 3.25 Crore against Municipal Commissioner, Nagar Nigam, Mathura Vrandavan, Mathura for not tapping 5 drains meeting river Yamuna vide letter dated 10.08.2023. The copy of letter dated 10.08.2023 is enclosed herewith and marked as **Annexure No. -11**

UPPCB has imposed Environmental Compensation of Rs. 1.55 Crore against Municipal Commissioner, Nagar Nigam, Kanpur Nagar for not tapping 6 drains meeting river Ganga/Pandu vide letter dated 24.08.2023 The copy of letter dated 24-08-2023 is enclosed herewith and marked as **Annexure No. -12**

4B. Industrial Pollution Control (Report from UPPCB)

- a) 1647 Grossly Polluting Industries (GPIs) identified in UP.
- b) 1227 units operational and have installed ETPs
- c) UPPCB is regularly monitoring the compliance of GPIs.
- d) Grossly Polluting Industries were also inspected through third party institutes like CLRI, IIT Delhi, CPPRI, Saharanpur, IIT Roorkee, JMI Delhi, VSI Pune, IIT BHU, MNNIT Prayagraj, HBTU Kanpur, IITR Lucknow, BHEL Haridwar engaged by CPCB in Year 2022-23. Third Party Institutes inspected 1114 GPI units out of which 168 units were found temporarily closed and 19 units were found permanently closed. Show cause notices were issued against 122 defaulter industries and closure order were

issued against 28 defaulter industries under section 33A of Water (Prevention and Control of Pollution) Act 1974 till now.

Besides above UPPCB has also prosecuted total no. 380 of water polluting industrial units under section 41/43/44 of Water (Prevention and Control of Pollution) Act 1974, in Special Court (Air and Water Pollution Control) Lucknow. Out of which conviction has been done in 44 cases.

e) Out of 129 STPs, 114 are operational and 15 are not operational. 85 STPs have been found complying and 29 STPs have been found defaulting in July 2023. UPPCB has impose Environmental Compensation of Rs. 3.88 Crore against 27 STP operators for not achieving the prescribed standards during various period from Jan 2023 to July 2023. The Status of STPs and details of Environmental Compensation imposed against defaulter STP operators is enclosed herewith and marked as **Annexure No.-13**

- f) All GPI Units have been directed to install OCEEMS/PTZ Camera with open access to UPPCB.
- g) UPPCB has also set up a control room in headquarters at Lucknow where ETPs of the GPIs are monitored remotely.
- h) As per the latest report 1255 GPIs have installed OCEEMS and 134 GPIs have installed PTZ web Camera also.
- i) There are 07 CETPs in Uttar Pradesh. Out of which 05 CETPs are complying and 01 CETP Banthar Unnao is not complying and 01 CETP Site-2 Unnao, is not operational.

UPPCB has imposed Environmental Compensation on Banthar Industrial Pollution Control Company, UPSIDC, Banthar Unnao for non complying with the prescribed norms at the outlet of CETP Banthar of Rs 9.90 Lac on 23.06.2023 and Environmental Compensation on Unnao Tanneries Pollution Control Company, UPSIDC, Site-2 Unnao for non complying with the prescribed norms at the outlet of CETP Site-2 Unnao of Rs 14.10 Lac on 23.06.2023.

The status of CETPs is enclosed herewith and marked as Annexure No.- 14

- j) Up-gradation for CETPs approved by NMCG-
 - Mathura CETP of capacity 6.5 MLD
 - Banthar of capacity 4.5 MLD
 - Site-2 Unnao CETP of capacity 2.15 MLD
 - Jajmau Kanpur CETP 20 MLD (Date of completion of project 25.10.2023)
- k) Stringent effluent norms notified for industrial activities in Critically/Severely Polluted Industrial Areas (CPAs/SPAs) dated 27.02.2020 is being complied for the setting up of new industries.
- l) The Primary Effluent Treatment Plant outlet and inlet Effluent Quality Standards for 03 CETPs of Tannery Sectors namely Jajmau 36 MLD, Banthar 4.5 MLD and Site-2 Unnao 2.15 MLD have been notified on 02.11.2019 and being complied.

- m) Inlet Effluent Quality Standards for 05 CETPs of Textile Sectors have been notified on 07.12.2018.
- n) Notification has been issued that all new molasses based distilleries including yeast manufacturing units/expansion project in existing molasses based distilleries including yeast manufacturing units shall achieve zero liquid discharge (ZLD) by Concentrating and incinerating the spent wash in Slope Boiler on 28.01.2020.

4C. Utilization of treated sewage, use of sludge as a manure and septage management.

- a) The State's Policy for use of treated water is being notified.
- b) Total sewage generation is around 5500 MLD (80% of water used). The State has 129 STPs with installed capacity of 4011 MLD. In the State 28 STPs of capacity 927.9 MLD are under construction and 32 STP projects having capacity 1353.3 MLD are under tendering stage.
- c) At present nearly 410 MLD treated water is being used in agriculture, rest is going for augmentation of river flow.
- d) The various re-usage possible of treated water are (1) Urban, (2) Industrial (3) Agricultural, (4) Environmental and Recreational, (5) Ground water recharge, (6) Augmentation of river flow.
- e) State is also planning to get utilize treated sewage water in Thermal Power Plant.
- f) The State has promulgated the Septage Policy on 31.10.2019.

- g) State Mission for Clean Ganga (SMCG), U.P. has informed vide letter dated 07.12.2019 that the State is implementing projects of tertiary treatment and supply of treated water to Indian Oil Corporation Limited, Mathura and Panki Power Plant in Kanpur.
- h) U.P. Jal Nigam has informed status of Faecal and Septage Treatment Plant Projects upto 10.05.2022 which states that projects have been implemented in Aligarh, Hathras, Jhansi, Kanpur, Mathura, Amroha, Baraut, Hapur, Khurja, Loni, Modinagar, Moradabad, Pilibhit, Rampur, Raebareilly, Lakhimpur, Ayodhya and Unnao and are under implementation in 36 AMRUT towns.
- i) The projects in 03 towns are proposed to start after availability of land and in 02 towns work is on progress.

Reutilization of Treated Sewage from STP.

- a) 8 MLD treated water from Trans-Yamuna-I and II STPs at Mathura is supplied to IOCL, Mathura.
- b) Treated sewage and sludge from the STP is auctioned to farmers, used in land filling and as manure, disposed in Nagar Palika land, for construction activity and in Horticulture (Miyawaki).

c) Future Plan

S.No.	Re-utilization of treated sewage	Timeline
1	Treated water from Bingawan STP(210 MLD) to Panki Thermal	September, 2023

	Power Plant (approx 40 MLD)	
2	20 MLD treated water from Trans-Yamuna-I and II STPs at Mathura is to be supplied to IOCL, Mathura	December, 2023
3	Treated water from Shahjahanpur STP (45 MLD) to Rosa TPS (approx. 40 MLD)	June, 2025
4	Treated water from Aligarh STP (45 MLD) to Hirduaganj TPS (approx. 30 MLD)	July, 2025
5.	Treated water from Naini, Prayagraj STP (80 MLD) to Bara TPS (approx 55 MLD)	December, 2025
6.	Treated water from Bulandshahar STP (40 MLD) to Rosa TPS (approx. 20 MLD)	July, 2025

4D. Ecological Flow. (Report from Irrigation Department)

a) The ecological flow as per notification dated 02.07.2021 in River Ganga from Bhimgoda Barrage (Haridwar), Bijnore Barrage and Narora Barrage is being complied.

BHIMGODA BARRAGE HARIDWAR		
Month	Minimum E-flow (Discharge in Cumec)	Actual Average E-flow (Discharge in Cumec)
Mar-22	36	247
Apr-22		233
May-22		244

Jun-22		260
Jul-22		1550
Aug-22	57	2053
Sep-22		1532
Oct-22		832
Nov-22		378
Dec-22		235
Jan-23		239
Feb-23		179
Mar-23	36	305
Apr-23		234
May-23		138
Jun-23		407
Jul-23		2487
<u>BIJNOUR BARRAGE</u>		
Month	Minimum E-flow (Discharge in Cumec)	Actual Average E-flow (Discharge in Cumec)
Mar-22		254
Apr-22	24	243
May-22		237
Jun-22		264
Jul-22		1245
Aug-22	48	1860
Sep-22		1127
Oct-22		814
Nov-22		370
Dec-22		171
Jan-23		171
Feb-23		240
Mar-23	24	266
Apr-23		214
May-23		137
Jun-23		299
Jul-23		2750
<u>NARORA BARRAGE</u>		
Month	Minimum E-flow (Discharge in Cumec)	Actual Average E-flow (Discharge in Cumec)
Mar-22		44
Apr-22	24	154

May-22		86
Jun-22	48	58
Jul-22		872
Aug-22		2107
Sep-22		1158
Oct-22		417
Nov-22	24	431
Dec-22		201
Jan-23		75
Feb-23		87
Mar-23		106
Apr-23		110
May-23		38
Jun-23		159
Jul-23	3193	

KANPUR BARRAGE

Month	Minimum E-flow (Discharge in Cumecc)	Actual Average E-flow (Discharge in Cumecc)
Mar-22	24	250
Apr-22		265
May-22		158
Jun-22	48	150
Jul-22		614
Aug-22		2374
Sep-22		1275
Oct-22		478
Nov-22	24	754
Dec-22		183
Jan-23		182
Feb-23		181
Mar-23		121
Apr-23		186
May-23		88
Jun-23		79
Jul-23	4710	

4E. Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas (Report from Ground Water Department)

- a) THE UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) ACT, 2019 (U.P. Act No-13 Of 2019) Dated- 07, August 2019 and WATER (MANAGEMENT AND REGULATION) RULES, 2020 vide notification No.-158/76-3-2020-10GW-2014, dated 25-02-2020 for protecting, conserving, controlling and regulating ground water notified.
- b) Gol's "Atal Bhujal Yojna" aiming at participatory comprehensive water management in 550 gram panchayats in 26 blocks of 10 districts of U.P. (20 blocks of 6 districts of Bundelkhand and 6 blocks of 4 district of Western U.P.) is implemented.
- c) Similar to Atal Bhujal Yojna, government of U.P. also launched "Uttar Pradesh Atal Bhujal Yojna" in remaining 65 districts of U.P. aiming participatory comprehensive water management. It is also hereby mentioned that NO BUDGET has been allocated till date.
- d) As per Ground Water Resource Estimation, 2022, out of 836 (826 blocks & 10 urban areas) assessment unit of Uttar Pradesh :
 - i. 63 (54 blocks & 9 urban area) assessment unit have been categorized as 'Over-Exploited' (where ground water extraction is >100%).

- ii. 47 (46 blocks & 1 urban area) assessment unit as 'Critical' (where ground water extraction is >90 & $<100\%$),
 - iii. 169 as 'Semi- Critical'(where ground water extraction is >70 & $<90\%$), and
 - iv. 557 as 'Safe' (where ground water extraction is $<70\%$).
- e) The "Rajya Bhoojal Sanrakshan Mission" started from year 2017-18 to ensure convergence of the works of different departments in problematic areas so as to get significant effect on Ground water. In this Mission, all Over Exploited, Critical, Semi-Critical blocks and rest blocks of Bundelkhand and Vindhyan regions(Total 272 blocks) are covered under this Mission, progress of some major works are given below (up to 04th March, 2022)-

Structures	No. of structures to be prepared	Structure completed
Check Dam	4866	2824
Pond Rejuvenation/Construction	101145	42877
Farm Pond	187489	171782
Distribution of Drip/Sprinkler System	290696	65746

- f) The minor irrigation Department has constructed 6203 Check Dams and 995 ponds and target for the current year 2023-24 is construction of 136 Check Dams and 107 ponds

4F. Monitoring and displaying of water quality (Report from UPPCB)

- a) UPPCB is regularly monitoring the water quality of River Ganga at 32 sampling points in Uttar Pradesh. The monitoring reports of water quality of river Ganga is being uploaded regularly on the UPPCB website www.uppcb.com.
- b) Water quality of Ganga at inter-State borders and at important public places/Ghats from 2017 to 2021 shows that there is improvement in water quality at D/s Amroha Garhmukteshwar U/s and D/s, Anoopshahar U/s and D/s, Farrukhabad, Bithoor Kanpur, Kannauj U/s and D/s, Kanpur U/s and D/s, Prayagraj U/s and D/s and Varanasi U/s and D/s. The detail is enclosed herewith and marked as **Annexure no. 15**

4G. Remediation of Chromium dump at Rania and Khanchandpur Village near Kanpur (Report from UPPCB)

- a) That it is submitted that for lifting, treatment and scientific disposal of the lying Chromium waste at Khanchandpur, Rania, Kanpur Dehat, the MoU have been executed between the TSDF operators (M/s U.P. Waste Management Project & M/s Bharat Oil and Waste Management Ltd., Kumbhi, Kanpur Dehat) and Additional District Magistrate(Admin) Kanpur Dehat on 05.11.2022

and work orders have been issued to the TSDF operators by Additional District Magistrate (Admin) Kanpur Dehat on 15.11.2022 for lifting, treatment and scientific disposal of chromium waste as per the rate decided by the committee constituted by Environment, Forest and Climate Change Department Government of U.P. vide letter no. 192/81-7-2022-44(writ)/2016 T.C-2 dated 26-05-2022.

- b) That it is submitted that lifting of Chromium waste from the site to TSDFs started on 15.12.2022. Committee has ensured the scientific disposal of waste and suitable SoP has been devised by for the same. At the TSDFs, the weight of chromium waste are again measured and stored separately before stabilization. After stabilization the sample of the stabilized waste is collected and sent to Laboratory of Central Pollution Control Board, Delhi for TCLP test and after the results are found as per the prescribed standards for disposal in SLF, the operators are allowed to dispose in the SLF. The quantity of Chromium waste lifted from the site is also monitored through a mobile app developed by U.P. Pollution Control Board. Both the TSDF operators have lifted entire waste lying at Khanchandpur site approx. 95006 MT chromium waste from dump site.
- c) That it is submitted that not it has been decided in the meeting under Chairmanship of District Magistrate Kanpur Dehat to remediate the soil and miyawaki plantation is also

proposed at the site to develop dense forestation and thus also improve the air quality of the area.

4H Status of compliance of CETPs at Jajmau, Unnao and Banthar

U.P. Pollution Control Board is regularly monitoring the compliance status of CTEPs. As per the analysis reports the compliance status of CETP at Unnao, Banthar and Jajmau is as follows :

- During July 2023 the CETP Unnao was found non complying with the prescribed standards.
- During July 2023 the CETP Banthar was found not in operation.
- During July 2023 the CETP Jajmau was found complying with the prescribed standards.

That it is further submitted that the CETP at Jajmau, Kanpur is having capacity of 36 MLD to treat (combined effluent in ratio of 1:3) 9 MLD Tannery effluent & 27 MLD domestic sewage effluent. All the tannery units discharge primary treated effluent through conveyance channel, which is further pumped through 4 pumping stations into 36 MLD CETP designed to treat mixed effluent consisting of 9 MLD tannery effluent and 27 MLD domestic sewer.

That the maintenance of conveyance channel, pumping stations and operation of CETP is done by Ganga Pollution

Control Unit, U.P. Jal Nigam, Kanpur. The treated CETP effluent gets further diluted with treated effluent of 130 MLD, 43 MLD and 5 MLD STP at the premises of CETP Jajmau before finally discharged into irrigation channel for irrigation. The STPs are also operated and maintained by operator M/s Kanpur River Management Pvt Ltd, Kanpur selected by UP Jal Nigam.

That it is further submitted that there is no separate sewerage network in Jajmau area, where all the tannery units are situated, so untreated domestic sewage generated from Jajmau area also gets mixed with industrial effluent goes through conveyance channel into CETP.

That, it is submitted that keeping the above aspect into consideration, U.P. Pollution Control Board has taken following measures to reduce the chances of overflow from pumping stations as well as excess effluent going into CETP.

- a. U.P. Pollution Control Board issued guidelines vide letter dated 08.06.2019 to assess the infrastructure of tannery units according to their permitted capacity in order to restrict tannery units to operate as per their permitted capacity.
- b. The process of tanning operation in tannery unit is such that there is no continuous flow generation from the process and it is more in the nature of batch process, so tannery effluent generated from tannery units gets

discharged after accumulation of effluent for 2 to 3 days. This in turn results into excess flow generated from the tannery units at a particular point of time than the permissible discharge calculated on Kl/day basis, whenever it is discharged after completion of batch process. U.P. Pollution Control Board restricted the overall capacity of each tannery unit first upto 80% of its consented capacity in order to reduce the chances of excess flow going to pumping stations and subsequently to CETP inlet. But this step was also not found adequate as excess flow was still noticed at each pumping stations and CETP inlet due to inseparable domestic effluent up to 10.02 MLD, as well as batch process of tannery units. Therefore, U.P. Pollution Control Board restricted the overall processing capacity of each tannery unit further to 50% of its consented capacity in order to reduce the chances of excess flow going to pumping stations and subsequently to CETP inlet.

- c. U.P. Pollution Control Board implemented roster of operation of tannery units attached to different pumping stations. As per this roster, tannery units attached to pumping station 1 and 3 are operated for first 15 days of the month and tannery units attached to pumping station 2 and 4 are operated for next 15/16 days of the month.
- d. Each tannery unit has installed flow meter at the outlet of PETP with connectivity to CPCB and UPPCB server.

- e. U.P. Pollution Control Board is regularly monitoring the effluent quality of different conveyance channels before reaching pumping stations and it has been directed that if any default is noticed then coercive action will be taken against all the tannery units existing in upstream of that location.
- f. Surprise checks are conducted by UPPCB and Inter Departmental Teams as well as Third Party Institutions like IIT, HBTU, PCCRI, NEERI also conduct the surprise inspections from time to time and actions are taken against the defaulter units.

That U.P. Pollution Control Board has taken action from time to time, whenever tannery effluent overflow to Ganga river was found at Pumping Stations operated by Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur. The details of action taken from time to time is summarized as below-

S.No	Action Taken	Date	Reason of Action Taken
1.	Direction for Closure and disconnection of electricity of 251 tannery units	18.11.2018	Non availability of sewage at inlet of CETP for dilution due to maintenance of trunk sewer line.
2.	Direction for Closure and disconnection of electricity of 19 tannery units	26.12.2018	Overflow from pumping station no.-4 (Budhiyaghat)
3.	Direction for Closure and disconnection of electricity of 09 tannery	31.12.2018	Over capacity production.

S.No	Action Taken	Date	Reason of Action Taken
.	units		
4.	Direction for Closure and disconnection of electricity of 91 tannery units	06.01.2019	Overflow from pumping station no.-3 (Wajidpur)
5.	Direction for Closure and disconnection of electricity of 114 tannery units	09.01.2019	Overflow from pumping station no.-2 (Sheetla bazar)
6.	Direction for Closure and disconnection of electricity of 122 tannery units	01.10.2019	Non availability of sewage at inlet of CETP for dilution due to maintenance of trunk sewer line.
7.	Direction for Closure and disconnection of electricity of 02 tannery units	17.08.2020	Over capacity production.
8.	Direction for Closure and disconnection of electricity of 05 tannery units	11.12.2020	Over capacity production.
9.	Direction for Closure and disconnection of electricity of 09 tannery units	01.01.2021	To prevent overflow from pumping station no.-4 (Budhiyaghat)
10.	Direction for Closure and disconnection of electricity of 95 tannery units	18.03.2021	Over flow from Pumping Station 3 (Wajidpur) and operation of tannery units during closure roster period.
11.	Direction for Closure and disconnection of electricity of 09 tannery units	07.01.2022	Found operational during bandi roster period.
12.	Direction for Closure and disconnection of electricity of 121 tannery	28.01.2022 and 30.04.2022	Due to non payment of dues for contribution towards New 20 MLD

S.No	Action Taken	Date	Reason of Action Taken
	units		CETP
13.	Direction for Closure and disconnection of electricity of 213 tannery units	15.09.2022	Due to damage of TEPH pipe line carrying CETP effluent.

U.P. Pollution Control Board has imposed Environmental Compensation against the operator of CETP and STPs at Jajmau Kanpur i.e. Ganga Pollution Control Unit, U.P. Jal Nigam, Kanpur / M/s Kanpur River Management Pvt Ltd, Kanpur from time to time on the basis of different defaults. The details of action taken is summarized in the table form as below:-

S.No	Action Taken	Date	Reason of Action Taken
1.	Imposition of Environmental Compensation of Rs 2.5 Lac	25.04.2019	Discharge of untreated sewage to Ganga river due to damage in sewer line and not pumping sewer to STP of 130 MLD, 43 MLD and 5 MLD at Jajmau, Kanpur.
2.	Imposition of Environmental Compensation of Rs 1.5 Lac	04.06.2019	Discharge of untreated sewage from 130 MLD and 43 MLD STP Jajmau, Kanpur.
3.	Imposition of Environmental Compensation of Rs 1.5 Lac	01.01.2021	Due to not achieving the standards at the outlet of 36 MLD CETP, Jajmau, Kanpur
4.	Imposition of Environmental Compensation of Rs 11.25 Lac	04.06.2021	Discharge of untreated sewage from 130 MLD STP.

S.No	Action Taken	Date	Reason of Action Taken
5.	Imposition of Environmental Compensation of Rs 3.75 Lac	31.08.2021	Discharge of untreated sewage from Sheetla Bazar drain.
6.	Imposition of Environmental Compensation of Rs 5.25 Lac	15.09.2021	Non compliance of CETP Jajmau, Kanpur
7.	Imposition of Environmental Compensation of Rs 5.625 Lac	05.01.2022	Discharge of untreated sewage from Sheetla Bazar drain.
8.	Imposition of Environmental Compensation of Rs 5.625 Lac	05.01.2022	Discharge of untreated sewage from Budhiyaghat drain.
9.	Imposition of Environmental Compensation of Rs 1.50 Lac	13.01.2022	Discharge of untreated sewage from Dubka drain.
10.	Imposition of Environmental Compensation of Rs 9.75 Lac	28.01.2022	Discharge of untreated sewage from Sheetla Bazar drain.
11.	Imposition of Environmental Compensation of Rs 9.75 Lac	28.01.2022	Discharge of untreated sewage from Sheetla Bazar drain.
12.	Imposition of Environmental Compensation of Rs 0.375 Lac	08.03.2022	Due to non operation of 43 MLD STP and discharging untreated sewage effluent from Airforce Nala
13.	Imposition of Environmental	14.04.2022	Discharge of untreated sewage from Budhiyaghat

S.No	Action Taken	Date	Reason of Action Taken
	Compensation of Rs 5.25 Lac		drain.
14.	Imposition of Environmental Compensation of Rs 3.75 Lac	14.04.2022	Discharge of untreated sewage from Sheetla Bazar drain.
15.	Imposition of Environmental Compensation of Rs 11.625 Lac	20.04.2022	CETP Jajmau was found non complying during the period 01-06-2021 to 05-04-2022
16.	Imposition of Environmental Compensation of Rs 99.0 Lac	20.04.2022	Not proper operation of 130 MLD and 43 MLD STPs.
17.	Imposition of Environmental Compensation of Rs 1.125 Lac	17.06.2022	due to untreated discharge from 130 MLD STP Jajmau through Airforce Nala
18.	Imposition of Environmental Compensation of Rs 3.375 Lac	15.07.2022	due to untreated discharge through Airforce Nala as rising main was damaged.
18.	Imposition of Environmental Compensation of Rs 48.375 Lac	16.09.2022	CETP Jajmau was found non complying during the period 06-04-2022 to 12.08.2022.
19.	Imposition of Environmental Compensation of Rs 21.0 Lac	16.09.2022	due to untreated discharge from 130 MLD and 43 MLD STP Jajmau through Airforce Nala

Further, UPPCB has also prosecuted M/s Kanpur River Management Pvt Ltd and its Directors under section-43/44 of Water (Prevention and Control of Pollution) Act 1974 in Special Court (Air and Water Pollution Control) Lucknow on

13-04-2022 for non achieving the discharge standards by 130 MLD STP at Jajmau Kanpur.

That UPPCB has prosecuted 65 defaulter tannery units of Jajmau Kanpur under section 41/44 of Water (Prevention and Control of Pollution) Act 1974 in Special Court (Air and Water Pollution Control) Lucknow. Out of which 36 cases have been decided and conviction is done in 26 cases.

That it is submitted that UPPCB has sealed 169 drums & 47 Paddles in 92 tannery units associated with Pumping Station-03 (Wajidpur), 54 drums & 12 Paddles in 19 tannery units associated with Pumping Station-04 (Budhiyaghat), 13 drums & 07 Paddles in 12 tannery units associated with Pumping Station-01 (Chhabilepurwa) to control excess flow generation. In order to stop illegal operation of closed tannery units electric disconnection has been done and confirmed by KESCo. vide letter dated 03.12.2021.

That UPPCB has imposed the environmental compensation against the defaulting units from time to time. Environmental Compensation of Rs 2.85 Crore imposed against 270 defaulter tannery units, out of which Environmental Compensation of Rs. 1.23 Crore has been deposited by 246 tannery units of Jajmau Kanpur.

That it is also relevant to submit here that in order to improve the treatment capacity of existing tannery units of Jajmau, Kanpur, Central Government has taken effective initiation and for Jajmau Tannery cluster, National Mission for

Clean Ganga, New Delhi has approved 20 MLD CETP (dilution based) worth Rs. 554 Crore, as per Hon'ble NGT direction. The proposal was consented by the tannery association and the Government of Uttar Pradesh. The member tannery units have committed to contribute Rs. 25 crore and has proposed to bear the estimated cost of Rs. 137 Crore for upgradation of their Primary Effluent Treatment Plants (PETPs). Rest 392 Crore will be borne by National Mission for Clean Ganga (NMCG). The Special Purpose Vehicle "Jajmau Tannery Effluent Treatment Association (JTETA)" of member tannery units and district administration headed by District Magistrate, Kanpur Nagar has been formed.

That the Jajmau Tannery Effluent Treatment Association (JTETA) has allotted the work of construction of CETP to M/s VA Tech Wa Bag Ltd. after finalizing the tender with approval from NMCG. NMCG has also appointed construction engineer to supervise the ongoing work and estimated time of commissioning is 25.10.2023. The new CETP is being constructed in the same premises of existing CETP and the treated effluent is proposed to be used for irrigation after dilution with treated STP effluent. After the construction of new 20 MLD CETP & allied structures like closed conveyance system to carry primarily treated effluent from member tannery units to CETP & CCRP and upgradation of existing PETP by

tanneries, complete elimination of accidental discharge in river Ganga would be ensured.

That the member tannery units have also submitted undertaking for upgradation of PETP before commissioning of the new CETP.

That it is submitted that every member unit has also to contribute its share towards construction of new 20 MLD CETP. U.P. Pollution Control Board has issued closure order vide letter dated 28.01.2022 and 30.04.2022, against 121 member tannery units who have not deposited their instalments as per schedule, on the recommendation of (SPV) Jajmau Tannery Effluent Treatment Association (JTETA) headed by District Magistrate, Kanpur Nagar.

That it is submitted that Central Pollution Control Board has prepared a "Charter for Water Recycling and Pollution Prevention in Tanneries" in order to reduce the TDS in effluent generated from the tannery units by adopting cleaner technology and to minimize the quantity of waste. Central Pollution Control Board has given various directions to U.P. Pollution Control Board vide letter dated 18/23.08.2022. In compliance of above, UPPCB has issued directions vide letter dated 02.09.2022 and 07.09.2022 under section 33-A of Water Act 1974 to all tannery units, for adopting cleaner technology to minimize effluent quantity and use of chemicals as per the "Charter for Water Recycling and Pollution Prevention in Tanneries" in time bound manner and submit action plan for the same. Central Leather Research Institute (CLRI) has given license to 43 tannery units of Jajmau for use

of Technology regarding waterless chrome tanning process. In continuation of adopting cleaner technology, M/s Solidaridad Asia (having technical collaboration with Neatherlands Enterprise Agency) has installed brush type desalting machine in 18 tannery units, fitted water meter in 30 drums of 20 tannery units, installed drum screen in 01 tannery unit, Screen Bar in 25 tannery units and tallow plant in 01 tannery unit of Jajmau, Kanpur. Besides above 2500 square feet tiles have been constructed from lime sludge obtained from 05 tannery units of Jajmau, Kanpur. Upgradation of PETP in 10 tannery units is also proposed by Solidaridad Kanpur Centre in Jajmau, Kanpur. The member tannery units have also submitted undertaking for upgradation of PETP before commissioning of the new 20 MLD CETP.

That it is submitted that a workshop at Kanpur Nagar has also been organized by CPCB and UPPCB with stakeholders and cleaner technology service providers regarding adoption of cleaner technology on 07-08 February 2023.

That it is submitted that Government of Uttar Pradesh is committed, towards maintaining the water quality & flow of river Ganga and for ensuring compliance of orders of Hon'ble Tribunal.

The above compliance report is being placed for consideration of this Hon'ble Tribunal.

Date:


(Rajendra Singh)
Chief Environmental Officer
U.P. Pollution Control Board

File No.81-7005(099)/254/2020-07-

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7
संख्या-NGT-419/81-7-2021-43(पयी)/2014 टी.सी.-3
लखनऊ : दिनांक 24 दिसम्बर, 2021

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|----|--|--|
| 1- | अपर मुख्य सचिव/प्रमुख सचिव,
नगर विकास/अवस्थापना एवं औद्योगिक विकास/
सिंचाई एवं जल संसाधन/भूतत्व एवं खनिकर्म/
नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन। | |
| 2- | मुख्य कार्यपालक अधिकारी,
यूपीसीडा, कानपुर। | 3- निदेशक,
राज्य भूगर्भ जल प्राधिकरण, उ०प्र०। |
| 4- | प्रबन्ध निदेशक,
उ०प्र० जल निगम, लखनऊ | 5- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष,
उ०प्र०। |

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 23.11.2021 का संदर्भ ग्रहण करें, जिसके सुसंगत अंश निम्नवत हैं-

".....25. We are thus of the view that time has come when accountability needs to be fixed for proper and timely utilization of funds allocated and timely performance of constitutional obligation of ensuring clean environment, including clean water of the rivers by meeting of the targets in taking steps. Failure of monitoring and fixing accountability only results in wastage of public funds, continued pollution and resultant deaths and diseases. There appears to be need to consider, at the highest level in the hierarchy of the concerned administration, structural changes in functioning of the NMCG in terms of fixing accountability for maintaining the timelines and exploring management strategies so as to achieve the targets within foreseeable time. Performance parameters and timelines need to be clearly defined and performance audit conducted. The same may include Sewage treatment, tackling encroachments of FPZ, E flows at critical locations, remedying non-compliant CETPs and other issues, including those specified in para 21 of the order dated 18.12.2019, quoted above in para 9 of this order.

26. Standard DPR and tender process SOPs need to be in place. Further, there is need for due investigation about the funds allocated and utilized in terms of achieving the result of reducing pollution load. To the extent failure, causes for the same and persons responsible needs to be identified 134 and made appropriately accountable. A mechanism needs to be worked out to be operative on continuous basis in this regard of identifying those responsible for failure in performance. Without disciplinary and quality control, there may be little chance of success of the laudable mission. Inhouse review mechanism is required to be strong which at present does not appear to be. If it is found that agencies employed by NMCG for executing its pollution abatement and control plan cannot adequately deliver, structural changes need to be considered by assigning the work to an appropriate agency - Governmental, Private or Hybrid, who can be held accountable in terms of performance and achieving the targets. In short, performance needs to be evaluated and accountability fixed. Quarterly report giving the details of the funds allotted and progress achieved in terms of reduction in pollution load and other parameters may be placed on the website of NMCG so as to enable enhanced community participation and support. Compensation as directed in the last order may now be positively collected by the CPCB and the NMCG within two months. In case of non-compliance, coercive measures be taken including initiating prosecution against the defaulters under Section 26 of the NGT Act, 2010. NMCG and CPCB may file their report of further

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progress as on 31.3.2022 by 15.4.2022 which may also be simultaneously uploaded on their respective websites. Report may state the progress in qualitative as well as quantitative terms under different heads as per para 21 of the order dated 18.12. 2019 preferably State-wise in tabular form with remarks.

27. Needless to say, the mission undertaken by the Central Government is under the Environment (Protection) Act, 1986, with reference to List 1, Entry 14 of Schedule 7 of the Constitution read with Article 253 to give effect to International Obligations. There is no lack of legislative/ administrative authority in the Central Government for any decision on 135 the subject. There is also equal responsibility of the States under Articles 48A, 51 and 51A and also of the Local Bodies and District Magistrates under Articles 243G and 243W read with 11th and 12th Schedules of the Constitutions. Further, obligations of public authorities also flows from "Public Trust Doctrine" and the fact that clean environment is part of Right to Life under Article 21 of the Constitution.

List for further consideration on April 28, 2022. ..."

मा० एन०जी०टी०, नई दिल्ली के उपरोक्त वर्णित आदेश दिनांक 23.11.2021 के अनुपालन में संबंधित विभागों द्वारा दिनांक 31.03.2022 तक कृत कार्यवाही की संकलित प्रगति आख्या नेशनल मिशन फॉर क्लीन गंगा, नई दिल्ली एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 15.04.2022 तक मा० एन०जी०टी० में दाखिल की जानी है। प्रकरण में सुनवाई हेतु अग्रिम तिथि 28.04.2022 नियत है।

3- अतः उपरोक्त के संबंध में आपसे अपेक्षा की जाती है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 23.11.2021 के सम्बन्ध में विभाग के स्तर पर मासिक समीक्षा कर प्रगति से अवगत कराये तथा अपने विभाग से सम्बन्धित बिन्दुओं पर समयबद्ध कार्यवाही सुनिश्चित कराते हुए दिनांक 31.03.2022 तक की कृत कार्यवाही की प्रगति रिपोर्ट नेशनल मिशन फॉर क्लीन गंगा, नई दिल्ली एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली को प्रेषित करते हुए उसकी प्रति दिनांक 04.04.2022 तक अनिवार्य रूप से पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (ई-मेल soenvups@rediffmail.com) तथा उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (ई-मेल ms@uppcc.in) को उपलब्ध करायी जाये।।

Signed by राजेन्द्र

कुमार तिवारी

(राजेन्द्र कुमार तिवारी) 59:38

Rajendra Kumar Tiwari

संख्या-NGT-419(1)/81-7-2021-43(पयी)/2014 टी.सी.-3, तददिनांक

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- सचिव, नेशनल मिशन फॉर क्लीन गंगा, जल संसाधन नदी विकास एवं गंगा संरक्षण मंत्रालय, भारत सरकार, नई दिल्ली।
- 2- सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
- 3- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को उनके पत्र संख्या-जी-37037/सी-2/एन.जी.टी. सेल/एम-1/2021, दिनांक 15.12.2021 के संदर्भ में।
- 4- गार्डफाइल।

आज्ञा से,

(मनोज सिंह)

अपर मुख्य सचिव।

File No.81-7099/586/2020-07-

गंगा नदी एवं उसकी प्रमुख सहायक नदियों की जलगुणता में सुधार लाये जाने हेतु की जा रही कृत कार्यवाही के संबंध में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दि० 14.06.2021 को आयोजित बैठक का कार्यवृत्त।

गंगा नदी एवं उसकी प्रमुख सहायक नदियों की जल गुणता में सुधार लाये जाने हेतु की जा रही कृत कार्यवाही के सम्बंध में मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 14.06.2021 को अपराह्न 04:30 बजे वीडियो कान्फ्रेंसिंग के माध्यम से बैठक आहूत की गई।

2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा गंगा एवं यमुना नदी में प्रदूषण के अद्यतन स्थिति के संबंध में प्रस्तुतीकरण किया गया। सदस्य सचिव द्वारा अवगत कराया गया कि प्रदेश में 103 एस०टी०पी० संचालित हैं, जिनमें से माह मई/जून की प्राप्त अद्यतन रिपोर्ट के आधार पर 14 एस०टी०पी० द्वारा मानकों की प्राप्ति नहीं की जा रही है, 03 एस०टी०पी० संचालित नहीं हैं तथा 62 एस०टी०पी० निर्माणाधीन हैं।

3- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि गंगा नदी की जलगुणता मुख्य रूप से कानपुर डाउनस्ट्रीम पर बी०ओ०डी० अधिक होने, डी०ओ० कम होने तथा फीकल कोलीफार्म की मात्रा अधिक होने के कारण कुप्रभावित हो रही है, जिसका मुख्य कारण कानपुर नगर में एस०टी०पी० का प्रभावी रूप से संचालन न होना है। जाजमऊ स्थित 130 एम०एल०डी० एस०टी०पी० की मरम्मत कार्य के दृष्टिगत सीवेज का सीधे प्रवाह नदी में हो रहा है। कानपुर स्थित 210 एम०एल०डी० एस०टी०पी० बिनगवां द्वारा मानकों की प्राप्ति नहीं की जा रही है, तथा प्रदूषित उत्प्रवाह निस्तारित किया जा रहा है। उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा 130 एम०एल०डी० एस०टी०पी० जाजमऊ द्वारा मानकों की प्राप्ति न करने के कारण पर्यावरणीय क्षतिपूर्ति भी अधिरोपित की गयी है एवं अभियोजन की कार्यवाही हेतु कारण बताओ नोटिस जारी किया गया है। उक्त के अतिरिक्त काली एवं रामगंगा नदी जो कि कानपुर के अपस्ट्रीम में क्रमशः खुदागंज एवं फर्रुखाबाद में गंगा नदी में मिलती हैं, में फीकल कोलीफार्म एवं टोटल कोलीफार्म की मात्रा अधिक होने के कारण भी गंगा नदी की जलगुणता प्रभावित हो रही है।

4- बिनगवां एस०टी०पी० के संबंध में प्रबंध निदेशक, उ०प्र० जल निगम द्वारा अवगत कराया गया कि 210 एम०एल०डी० एस०टी०पी० बिनगवां में औद्योगिक उत्प्रवाह निस्तारण किये जाने के कारण एस०टी०पी० इन्लेट पर सी०ओ०डी० की मात्रा अधिक प्राप्त हो रही है जिससे एस०टी०पी० के संचालन एवं मानकों की प्राप्ति में कठिनाई आ रही है। सदस्य सचिव द्वारा अवगत कराया गया कि बोर्ड द्वारा बिनगवां एस०टी०पी० में अशोधित उत्प्रवाह निस्तारित करने वाली कन्फार्मिंग एरिया में स्थित औद्योगिक इकाइयों के विरुद्ध कार्यवाही करते हुए बंदी आदेश जारी किये गये हैं तथा पर्यावरणीय क्षतिपूर्ति भी अधिरोपित की जा रही है। औद्योगिक क्षेत्र के अलावा सघन आवासीय क्षेत्र विशेषकर सीसामऊ डायवर्टेड नाला के कैचमेंट क्षेत्र के मध्य भी अनेक छोटी इकाइयां संचालित हैं। सघन आवासीय क्षेत्र में औद्योगिक इकाइयों से निस्तारित उत्प्रवाह से होने वाले प्रदूषण के नियंत्रण हेतु जिला प्रशासन एवं विद्युत विभाग के सहयोग से नगर निगम एवं विकास प्राधिकरण द्वारा विशेष अभियान चलाकर कार्यवाही किया जाना आवश्यक है। इसके अतिरिक्त उनके द्वारा यह भी अवगत कराया गया कि यद्यपि ऐसी इकाइयों से जनित उत्प्रवाह से सी०डी०ओ० की मात्रा बढ़ना स्वाभाविक है, परन्तु यह मात्रा बोर्ड द्वारा किये गये विभिन्न विश्लेषणों में लगभग 600-700 मिग्रा०/ली० तक पायी गयी है तथा यह मात्रा 210 एम०एल०डी० एस०टी०पी० बिनगवां के संचालन हेतु आवश्यक एम०एल०एस०एस० एवं अन्य प्रचालकों पर अत्यधिक प्रतिकूल प्रभाव डालने हेतु पर्याप्त नहीं है। अतः एस०टी०पी० के प्रभावी संचालन हेतु

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आवश्यक कार्य कर लिए जाने से शोधित उत्प्रवाह की गुणता मानक के अनुरूप की जा सकती है।

5- बैठक में सदस्य सचिव द्वारा यमुना नदी के मथुरा एवं आगरा तथा कानपुर, प्रयागराज तथा वाराणसी में ड्रेन्स के टैपिंग की स्थिति प्रस्तुत की गयी। वाराणसी एवं मथुरा में बायो रेमेडियेशन का कार्य प्रभावी नहीं पाया गया है। सदस्य सचिव द्वारा यह भी अवगत कराया गया कि एस0टी0पी0 का प्रभावी संचालन न करने के अतिरिक्त गंगा नदी में प्रदूषित उत्प्रवाह निस्तारित करने वाली कई ड्रेन्स की टैपिंग न करने एवं वैकल्पिक शोधन की प्रभावी व्यवस्था सुनिश्चित न करने के कारण भी गंगा एवं यमुना नदी के जल की गुणता वाराणसी, मथुरा एवं कानपुर में कुप्रभावित हो रही है।

6- प्रबंध निदेशक, उ0प्र0 जल निगम द्वारा यह भी अवगत कराया गया कि मथुरा में यमुना नदी का जल प्रदूषित होने का मुख्य कारण साड़ी उद्योगों के उत्प्रवाह के शोधन हेतु स्थापित सी0ई0टी0पी0 का प्रभावी संचालन न होने के कारण प्रदूषित उत्प्रवाह के प्रवाहित होने से एस0टी0पी0 के इन्लेट पर सी0ओ0डी0 की मात्रा अधिक होने से एस0टी0पी0 का संचालन प्रभावित हुआ है। सदस्य सचिव द्वारा अवगत कराया गया कि सी0ई0टी0पी0 का संचालन मानकों के अनुरूप न होने के कारण सी0ई0टी0पी0 एवं उससे सम्बद्ध समस्त साड़ी इकाइयों को बन्द कराने की कार्यवाही की जा रही है। प्रश्नगत मथुरा सी0ई0टी0पी0 का राष्ट्रीय स्वच्छ गंगा मिशन के स्तर से अपग्रेडेशन का कार्य प्रस्तावित है।

7- बैठक में अपर मुख्य सचिव, नगर विकास द्वारा अवगत कराया गया कि उनके स्तर से वाराणसी एवं अन्य सम्बंधित जनपदों के अधिकारियों के साथ बैठक कर गंगा नदी के प्रदूषण को रोकने के दृष्टिगत ड्रेन्स के टैपिंग से संबंधित संचालित एवं प्रस्तारित विभिन्न योजनाओं एवं मा0 एन0जी0टी0 में दायर विभिन्न वादों की अद्यतन स्थिति की समीक्षा की जा रही है तथा समीक्षा उपरान्त आवश्यक कार्यवाही की जायेगी। चयन के अतिरिक्त अनटैंड ड्रेन्स के बायो रेमेडियेशन के संबंध में भी समीक्षा कर आवश्यक कार्यवाही की जायेगी।

8- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा मिर्जापुर एवं वाराणसी में कुछ स्थलों पर नदी के जल में एलगी पाये जाने के सम्भावित कारणों एवं इसके सम्भावित उपचारों के सम्बंध में की गई कार्यवाही के संबंध में अवगत कराया गया।

बैठक में सम्यक् विचारोपरांत निम्न कार्यवाही हेतु निर्णय लिया गया :-

1- कानपुर स्थित जाजमऊ 130 एम0एल0डी0 एस0टी0पी0 के मानकों के अनुरूप संचालन न किये जाने एवं सीवेज के सीधे गंगा नदी में निस्तारण के दृष्टिगत एस0टी0पी0 ऑपरेटर के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित एवं अभियोजन की कार्यवाही की जाय।

(कार्यवाही-अपर मुख्य सचिव, नमामि गंगे/प्रबन्ध निदेशक, उ0प्र0 जल निगम एवं सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

2- कानपुर स्थित बिनगवां एस0टी0पी0 के मानकों के अनुरूप संचालन न किये जाने के दृष्टिगत राष्ट्रीय स्वच्छ गंगा मिशन से समन्वय स्थापित कर ऑपरेटर का उत्तरदायित्व निर्धारित किया जाय। एस0टी0पी0 के इन्लेट पर अशोधित औद्योगिक उत्प्रवाह के दृष्टिगत अशोधित उत्प्रवाह निस्तारित करने वाली आवासीय क्षेत्र की औद्योगिक इकाइयों को चिन्हित करते हुए जिला प्रशासन के सहयोग से प्रभावी कार्यवाही की जाय।

(कार्यवाही-महानिदेशक, राष्ट्रीय स्वच्छ गंगा मिशन/अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन, नगर विकास, नमामि गंगे विभाग/प्रबन्ध निदेशक, उ0प्र0 जल निगम एवं सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड)

3- प्रदेश के गंगा एवं यमुना नदी के कैचमेण्ट में आने वाले समस्त अनटैंड नालों को टैपिंग करने के सम्बंध में विस्तृत प्रोजेक्ट तैयार वित्तीय प्राविधान हेतु शीघ्र

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व्यवस्था की जाए तथा टैपिंग एवं एस0टी0पी0 से जोड़ने तक सभी अनटैप्ड नालों में वैकल्पिक शुद्धिकरण जैसे बायो रेमेडियेशन/फाइटो रेमेडियेशन की प्रभावी कार्यवाही प्रारम्भ करायी जाये।

(कार्यवाही- अपर मुख्य सचिव, नगर विकास विभाग /प्रबन्ध निदेशक, उ0प्र0 जल निगम)

4- समस्त जनपदों में अनटैप्ड नालों को टैप करने, निर्माणाधीन एवं मानकों की प्राप्ति न करने वाले एस0टी0पी0 की प्रगति की समीक्षा साप्ताहिक रूप से सम्बंधित विभागों के अधिकारियों के साथ की जाए तथा इस सम्बंध में प्रभावी कार्यवाही सुनिश्चित करायी जाये। भविष्य में इस सम्बंध में आयोजित होने वाली बैठकों में सम्बंधित जिलाधिकारियों एवं मण्डलायुक्तों को भी सम्मिलित किया जाये। अनटैप्ड नालों को टैप करने सम्बंधी, निर्माणाधीन एवं प्रस्तावित एस0टी0पी0 के प्रोजेक्ट्स के सम्बंध में एन0एम0सी0जी0/उ0प्र0 शासन में भेजे गये प्रस्तावों की स्वीकृति के सम्बंध में अद्य तन स्टेटस रिपोर्ट समयबद्ध रूप से कार्य पूर्ण करने की सूचना के साथ तत्काल प्रेषित की जाये।

(कार्यवाही- अपर मुख्य सचिव, नगर विकास विभाग /प्रबन्ध निदेशक, उ0प्र0 जल निगम)

5- जनपद इटावा एवं मैनपुरी में क्रमशः नगर पालिका परिषद एवं जल कल द्वारा संचालित एस0टी0पी0 का संचालन प्रभावी रूप से नहीं किये जाने के कारण वहां के एस0टी0पी0 का मानकों के अनुरूप संचालन हेतु समीक्षा कर आवश्यक कार्यवाही सुनिश्चित करायी जाये।

(कार्यवाही-अपर मुख्य सचिव, नगर विकास विभाग)

6- गंगा नदी में जनपद वाराणसी में एलगल ब्लूम की समस्या के निदान हेतु निर्देश दिये गये कि ग्रामीण क्षेत्रों के तालाबों/नदियों के कारण समस्या पाये जाने की स्थिति में पंचायती राज विभाग द्वारा सफाई करायी जाये तथा शहरी क्षेत्रों में स्थानीय निकायों द्वारा तालाबों/नदियों की जांच कराकर यथावश्यक एलगीसाइड डालकर सफाई सुनिश्चित करायी जाये। आक्सीडेशन पांड एस0टी0पी0 में संबंधित कार्यवाही संस्था द्वारा एलगीसाइड डालकर सफाई आदि आवश्यक कार्य सुनिश्चित करेंगे।

(कार्यवाही-अपर मुख्य सचिव, पंचायती राज/नगर विकास/आवास एवं शहरी नियोजन विभाग)

उपरोक्त निर्णयों की अनुपालन आख्या दिनांक 12.07.2021 तक पर्यावरण, वन एवं जलवायु परिवर्तन विभाग को ई-मेल soenvups@rediffmail.com एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड को ई-मेल ms@uppcb.in पर अनिवार्य रूप से उपलब्ध करायी जाय।

अन्त में बैठक धन्यवाद ज्ञापन के साथ सम्पन्न हुई।


(मनोज सिंह)

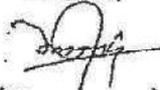
अपर मुख्य सचिव।

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उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7
संख्या- 532/81-7-2020-53(पर्या)/2017
लखनऊ : दिनांक : 23 जून, 2021

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- महानिदेशक, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
- 2- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन/आवास एवं शहरी नियोजन/पंचायती राज विभाग, उ0प्र0 शासन।
- 3- प्रबन्ध निदेशक, उ0प्र0 जल निगम, लखनऊ।
- 4- सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 5- स्टॉफ ऑफिसर, मुख्य सचिव, उ0प्र0 शासन।
- 6- गार्ड फाइल।

आज्ञा से,

(भारत प्रसाद)
उप सचिव।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा ओ०ए० संख्या-200/2014 में पारित मा० एन०जी०टी० के आदेशों के अनुपालन में अधिरोपित की गयी पर्यावरणीय क्षतिपूर्ति के संबंध में की गयी कार्यवाही की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 16.08.2021 को मध्याह्न 12:00 बजे लोक भवन स्थित उनके सभाकक्ष में आयोजित बैठक का कार्यवृत्त।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा ओ०ए० संख्या-200/2014 में पारित मा० एन०जी०टी० के आदेशों के अनुपालन में अधिरोपित की गयी पर्यावरणीय क्षतिपूर्ति के संबंध में की गयी कार्यवाही की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 16.08.2021 को मध्याह्न 12:00 बजे लोक भवन स्थित उनके सभाकक्ष में बैठक सम्पन्न हुई। बैठक में उपस्थित अधिकारीगण की सूची संलग्न है।

2- बैठक में सर्वप्रथम अपर मुख्य सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा अवगत कराया गया कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 के अन्तर्गत पारित आदेश दिनांक 7/22.08.2019 द्वारा अनटैप्ड नालों से गंगा नदी में अशोधित उत्प्रवाह निस्तारित किये जाने के कारण रूपये 10.00 लाख प्रतिमाह/ड्रेन की दर से दिनांक 01.07.2020 से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा निर्धारित समयावधि में निर्माणाधीन एस०टी०पी० प्रोजेक्ट्स के कार्य पूर्ण न होने के कारण रूपये 10.00 लाख प्रतिमाह/एस०टी०पी० की दर से दिनांक 01.07.2020 से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने तथा अनटैप्ड ड्रेन्स में उपचार हेतु कोई वैकल्पिक व्यवस्था नहीं किये जाने के कारण रूपये 5.00 लाख प्रतिमाह/ड्रेन की दर से दिनांक 01.11.2019 से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड को निर्देश दिये गये हैं। मा० एन०जी०टी० के आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के पत्र दिनांक 03.02.2021 द्वारा राज्य सरकार पर 170 अनटैप्ड ड्रेन्स हेतु रूपये 102.00 करोड़, 120 अनटैप्ड ड्रेन्स जिनमें उत्प्रवाह शोधन की वैकल्पिक व्यवस्था नहीं की गयी, हेतु रूपये 48.00 करोड़ तथा निर्धारित समय-सीमा में पूर्ण नहीं किये गये 44 अपूर्ण एस०टी०पी० प्रोजेक्ट्स हेतु 26.40 करोड़ की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है।

3- सचिव, नगर विकास विभाग, उ०प्र० शासन द्वारा अवगत कराया गया कि प्रमुख सचिव, नगर विकास विभाग के पत्र दिनांक 03.02.2020 द्वारा अनटैप्ड ड्रेन्स के उत्प्रवाह शोधन हेतु सम्बंधित नगर निकायों को बायो रेमेडियेशन कराये जाने के निर्देश जारी किये गये हैं। सचिव, नगर विकास विभाग, उ०प्र० शासन द्वारा यह भी अवगत कराया गया कि ड्रेन्स की टैपिंग से संबंधित कार्यवाही नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग द्वारा की जा रही है तथा इस कार्य हेतु राज्य स्तर पर मिशन भी गठित है।

4- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा अवगत कराया गया कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 03.02.2021 द्वारा 15 दिन का समय देते हुए पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी थी। उक्त अवधि में सम्बंधित विभागों द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड को कोई प्रतिउत्तर प्रेषित नहीं किया गया। साथ ही अवगत कराया गया कि जिन प्रोजेक्ट्स में निर्धारित समयसीमा के अन्तर्गत कार्य पूर्ण नहीं हुए है, हेतु उत्तरदायी अधिकारियों के विरुद्ध कार्यवाही किये जाने के भी निर्देश मा० एन०जी०टी० द्वारा दिये गये हैं। उक्त के अतिरिक्त सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा यह भी

अवगत कराया गया कि मा0 एन0जी0टी0 के आदेशानुसार यदि समस्त ड्रेन की टैपिंग का कार्य माह दिसम्बर, 2021 के अंत तक आरम्भ नहीं कराया जाता है तो माह जनवरी से अतिरिक्त पर्यावरणीय क्षतिपूर्ति अधिरोपित होगी। अतः जिन ड्रेन्स में टैपिंग हेतु कार्य बिडिंग/स्वीकृति की चरण में है उनमें माह दिसम्बर, 2021 के पूर्व त्वरित कार्यवाही कर कार्य प्रारम्भ कराये जाने हेतु प्रयास किया जाना उचित होगा।

5- बैठक में प्रमुख सचिव, नमामि गंगे विभाग द्वारा अवगत कराया गया कि केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा आगणित की गयी पर्यावरणीय क्षतिपूर्ति की धनराशि में कतिपय त्रुटियाँ हैं, जिन्हें ठीक कराया जाना आवश्यक है। उक्त के अतिरिक्त वर्तमान में अधिकांश ड्रेन्स के टैपिंग हेतु कार्य स्वीकृत/प्रारम्भ हो गये हैं तथा 47 ड्रेन्स के कार्य स्वीकृति हेतु विचाराधीन है, जिसके संबंध में राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली से पुनः अनुरोध किया जाना होगा। एस0टी0पी0 व सीवेज नेटवर्क से संबंधित कार्य कोविड-19 के कारण विलम्बित हुए हैं, जिसके दृष्टिगत पर्यावरणीय क्षतिपूर्ति अधिरोपित किया जाना उचित नहीं है।

अन्त में बैठक में सम्यक् विचारोपरान्त निम्न कार्यवाही हेतु निर्णय लिया गया :-

- 1- एन.जी.टी. द्वारा जिन मामलों में क्षतिपूर्ति आरोपित की गयी है, उनका विधिक व तकनीकी दृष्टि से परीक्षण कर तत्काल रिव्यू अथवा अपील दाखिल किये जाने हेतु कार्यवाही सुनिश्चित की जाए।
(कार्यवाही-नमामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग/उ0प्र0 जल निगम)
- 2- जिन प्रकरणों में प्रस्ताव एन.एम.सी.जी. को स्वीकृति के लिए भेजे गए हैं, किन्तु अभी भी लम्बित हैं उस सम्बन्ध में एन.एम.सी.जी. तथा भारत सरकार से पैरवी कर स्वीकृति प्राप्त की जाए। इसे एन.जी.टी. के भी संज्ञान में लाया जाए।
(कार्यवाही-नमामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग/उ0प्र0 जल निगम)
- 3- वित्त विभाग को भी इन प्रकरणों से सम्बन्धित प्रस्ताव प्रेषित करते हुए इस सम्बन्ध में अधिकतम धनराशि स्वीकृत किये जाने हेतु अनुरोध कर लिया जाय।
(कार्यवाही-नमामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग/उ0प्र0 जल निगम)
- 4- समस्त स्वीकृतियां प्राथमिकता पर प्राप्त करते हुए कार्यों को समय से पूर्ण कराये जाएं, ताकि भविष्य में क्षतिपूर्ति आरोपित होने की स्थिति न बने।
(कार्यवाही-नमामि गंगे एवं ग्रामीण जलापूर्ति/नगर विकास विभाग/उ0प्र0 जल निगम)
- 5- फाईटोरेमिडिएशन से सम्बन्धित कार्य हेतु वन एवं वन्यजीव विभाग द्वारा योजनाएं तैयार कराकर वित्त पोषण हेतु नगर विकास विभाग को प्रेषित की जाय तथा प्राथमिकता के आधार पर कार्यवाही करायी जाय।
(कार्यवाही-वन एवं वन्यजीव तथा नगर विकास विभाग)

उपरोक्त बिन्दु संख्या-1 से 4 तक की समस्त कार्यवाही, वाद की सुनवाई की अग्रिम तिथि 24.08.2021 के पूर्व पूर्ण करते हुए अनुपालन सूचना पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को ईमेल- soenvups@rediffmail.com एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड को ईमेल-ms@uppcb.in पर प्रेषित की जाय।

अन्त में धन्यवाद के साथ बैठक समाप्त की गयी।

मनोज सिंह

अपर मुख्य सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-NGA-305/81-7-2021-43(पर्या)/2014 टी.सी.-2

लखनऊ : दिनांक : 25 अगस्त, 2021

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।
- 3- प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ।
- 4- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 5- गार्ड फाइल।

आज्ञा से,

(रवि शंकर मिश्र)

संयुक्त सचिव।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 22.07.2022 के अनुपालन में की गयी कृत कार्यवाही की समीक्षा हेतु दिनांक 06.10.2022 को मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में उनके लोक भवन स्थित सभाकक्ष में हाईब्रिड मोड में सम्पन्न बैठक का कार्यवृत्त।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 22.07.2022 के अनुपालन में की गयी कृत कार्यवाही की समीक्षा हेतु दिनांक 06.10.2022 को मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में लोक भवन स्थित सभाकक्ष में हाईब्रिड मोड में एक बैठक आहूत की गयी है। बैठक में उपस्थित अधिकारीगण की सूची संलग्न है।

2. बैठक में सर्वप्रथम सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 के अन्तर्गत दिनांक 13.07.2017 को एक विस्तृत निर्णय/आदेश पारित किया गया था। उक्त आदेश के अनुपालन में सम्बंधित विभागों द्वारा कार्यवाही की जा रही है, जिसकी प्रगति आख्या समय-समय पर मा0 अधिकरण में दाखिल की जाती है। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 के अन्तर्गत पारित आदेश दिनांक 23.11.2022 एवं 22.07.2022 में विभिन्न विभागों से सम्बंधित कार्यवाही बिन्दुओं के सम्बन्ध में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा प्रस्तुतिकरण भी किया गया।

3. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि प्रदेश में फेज-1 सेगमेंट-बी (हरिद्वार अपस्ट्रीम से उन्नाव तक) के अन्तर्गत 86 ड्रेन्स चिन्हित हैं तथा फेज-2 (उन्नाव डाउनस्ट्रीम से बलिया तक) के अन्तर्गत 215 ड्रेन्स चिन्हित हैं, जो गंगा एवं उसकी सहायक नदियों में मिलती हैं। मा0 राष्ट्रीय हरित अधिकरण के आदेशानुसार उक्त सभी ड्रेन्स की टैपिंग एवं निर्माणाधीन एस0टी0पी0 का कार्य दिनांक 30.06.2020 तक पूर्ण किया जाना था।

यह भी अवगत कराया गया कि वर्तमान में फेज-1 सेगमेंट बी के अन्तर्गत चिन्हित 86 ड्रेन्स में से 39 ड्रेन्स टैप हो चुकी हैं, 09 ड्रेन्स में टैपिंग की आवश्यकता नहीं है, 27 ड्रेन्स की टैपिंग का कार्य किया जा रहा है, 2 ड्रेन्स हेतु प्रोजेक्ट स्वीकृत हो चुका है तथा 09 ड्रेन्स की टैपिंग हेतु प्रोजेक्ट की डी0पी0आर0 तैयार कर स्वीकृति हेतु प्रेषित किया गया है। इसी प्रकार फेज-2 के अन्तर्गत चिन्हित 215 ड्रेन्स में से 80 ड्रेन्स टैप हो चुकी हैं, 17 ड्रेन्स में टैपिंग की आवश्यकता नहीं है, 56 ड्रेन्स की टैपिंग का कार्य किया जा रहा है, 1 ड्रेन हेतु डी0पी0आर0 तैयार की जा रही है तथा 61 ड्रेन्स की टैपिंग हेतु प्रोजेक्ट्स की डी0पी0आर0 तैयार कर स्वीकृति हेतु प्रेषित की गयी हैं।

4. संयुक्त प्रबन्ध निदेशक, उ0प्र0 जल निगम (नगरीय) द्वारा अवगत कराया गया कि फेज-1 में बुलन्दशहर में 40 एमएलडी क्षमता के सीवेज ट्रीटमेंट प्लाण्ट्स की स्थापना का कार्य पूर्ण हो चुका है तथा इसमें 10 एमएलडी सीवेज भी प्राप्त होने लगा है। कानपुर में 30 एमएलडी एस0टी0पी0 कमीशन हो चुका है तथा मुरादाबाद में 25 एमएलडी एस0टी0पी0 हेतु नगर निगम द्वारा पूर्व में उपलब्ध करायी गयी भूमि के सम्बन्ध में विवाद था, परन्तु अब अन्य स्थल पर एस0टी0पी0 के निर्माण हेतु भूमि उपलब्ध करायी है तथा शीघ्र कार्य प्रारम्भ हो जायेगा। उन्नाव में 15 एम0एल0डी0 क्षमता का एस0टी0पी0 अक्टूबर 2022 में कमीशन हो जायेगा तथा शुक्लागंज, उन्नाव में 5 एमएलडी क्षमता का एस0टी0पी0 दिसम्बर 2022 में कमीशन हो जायेगा। फेज-2 में वाराणसी में 55 एमएलडी क्षमता का एस0टी0पी0 प्रोजेक्ट एन0एम0सी0जी0 द्वारा स्वीकृत किया गया है। प्रयागराज में नैनी एस0टी0पी0 अक्टूबर 2022 तक कमीशन हो जायेगा, फाफामऊ

एस0टी0पी0 नवम्बर 2022 तक तथा झूँसी एस0टी0पी0 दिसम्बर 22 तक कमीशन्ड हो जायेगा। मानिकपुर में एस0टी0पी0 की स्थापना हेतु प्रस्ताव अनुमोदन हेतु एन0एम0सी0जी0 को प्रेषित किया गया है, जोकि विचाराधीन है।

5. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि मा0 अधिकरण के आदेश दिनांक 22.08.2019 द्वारा गंगा नदी अथवा उसकी सहायक नदियों में मिलने वाली अनटैण्ड ड्रेन्स में उपचार हेतु कोई वैकल्पिक व्यवस्था नहीं किये जाने के कारण दिनांक 01.11.2019 से रुपये 5 लाख प्रतिमाह/ड्रेन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने एवं दिनांक 01.07.2020 से बिना किसी उपचार के ड्रेन्स से अशोधित उत्प्रावह निस्तारित किये जाने के कारण रुपये 10 लाख प्रतिमाह/ड्रेन की दर से तथा निर्माणाधीन एस0टी0पी0 प्रोजेक्ट्स के कार्य निर्धारित समयावधि दिनांक 30.06.2020 तक पूर्ण न होने के कारण रुपये 10 लाख प्रतिमाह/एस0टी0पी0 की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड को निर्देश दिये गये हैं। मा0 एन0जी0टी0 के आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के पत्र दिनांक 16.03.2022 द्वारा राज्य सरकार पर 220 अनटैण्ड ड्रेन्स हेतु पर्यावरणीय क्षतिपूर्ति रुपये 506.00 करोड़ तथा 68 अपूर्ण एस0टी0पी0 प्रोजेक्ट्स हेतु 129.2 करोड़ की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है।

6. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली द्वारा टैनरी इकाइयों से जनित उत्प्रावह के शोधन हेतु जाजमऊ कानपुर नगर में 20 एम0एल0डी0 क्षमता के नये सी0ई0टी0पी0, बंधर उन्नाव में 4.5 एम0एल0डी0 क्षमता के सी0ई0टी0पी0 तथा साईट-2, उन्नाव में 2.15 एम0एल0डी0 क्षमता के सी0ई0टी0पी0 हेतु प्रोजेक्ट्स स्वीकृत किये गये हैं तथा मथुरा में 6.5 एम0एल0डी0 क्षमता का सी0ई0टी0पी0 प्रोजेक्ट्स स्वीकृत किया गया है।

7. डा0 प्रवीण कुमार, निदेशक तकनीकी, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली द्वारा अवगत कराया गया कि सी0ई0टी0पी0 मथुरा का अपग्रेडेशन का कार्य माह नवम्बर 2022 में पूर्ण हो जायेगा। सी0ई0टी0पी0 बंधर का अपग्रेडेशन कार्य प्रारम्भ किया जा चुका है तथा 18 माह में पूर्ण किये जाने का लक्ष्य है। सी0ई0टी0पी0 उन्नाव के अपग्रेडेशन हेतु फाइनेन्शियल बिड प्रक्रियाधीन है। जाजमऊ कानपुर स्थित 20 एम0एल0डी0 क्षमता के सी0ई0टी0पी0 की स्थापना का कार्य प्रगति पर है तथा दिसम्बर 2022 तक पूर्ण किये जाने का लक्ष्य है। उनके द्वारा अवगत कराया गया कि जाजमऊ सी0ई0टी0पी0 की स्थापना हेतु टैनरी इकाइयों द्वारा 25 करोड़ का अंशदान जमा किया जाना है, परन्तु समय से भुगतान प्राप्त न होने के कारण प्रोजेक्ट्स के क्रियान्वयन में विलम्ब हो रहा है। इस सम्बन्ध में मुख्य सचिव, उ0प्र0 शासन द्वारा सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड से स्थिति स्पष्ट करने की अपेक्षा की गयी।

8. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा अवगत कराया गया कि राज्य स्वच्छ गंगा मिशन द्वारा इस सम्बन्ध में राज्य बोर्ड को पत्र प्रेषित किया गया था, जिसका संज्ञान लेते हुए 20 एम0एल0डी0 सी0ई0टी0पी0 जाजमऊ के निर्माण हेतु अपने अंशदान का भुगतान न करने वाली जाजमऊ की 121 टैनरी इकाइयों के विरुद्ध बंदी की कार्यवाही की गयी है तथा उक्त इकाइयों में विद्युत आपूर्ति को विच्छेदित करा दिया गया है।

9. जिलाधिकारी, कानपुर नगर द्वारा अवगत कराया गया कि 20 एम0एल0डी0 सी0ई0टी0पी0 जाजमऊ के निर्माण तथा अनुरक्षण हेतु एस0पी0वी0 का गठन किया गया है जिसमें जिलाधिकारी, कानपुर नगर, अध्यक्ष है, परन्तु राष्ट्रीय स्वच्छ गंगा मिशन द्वारा प्रोजेक्ट की टेण्डरिंग एवं वर्कआर्डर निर्गत किये जाने के सम्बन्ध में जिलाधिकारी, कानपुर को कोई सूचना प्रेषित नहीं की गयी तथा न ही किसी अधिकारी द्वारा प्रोजेक्ट के सम्बन्ध में सम्पर्क कर प्रगति से अवगत कराया जाता है। जिलाधिकारी, उन्नाव द्वारा भी बैठक में बताया गया कि उन्नाव सी0ई0टी0पी0 के

निर्माण हेतु गठित एस0पी0वी0 में जिलाधिकारी, उन्नाव अध्यक्ष है, परन्तु प्रोजेक्ट टेण्डरिंग की अप्रूवल प्रक्रिया में जिलाधिकारी की कोई भूमिका नहीं थी तथा प्रोजेक्ट की प्रगति के सम्बन्ध में जिलाधिकारी, उन्नाव को कोई सूचना एन0एम0सी0जी0 द्वारा प्रेषित नहीं की जाती है तथा न ही प्रोजेक्ट के सम्बन्ध में किसी अधिकारी द्वारा सम्पर्क किया जाता है।

10. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन द्वारा अवगत कराया गया कि गंगा नदी के कैचमेंट में 25 जनपदों में तथा यमुना नदी के कैचमेंट में 02 जनपदों में बायोडायवर्सिटी पार्क विकसित किये जाने हेतु स्थलों का चयन किया गया है। राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली द्वारा 04 जनपदों बुलन्दशहर, हापुड़, बदायूँ, मीरजापुर में बायोडायवर्सिटी पार्क विकसित किये जाने हेतु प्रोजेक्ट्स को स्वीकृति प्रदान की गयी है।

11. सिंचाई विभाग के उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि फेज-1 सेगमेंट-बी, के अन्तर्गत फ्लड प्लेन एरिया के चिन्हांकन के उपरान्त 15293 पिलर लगाया जाना है, जिनमें से 13600 पिलर की स्थापना की जा चुकी है तथा शेष पिलर की स्थापना 02 माह में पूर्ण कर ली जायेगी। फेज-2 के अन्तर्गत फ्लड प्लेन एरिया के चिन्हांकन की कार्यवाही केन्द्रीय भूजल आयोग द्वारा की जा रही है।

12. मुख्य सचिव, उ0प्र0 शासन द्वारा इंगित किया गया कि माह जनवरी 2025 में कुम्भ मेले का आयोजन प्रयागराज में होना है, जिसमें देश-विदेश से बड़ी संख्या में श्रद्धालु गंगा नदी एवं संगम में स्नान करने आते हैं। गंगा नदी के जल की स्वच्छता एवं अविरलता बनाये रखने हेतु सभी ड्रेन्स की टैपिंग, लिगेसी वेस्ट एवं म्यूनिसिपल सॉलिड वेस्ट का निस्तारण तथा एस0टी0पी0 प्रोजेक्ट्स का कार्य शीघ्र पूर्ण किया जाना आवश्यक है।

13. बैठक में सम्यक् विचारोपरान्त निम्नानुसार कार्यवाही के निर्णय लिये गये:

(1) समस्त अनटैप्ड ड्रेन्स की टैपिंग करने के सम्बन्ध में विस्तृत प्रोजेक्ट तैयार कर एन0एम0सी0जी0 में वित्तीय प्राविधान हेतु शीघ्र भेजा जाये तथा जो प्रोजेक्ट्स स्वीकृति हेतु लम्बित है उनके सम्बन्ध में एन0एम0सी0जी0 से समन्वय कर प्रोजेक्ट्स के अनुमोदनोपरान्त क्रियान्वयन की कार्यवाही शीघ्रता से सुनिश्चित करायी जाये। ड्रेन्स की टैपिंग एवं एस0टी0पी0 से जोड़ने तक इन सभी ड्रेन्स में वैकल्पिक शुद्धिकरण जैसे बायो रेमेडियेशन/फाइटो रेमेडियेशन की प्रभावी कार्यवाही की जाये, जिससे प्रदूषित उत्स्राव किसी भी स्थिति में गंगा नदी के जलगुणता को प्रभावित न कर सके।

(कार्यवाही – नगर विकास विभाग/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग/उ0प्र0 जल निगम (नगरीय/ग्रामीण))

(2) कुम्भ मेला 2025 के दौरान गंगा नदी के जल की गुणता एवं अविरलता बनाये रखने हेतु समस्त अनटैप्ड नालों की टैपिंग एवं निर्माणाधीन/प्रस्तावित एस0टी0पी0 प्रोजेक्ट्स का कार्य, डम्प लीगेसी वेस्ट/सॉलिड वेस्ट का निस्तारण एवं अन्य आवश्यक कार्य समयबद्ध रूप से शीघ्रताशीघ्र पूर्ण किया जाये।

(कार्यवाही – नगर विकास विभाग/नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग/उ0प्र0 जल निगम (नगरीय/ग्रामीण))

(3) ऐसे प्रोजेक्ट्स जिनमें विलम्ब औचित्यपूर्ण है, उनमें औचित्य के साथ टाइमलाइन एक्सटेंशन एवं पर्यावरणीय क्षतिपूर्ति से अवमुक्त किये जाने हेतु प्रार्थना पत्र मा0 एन0जी0टी0 में दाखिल करते हुए उसकी प्रभावी पैरवी सुनिश्चित की जाये। मा0 एन0जी0टी0 से पर्यावरणीय क्षतिपूर्ति से अवमुक्त किये जाने हेतु वांछित छूट प्राप्त न

होने की स्थिति में मा० सर्वोच्च न्यायालय में प्रार्थना पत्र दाखिल करते हुए पैरवी सुनिश्चित की जाये।

(कार्यवाही – नगर विकास विभाग/उ०प्र० जल निगम
(नगरीय/ग्रामीण))

(4) जाजमऊ कानपुर, उन्नाव एवं बंथर में सी०ई०टी०पी० प्रोजेक्ट्स की मानिट्रिंग हेतु जिलाधिकारी, कानपुर नगर तथा जिलाधिकारी, उन्नाव की अध्यक्षता में गठित एस०पी०वी० की राष्ट्रीय स्वच्छ गंगा मिशन के अधिकारियों के साथ प्रत्येक 03 माह में बैठक आहूत की जाये तथा प्रोजेक्ट्स को शीघ्रातिशीघ्र समयबद्ध रूप से पूर्ण किये जाने हेतु कार्यवाही सुनिश्चित करायी जाये।

(कार्यवाही – एन०एम०सी०जी०/जिलाधिकारी, कानपुर
नगर/उन्नाव)

अन्त में धन्यवाद के साथ बैठक समाप्त की गयी।

संलग्नक-यथोक्त।


(मनोज सिंह)
अपर मुख्य सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-एन.जी.टी.-392/81-7-2022-43(पर्या)/2014 टी०सी०-3

लखनऊ : दिनांक : 28 अक्टूबर, 2022

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :

1. महानिदेशक, नेशनल मिशन फॉर क्लीन गंगा, जल संसाधन, नदी विकास एवं गंगा संरक्षण मंत्रालय, भारत सरकार, नई दिल्ली।
2. अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/नमामि गंगे एवं ग्रामीण जलापूर्ति/सिंचाई एवं जल संसाधन/लघु सिंचाई एवं भूगर्भ जल/अवस्थापना एवं औद्योगिक विकास/पंचायती राज/भूतत्व एवं खनिकर्म विभाग, उ०प्र० शासन।
3. प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र० लखनऊ।
4. मिशन निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र०, लखनऊ।
5. निदेशक, राज्य भूगर्भ जल प्राधिकरण, उ०प्र०, लखनऊ।
6. प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय)/उ०प्र० जल निगम (ग्रामीण), लखनऊ।
7. जिलाधिकारी, कानपुर नगर/उन्नाव।
8. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
9. गार्ड फाइल।

आज्ञा से,

(मनोज सिंह)
अपर मुख्य सचिव।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में मा0 अधिकरण द्वारा पारित आदेश दिनांक 22.07.2022 के अनुपालन में की गयी कृत कार्यवाही की समीक्षा हेतु दिनांक 06.10.2022 को अपरान्ह 03:30 बजे से 04:00 बजे तक मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में उनके लोक भवन स्थित समाकक्ष में हाईब्रिड मोड में आहूत बैठक का उपस्थिति पत्रक।

क्र.सं.	नाम एवं पदनाम	विभाग का नाम	ई-मेल/मोबाइल नं0	हस्ताक्षर
1	अखण्ड प्रताप सिंह विशेष सचिव	न्यायिक गंगे एवं ग्रामीण सेवाकाल कार्यालय	08859335347	
2	Ankit Singh.	JMD J.N (U)		
3	Dr. K. Dhangra	वज	8838313191	
4	Neha Sharma	Director ULB	8189077777	
5	Balkar Singh	M D, JN (Goramin)		
6	आशीष विजारी	सचिव, प्रमो	sachivpreet@gmail.com	

7	J. REEBMA	Addl. Mission Director (SBM - U)		J. Reebma
8	Ajay K. Sharma Member Secretary	UPPCB	md@uppcb.in 9415329291	A
9	श्रीरंजन कुमार अपर परिमोजन अधिकारी	SMCG, जल संयोजन अपर परिमोजन अधिकारी	9415140919	ay
10	श्रीरंजन कुमार अपर परिमोजन अधिकारी	अपर परिमोजन		R
11	Anil Kumar Secretary MD Jal Nigam /	MDIC बिहार		Z
12	Abhishek Pandey UPIN (Rural)	UPIN (Rural)	9953832729	J
13				
14	श्रीरंजन कुमार अपर परिमोजन अधिकारी	श्रीरंजन कुमार अपर परिमोजन अधिकारी	9454411497	J
15	श्रीरंजन कुमार अपर परिमोजन अधिकारी	अपर परिमोजन अधिकारी	8189077888	J

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में मा0 अधिकरण द्वारा पारित आदेश दिनांक 22.07.2022 के अनुपालन में की गयी कृत कार्यवाही की समीक्षा हेतु दिनांक 06.10.2022 को अपराह्न 03:30 बजे से 04:00 बजे तक मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में उनके लोक भवन स्थित समाकक्ष में हाईब्रिड मोड में आहूत बैठक का उपस्थिति पत्रक।

क्र.सं.	नाम एवं पदनाम	विभाग का नाम	ई-मेल/मोबाइल नं0	हस्ताक्षर
1				
2				
3	अप्रत अतिथि.	का विभाग.		Fr.
4	Gopal Singh Chief Engineer	Irrigation Deptt	8429456365	G.M. 6111
5	H.N.S. Yadav, Deputy Secretary	Geology and mining	945412841	
6	KRISHNA GOPAL SHUKLA (LAW OFFICER) GEOLOGY AND MINING DEPT	D.G.M.	bcikgs@gmail.com 8887534739	J. K. Shukla

7	Amit Kaulhik Joint Dire for Geology and Mining	D.G.M	888 75 34 725	S-1
8	B.N. Singh	Special Supy IIDD		<u>BYMA</u>
9	A. K. Chauhan	Spl Sec Irrigation	9915901676	A
10				
11				
12				
13				
14				
15				

संख्या-एन.जी.टी.-310/81-7-2021-43(पर्या) / 2014 टी0सी0-2

प्रेषक,

मनोज सिंह,
अपर मुख्य सचिव,
उत्तर प्रदेश शासन।

सेवा में,

- | | | | |
|----|--|----|--|
| 1- | समस्त प्रभागीय वनाधिकारी,
उ0प्र0। | 2- | समस्त नगर आयुक्त,
नगर निगम, उ0प्र0। |
| 3- | समस्त अधिशासी अधिकारी,
नगर पालिका परिषद/नगर पंचायत, उ0प्र0। | | |

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

लखनऊ : दिनांक : 26 अगस्त, 2021

विषय- मा0 राष्ट्रीय हरित अधिकरण द्वारा विभिन्न वादों में पारित आदेशों के अनुपालन में गंगा एवं उसकी सहायक नदियों/जलाशयों में मिलने वाली अनटैप्ड ड्रेन्स के अंतरिम उपचार हेतु फाइटोरेमेडियेशन की व्यवस्था सुनिश्चित करने हेतु निर्देश।

महोदय,

मा0 राष्ट्रीय हरित अधिकरण द्वारा गंगा एवं उसकी सहायक नदियों/जलाशयों की जलगुणता सुनिश्चित करने एवं अनटैप्ड ड्रेन्स के नदियों/जलाशयों में मिलने से पूर्व फाइटोरेमेडियेशन/बायो रेमेडियेशन के द्वारा उपचारित करने संबंधी विभिन्न वादों के अन्तर्गत समय-समय पर आदेश पारित किये गये हैं। मा0 एन0जी0टी0 द्वारा ओ0ए0 संख्या 673/2018 पर्यावरण सुरक्षा समिति बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 22.02.2021 के मुख्य अंश निम्नवत हैं-

.....35. Vide order dated 22.08.2019 in Original Application 200/2014, dealing with the pollution of river Ganga, the Tribunal issued directions and laid down coercive measures to be taken for discharge of untreated sewage in river Ganga:-

..... All the authorities have to be stringent and depict zero tolerance to the pollution of River Ganga. Wherever STPs are not operating, immediate bioremediation and/or phyto-remediation may be undertaken if feasible. To avoid procedural delay of tender processes, etc. specifications and norms for undertaking such activities may be specified in consultation with the CPCB as was earlier directed in our order dated 29.11.2018....

17. Wherever the work has not commenced, it is necessary that no untreated sewage is discharged into the River Ganga. Bioremediation and/or phytoremediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 5 Lakhs per month per drain to be deposited with the CPCB.

37. Vide the order dated 11.09.2019, in Original Application No. 06/2012, dealing with river Yamuna, the Tribunal observed as follows:

.....Projects of setting up and upgradation of STPs including setting up of interceptors, laying of sewerage line network etc. have to be completed within strict timelines. Pending such action, immediate bioremediation and/or phytoremediation or any other alternative remediation measure may be undertaken as an interim measure. Pollution of river or water bodies is a criminal offence which needs to be checked by setting up ETPs/CETPs/STPs.....

2- मा0 एन0जी0टी0 द्वारा ओ0ए0 सं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 22.08.2019 को अनटैप्ड नालों से गंगा नदी में उत्प्रवाह निस्तारित किये जाने तथा निर्माणाधीन एस0टी0पी0 प्रोजेक्ट्स जोकि निर्धारित समयावधि में पूर्ण नहीं हुए हैं, के दृष्टिगत केन्द्रीय प्रदूषण नियंत्रण बोर्ड को पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के निर्देश दिये गये हैं।

3- मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 16.08.2021 को सम्पन्न बैठक में यह निर्णय लिया गया कि समस्त अनटैप्ड ड्रेन्स में अंतरिम उपचार हेतु फाइटो रेमेडियेशन की कार्यवाही नगर विकास विभाग के वित्तपोषण से वन एवं वन्यजीव विभाग, उ०प्र० शासन द्वारा कराये जाने हेतु योजनायें तैयार कर प्रस्तुत की जाय। मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 16.08.2021 को सम्पन्न बैठक का कार्यवृत्त संलग्न है।

4- अनटैप्ड ड्रेन्स के अंतरिम उपचार हेतु बायो रेमेडियेशन एवं फाइटो रेमेडियेशन मुख्य प्रचलित विधियां हैं। बायो रेमेडियेशन की विधि बायो कल्चर के माध्यम से उपचार के वित्तीय दृष्टिकोण से व्यवहारिक न होने के कारण प्राकृतिक रूप से उपचार की फाइटोरेमेडियेशन पद्धति को प्राथमिकता दी जानी उचित होगी क्योंकि इस विधि में संचालन व्यय नगण्य होता है। फाइटो रेमेडियेशन पद्धति के अन्तर्गत कम प्रवाह वाली ड्रेन्स में स्थानीय उपयुक्त प्रजाति के पादपों के माध्यम से प्राकृतिक रूप से उपचार किया जाता है। फाइटो रेमेडियेशन पद्धति के माध्यम से उपचार के सम्बंध में संक्षिप्त दिग्दर्शिका तथा अन्य तकनीकी साहित्य उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा विकसित वेबसाइट <http://www.upecp.in/Phytoremediation.aspx> पर उपलब्ध है।

5- उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा प्रदेश के अंतर्गत किटिकली पाल्यूटेड रिवर्स के भागों से संबंधित अनटैप्ड ड्रेन्स की सूची तैयार की गयी है, जिनका मौका निरीक्षण कर उनके फाइटोरेमेडियेशन किये जाने हेतु उपयुक्तता का परीक्षण कर योजनायें तैयार की जा सकती हैं। प्रत्येक जिले में उक्त चिन्हित ड्रेन्स के अतिरिक्त अन्य उपयुक्त ड्रेन्स को भी चिन्हित करते हुए योजनाओं में सम्मिलित किया जाना आवश्यक है। उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा प्रदेश में चिन्हित 14 किटिकली पाल्यूटेड रिवर्स के भागों में मिलने वाली अनटैप्ड ड्रेन्स की जनपदवार सूची संलग्न है।

6- अतः इस संबंध में मुझे यह कहने का निदेश हुआ है कि मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेशों के अनुपालन में गंगा एवं उसकी सहायक नदियों/जलाशयों में मिलने वाली उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा चिन्हित अनटैप्ड ड्रेन्स तथा उक्त के अतिरिक्त अपने जनपद में स्थित अन्य ड्रेन्स जो गंगा एवं उसकी सहायक नदियों/जलाशयों को प्रदूषित कर रही हैं, का सर्वे कराकर फाइटो रेमेडियेशन हेतु उपयुक्त अनटैप्ड ड्रेन्स का चिन्हांकन कर जनपद में अनटैप्ड ड्रेन्स के फाइटो रेमेडियेशन हेतु समेकित योजना तैयार कर वित्त पोषण के लिये सम्बंधित नगर निगम/नगर निकाय को उपलब्ध कराये तथा उसकी प्रति उ०प्र० प्रदूषण नियंत्रण बोर्ड एवं अपर प्रधान वन संरक्षक एवं सामाजिक कृषि वानिकी को तत्काल प्रेषित करने का कष्ट करें, जिससे शासन स्तर से भी उक्त परियोजनाओं के नगर विकास विभाग के माध्यम से वित्त पोषण हेतु अग्रतर कार्यवाही की जा सके।

संलग्नक-यथोक्त।

भवदीय,

(मनोज सिंह)

अपर मुख्य सचिव।

संख्या-एन.जी.टी.-310(1)/81-7-2021-43(पयी)/2014 टी०सी०-2, तददिनांक

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव, नगर विकास विभाग, उ०प्र० शासन।
- 2- प्रमुख सचिव, आवास एवं शहरी नियोजन विभाग, उ०प्र० शासन।
- 3- प्रमुख सचिव, नमामि गंगे एवं जलापूर्ति विभाग, उ०प्र० शासन।
- 4- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड।
- 5- समस्त जिलाधिकारी, उत्तर प्रदेश।
- 6- समस्त क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड।
- 7- गार्ड फाईल।

आज्ञा से,

(रवि शंकर मिश्र)

संयुक्त सचिव।

उत्तर प्रदेश शासन
नगर विकास अनुभाग-5

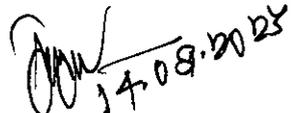
संख्या:-एन0जी0टी0-172(1)/नौ-5-2023-123सा/2020-टी0सी0
लखनऊ: दिनांक: 14 अगस्त, 2023

संयुक्त सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7,
उत्तर प्रदेश शासन।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन में मा0 ओवरसाइट कमेटी की रिपोर्ट दिनांक 11.08.2023 का संदर्भ ग्रहण करने का कष्ट करें।

2- उक्त के संबंध में अधीक्षण अभियन्ता (नागर), उत्तर प्रदेश जल निगम (नगरीय), लखनऊ के पत्र संख्या-286/नागर-1/032-एन0जी0टी0-200 दिनांक 14.08.2023 एवं अपर निदेशक, स्वच्छ भारत मिशन (नगरीय), उत्तर प्रदेश लखनऊ के पत्र संख्या-पी0एम0यू0/8873/429(14)/2029 दिनांक 14.08.2023 द्वारा उपलब्ध करायी गयी आख्या/सूचना संलग्न कर अग्रेतर कार्यवाही हेतु प्रेषित की जा रही है।

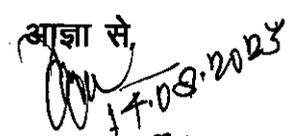
संलग्नक:यथोक्त।


(कल्याण बनर्जी)
संयुक्त सचिव।

संख्या एवं दिनांक उपरोक्त

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1-स्टाफ ऑफिसर, मुख्य सचिव, उ0प्र0 शासन।
- 2-सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।

आज्ञा से,

(कल्याण बनर्जी)
संयुक्त सचिव।



तार : जल निगम

दूरभाष - 0522-2620172

उत्तर प्रदेश जल निगम(नगरीय)

प्रधान कार्यालय, 6 - राणा प्रताप मार्ग, लखनऊ, 226001

पत्रांक 286/1197(1)/037-1167-20/2023 दिनांक 14.08.2023

सेवा में,

संयुक्त सचिव,
नगर विकास अनुभाग-5,
उ0प्र0 शासन,
लखनऊ।

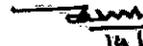
विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-200/2014, एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त आपके पत्र सं0-एन0जी0टी0-172/नौ-5-23-123सा/2020-टी0सी0, दिनांक 12.08.2023 द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-200/2014, एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन में मा0 ओवरसाइट कमेटी की रिपोर्ट दिनांक 10.08.2023 में उ0प्र0 जल निगम (नगरीय) से संबंधित बिन्दुओं पर आवश्यक कार्यवाही कराते हुए कृत कार्यवाही की आख्या शासन को उपलब्ध कराने का अनुरोध किया गया है।

अतः उक्त प्रकरण में कृत कार्यवाही की आख्या संलग्न कर आवश्यक कार्यवाही एवं सूचनार्थ आपको प्रेषित है।

भवदीय,


14/08/23
(अमित कुमार सोनकर)
अधीक्षण अभियन्ता (नागर)

पू0 संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:-निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. संयुक्त प्रबन्ध निदेशक (नागर), उ0प्र0 जल निगम (नगरीय), लखनऊ।
2. मुख्य अभियन्ता (नागर), उ0प्र0 जल निगम (नगरीय), लखनऊ।


अधीक्षण अभियन्ता (नागर)

Summary of Status in OA 200/2014

A. Status of 86 Drains in Phase-I, Segment-B (Bijnor to Kanpur)

Sl.	Description	No.	Remarks
1	Drains do not require tapping	10	-
2	Tapped Drains	40	-
3	Partially Tapped & untapped Drains	36	-
3.a	Drains to be tapped in projects under construction	25	<ol style="list-style-type: none"> 1. 12 Drains of Bulandshabar by Jun- 2025. 2. 03 drains of Bareilly by Aug- 2024. 3. 05 drains of Farrukhabad-Fatehgarh by Jun-2024. 4. 05 Drains of Moradabad by Jan - 2025.
3.b	Drains to be tapped in sanctioned project which is under tendering stage	02	<ol style="list-style-type: none"> 1. 02 Drains of Meerut – LOA has been issued to the firm on 27.05.2023.
3.c	Drains to be tapped in projects submitted for approval	09	<ol style="list-style-type: none"> 1. 05 Drains of Kanpur - Revised DPR, after incorporating the observations of NMCG has been submitted to NMCG vide SMCG letter dated 03.03.2023. 2. 01 drain of Gulaothi – Revised DPR has been submitted to NMCG vide SMCG letter dated 27.09.22. NMCG has forwarded the DPR for Third Party Appraisal. 3. 01 drain of Hapur - Revised DPR was submitted to NMCG vide SMCG letter dated 26.09.2022. Observations were intimated by NMCG vide e-mail dated 19.12.2022. Reply of observations has been submitted to NMCG vide letter dated 24.01.2023. 4. 01 Drain of Meerut - DPR has been submitted to SMCG vide letter dated 12.12.2022.Observations have been intimated by SMCG vide letter dated 09.02.2023. Revised DPR, after incorporating the observations will be submitted by Sept, 2023. 5. 01 Drain of Moradabad - DPR has been submitted to SMCG vide letter dated 13.12.2022.Observations have been intimated by SMCG, reply of which has been submitted vide letter dated 28.03.2023.
Total		86	

B. Status of 215 Drains in Phase-II, Segment-B (Kanpur to Ballia)

Sl.	Description	No.	Remarks
1	Drains do not require tapping	17	-
2	Tapped Drains	87	-
3	Partially tapped & Untapped Drains	111	-
3.a	Drains to be tapped in project under construction	49	<ol style="list-style-type: none"> 1. 05 Drains of Vindhyanchal sewerage scheme, Mirzapur - Discharge in the drains have been reduced significantly as work of sewer network and Sewer House connections are completed). Balance discharge to be tapped by UP Jal Nigam (Rural) under Namami Gange Programme. 2. Out of 9 drains in Prayagraj, 6 will be tapped by Aug – 23 and balance 3 drains will be tapped by Sept – 2023. 3. 35 drains of Mirzapur-Ghazipur by Jan – 2024.
3.b	Drains to be tapped in sanctioned project	23	<ol style="list-style-type: none"> 1. 02 drains of Varanasi - The project is under tendering stage. Technical bids have been opened on 06.03.2023. 9 bids have been received which have been evaluated . Evaluation report has been submitted to NMCG on 25.05.2023. Observations were received from NMCG over the TBR , reply to NMCG has been sent on 03.07.2023.

Sl.	Description	No.	Remarks
			<p>After the approval from NMCG , financial bids will be opened .</p> <p>2. 07 drains of Prayagraj (Distt. D) - Project has been approved by NMCG vide letter dated 27.01.2023. The project is under tendering stage. Technical bids were opened on 08.06.2023. 8 bids have been received which are under evaluation.</p> <p>3. 13 drains of Prayagraj (Distt. C) - Project has been sanctioned vide NMCG letter dated 14.03.2023. Bid documents have been submitted to NMCG on 01.04.2023. Observations on bid documents have been intimated by NMCG on 03.05.2023. NIT has been issued on 17.05.2023. Last date for submission of bids is 17.07.2023.</p> <p>4. 01 drain of Prayagraj - DPR under Kumbh Mela 2024-25 for Interception & Diversion of remaining discharge of this drain is has been approved and is under tendering stage.</p>
3.c	Drains to be tapped in project submitted for approval	25	<p>1. 08 drains of Prayagraj -DPR for 8 drains (Distt. A) have been submitted to NMCG and are under TPA.</p> <p>2. 09 drains of Dalmau, Raebareilly – Revised DPR was submitted to NMCG vide SMCG letter dated 27.09.2022. NMCG has appointed Third Party for approval of DPR vide letter dated 27.09.2022.</p> <p>3. 02 drains of Mughalsarai, distt. Chandauli - DPR has been submitted to NMCG. NMCG has forwarded the DPR for Third Party Appraisal.</p> <p>4. 05 drains of Manikpur, distt. Pratapgarh - DPR has been submitted to NMCG. NMCG has forwarded the DPR for Third Party Appraisal.</p> <p>5. 01 drain of Ballia - DPR has been prepared under Amrut - 2, approval is awaited.</p>
3.d	Drains to be tapped in project under preparation	14	<p>1. 08 drains of Saidpur, distt. Ghazipur - City Sanitation Action Plan under SBM 2.0 has been approved in SHPSC, DPR is under preparation.</p> <p>2. 03 drains of Zamania, distt. Ghazipur - City Sanitation Action Plan under SBM 2.0 has been prepared, SLTC awaited.</p> <p>3. 03 drains of Bhadohi - DPR has been prepared and will be submitted to NMCG by 15.07.2023.</p>
	Total	215	

Status of 86 drains in Phase - I, Segment - B

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	Capacity of STP (MLD)	Remarks
1	2	3	4	5	6	7	8	9
A - Drains not require tapping - 10 Nos.								
1	Nazibabad	Chhoiya Drain	Ganga	4.66	Tapping not required	N. A.	N. A.	Not pertaining to U. P. Jal Nigam. Industrial drain, action to be taken by UPPCB.
2	Khatauli	Sugar mill nala	Kali	-	Tapping not required	N. A.	N. A.	
3	Ghaziabad	Fuldhera drain	Ganga	-	Tapping not required	N. A.	N. A.	
4	Amroha	Bagad drain (river)	Ganga	-	Tapping not required	N. A.	N. A.	
5	Hapur	Chhoiya Drain	Kali	-	Tapping not required	N. A.	N. A.	
6	Debai (Bulandshahar)	Neem nala	Kali	-	Tapping not required	N. A.	N. A.	Dry drain, not requiring tapping
7	Seohara	Nohra drain (Nasiya drain)	Ramganga	5.88	Tapping not required	N. A.	N. A.	BOD is less than 3 mg/l hence requires no treatment
8	Kanpur	Air force Nala	Ganga	-	Tapping not required	N. A.	N. A.	Storm water drain, Not to be tapped
9	Unnao	Loni Drain	Ganga	-	Tapping not required	N. A.	N. A.	Loni Drain carries Approx 2.0 MLD untreated domestic waste water from the habitation of some part of Unnao city and approx 5.72 MLD industrial treated water of Industrial area Site -1 & Site -2, Chandpur and Jamuka, Unnao. Loni drain covering the distance of about 60 K.M. from Unnao city often remains dry near Bihar, District Unnao before meeting to the River Ganga.
10	Modinagar	Kadarabad Drain	Kali	-	Tapping not required	Modinagar	20	Work of Modinagar STP has been completed. Also, work of sewer network and Sewer House connections are also completed. Discharge from the drain is being addressed through sewer network.

B - Tapped Drains - 40 Nos.

1	Gharmukteshwar	Gath Drain	Ganga	4	Tapped	Garh STP	9	
2	Bijnor	Hemraj drain/Bijnor drain	Ganga	6.4	Tapped	Bijnor STP	24	
3	Rampur	Rampur drain	Ramganga	-	Tapped	Rampur STP	29	
4	Moradabad	Jigar Colony	Ramganga	2.59	Tapped	Moradabad STP	58	
5	Moradabad	Kaughar Railway Station Drain	Ramganga	1.3	Tapped			
6	Moradabad	Prabhat Nagar drain (near Chandausi Road)	Ramganga	1.73	Tapped			
7	Moradabad	Jama Masjid Left Drain	Ramganga	0.5	Tapped			
8	Moradabad	Jama Masjid Right Drain	Ramganga	0.9	Tapped			
9	Moradabad	Lalbagh Drain	Ramganga	1.73	Tapped			

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	Capacity of STP (MLD)	Remarks
10	Moradabad	Nawabpura Drain 1st	Ramganga	1.3	Tapped			-
11	Moradabad	Nawabpura Drain 2nd	Ramganga	1.3	Tapped			-
12	Moradabad	Ghosiyan Drain	Ramganga	1.3	Tapped			-
13	Moradabad	Jhabbu Ka Nala	Ramganga	3.46	Tapped			-
14	Moradabad	Chaikkar Ki Miliak (Mukaraupur)	Ramganga	2.50	Tapped			-
15	Moradabad	Kudaghar Drain	Ramganga	6.05	Tapped			-
16	Moradabad	Daheria/ Dateria Drain	Ramganga	3.02	Tapped			-
17	Moradabad	Barbalian Drain	Ramganga	1.73	Tapped			-
18	Anupshahar	Anupsahar STP Drain-1	Ganga	0.81	Tapped	Anupshahar STP	2.57	-
19	Anupshahar	Anupsahar STP Drain-2	Ganga	1.76	Tapped			-
20	Hapur	Hapur Drain	Kali	6	Tapped	Hapur STP	30	-
21	Kannauj	Patta Nala	Kali	7	Tapped	Kannauj	13	-
22	Kannauj	Chhiemkali temple to Nadangapur village (Adanga nalla)	Kali	3	Tapped			-
23	Kannauj	Tammi house to Sedkpur Village (Tammi nalla)	Kali	2	Tapped			-
24	Kanpur	Permiya Nala	Ganga	6.38	Tapped			-
25	Kanpur	Sisamai Nala	Ganga	140.146	Tapped	Cluster of STPs at Jajmau	5/130/43	-
26	Kanpur	Tefco Nala	Ganga	0.43	Tapped			-
27	Kanpur	Parmath drain	Ganga	1.78	Tapped			-
28	Kanpur	Muir drain	Ganga	3.25	Tapped			-
29	Kanpur	Police line drain	Ganga	0.79	Tapped			-
30	Kanpur	Jail drain	Ganga	1.22	Tapped			-
31	Kanpur	Bhagwadas (Guptarghat Nala)	Ganga	2.38	Tapped			-
32	Kanpur	COD Nala	Pandu	8.81	Tapped	Bingawan	210	-
33	Kanpur	Debka Nala-III	Ganga	2.56	Tapped			-
34	Kanpur	Shetla Bazar (Bangalighat nala)	Ganga	5.75	Tapped	Cluster of STPs at Jajmau	5/130/43	-
35	Kanpur	Budhiya ghat Drain	Ganga	2.34	Tapped			-
36	Kanpur	Wazidpur Nalla	Ganga	7.66	Tapped	Panka	30	STP has been commissioned and I&D works have also been completed
37	Kanpur	JCI Nala	Pandu	30	Tapped			-
38	Kanpur	Thermal Nala	Pandu	40	Tapped			-
39	Kasganj	Kasganj drain	Kali	12.7	Tapped	Kasganj	15	-
40	Unnao	City Jail Drain (Dakari drain)	Ganga	19.33	Tapped	Unnao	15	I&D works have been completed. STP will be commissioned by May - 2023

Status of 86 drains in Phase - I, Segment - B

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start	Date of Completion	STP Capacity (MLD)	Progress of STP construction (%)	Remarks
C - Drains to be tapped in projects Under Construction - 25 Nos.												
1	Meerut	Vivekanand Hospital Drain (Left)	Ranaganga	1.08	Untapped	I & D and STP works at Moradabad (Zone - II)	Namanam Change	20.01.2023	19.01.2025	25	3.00	Effective date of start has been given as 20.01.2023 by NMCC. Work is in progress.
2	Moradabad	Vivekanand Hospital Drain (Right)	Ranaganga	2.61	Untapped							
3	Moradabad	MIT Drain	Ranaganga	7.5	Untapped							
4	Moradabad	Mokh Dham Drain	Ranaganga	7.22	Untapped							
5	Moradabad	TDI City Drain	Ranaganga	4.86	Untapped							
6	Bulandshahr	Mansoor Road Nalla (Bulandshahr I)	Kali	7.77	Untapped	Bulandshahr sewerage scheme	AMRUT		30.06.2025	40	100.00	Pertaining to UPIN (Urban). At present STP is in running condition. Work of 237 km sewer network and 28000 house-connections is completed by which flow of around 15 MLD is treated at STP. Rest remaining 24000 sewer house connections are proposed under AMRUT 2.0 Programme for which DPR is prepared and approval awaited.
7	Bulandshahr	Adli Nagar Nala	Kali	2.15	Untapped							
8	Bulandshahr	Chandani Road (Bulandshahr II)	Kali	6.18	Untapped							
9	Bulandshahr	Cheer ghat	Kali	0.88	Untapped							
10	Bulandshahr	Narthal ghat	Kali	2.41	Untapped							
11	Bulandshahr	Adli Nagar 2	Kali	-	Untapped							
12	Bulandshahr	Keski Bada	Kali	0.85	Untapped							
13	Bulandshahr	Fatehabad road	Kali	3.25	Untapped							
14	Bulandshahr	Behind Shanidar masjid	Kali	-	Untapped							
15	Bulandshahr	Dewangan	Kali	1.65	Untapped							
16	Bulandshahr	Baidya Dharmada Road	Kali	0.34	Untapped							
17	Bulandshahr	Behind channanda masjid	Kali	0.4	Untapped							
18	Bareilly	Devarnaya Nala	Ranaganga	10	Untapped	Pollution abatement for River Ranaganga at Bareilly (I&D) and STP works	Namanam Change	31.08.2022	30.08.2024	63	54.00	Work is in progress.
19	Bareilly	Chauri Nala (Choodari)	Ranaganga	18.82	Untapped							
20	Bareilly	Nakautya Nala	Ranaganga	21.01	Untapped							
21	Ferozshah	Bhainghat drain (Tolaghat)	Ganga	4	Untapped							
22	Ferozshah	Dhimgur drain	Ganga	1	Untapped	I & D and STP works at Pachghati-Farrukhabad	Namanam Change	28.06.2022	27.06.2024	45	35.00	Work is in progress.
23	Ferozshah	Hathikana Nala	Ganga	6.88	Untapped							
24	Ferozshah	Bergadiya Chat drain	Ganga	1.31	Untapped							
25	Ferozshah	Cauni Nalla	Ganga	3.44	Untapped							
D - Drains to be tapped in sanctioned projects (Under Tendering) - 02 Nos.												
1	Meerut	Abu Nallah-2	Kali	145.95	Untapped	I & D and STP works at Meerut	Namanam Change		24 months after issuance of LOA	220		Instructions to issue LOA has been given to field staff vide letter dated 26.04.2023. Certain queries have been raised by the bidders, reply of which has been forwarded to the World Bank by NMCCO.
2	Meerut	Slaughter House Drain (Olden Nala)	Kali	113.73	Untapped							
E - Drains to be tapped in projects submitted for approval- 09 Nos.												
1	Kanpur	Gonda Nala	Parohi	55.09	Partially Tapped	I&D of remaining drains falling in river Ganga and Pandu in Kanpur	Namanam Change		24 months after issuance of LOA	No STP is proposed		Revised DPR, after incorporating the observations of NMCCO has been submitted to NMCCO vide SMCG letter dated 03.01.2023.
2	Kanpur	Habra Khand Nala	Parohi	11.44	Partially Tapped							
3	Kanpur	Ranighat drain	Ganga	1.89	Partially Tapped							
4	Kanpur	Sati Chaura	Ganga	2	Partially Tapped							
5	Kanpur	Golghat Nala	Ganga	1.44	Partially Tapped							
6	Ghaziabad	Ghaziabad Drain	Kali	6.91	Untapped	I & D and STP works at Gulabthi Town, Bulandshahr	Namanam Change			10 MLD STP proposed		Revised DPR has been submitted to NMCCO vide SMCG letter dated 27.09.2022. NMCCO has forwarded the DPR to TPA for appraisal.
7	Hapur	Hapur Drain-1 (City drain)	Kali	25	Untapped	Prevention of Pollution of River Kali by I & D of Hapur City Drain at Dist. Hapur	Namanam Change			6 MLD STP proposed		Revised DPR was submitted to NMCCO vide SMCG letter dated 26.09.2022. Observations were initiated by NMCCO vide e-mail dated 19.12.2022. Reply of observations has been submitted to NMCCO vide letter dated 24.01.2023.
8	Meerut	Abu Nallah-1	Kali	39.22	Untapped	I & D and STP works of Abu Nallah - 1 Drain at Meerut	Namanam Change		24 months after issuance of LOA	43 MLD STP proposed		DPR was submitted to SMCCO vide letter dated 12.12.2022. Observations have been initiated by SMCCO vide letter dated 09.02.2023. Revised DPR, after incorporating the observations will be submitted soon.

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of drains	Name of Project	Name of Programme	Date of Start	Date of Completion	STP Capacity (MLD)	Progress of STP construction (%)	Remarks
9	Moradabad	Moradabad drain (Kanda drain)	Ramganga	26.11	Unsupplied	I & D and STP works at Moradabad (Zone -IV)	Namami Gange			40 MLD STP proposed	-	DPR has been submitted to SMCG vide letter dated 13.12.2022. Observations have been intimated by SMCG, reply of which has been submitted vide letter dated 28.03.2023.

Status of 215 drains in Phase - II, Segment - B

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	STP capacity (MLD)	Remarks
A - Drains not require tapping - 17 Nos.								
1	Chunar	NAGARPUR	Jango	0.091	Tapping not required	N.A.	N.A.	Not proposed to be intercepted and diverted as the same are falling into River Jango which finally meets River Ganga in the downstream at an approximate distance of 16 kms. River Jango dries in dry weather before meeting River Ganga therefore no I&D is proposed for drains falling into River Jango.
2	Chunar	TEAKAUR NAGARPUR	Jango	0.100	Tapping not required	N.A.	N.A.	
3	Chunar	BHARATPUR KABRISTAN	Jango	0.154	Tapping not required	N.A.	N.A.	
4	Chunar	BHARATPUR TRIMOHANI	Jango	0.134	Tapping not required	N.A.	N.A.	
5	Chunar	SADDUPUR NAIPURWA	Jango	0.960	Tapping not required	N.A.	N.A.	
6	Chunar	PASHU CHIKITSALAYA	Jango	0.126	Tapping not required	N.A.	N.A.	
7	Chunar	NAGAR PALIKA	Jango	0.224	Tapping not required	N.A.	N.A.	
8	Chunar	PARADE GROUND	Jango	0.300	Tapping not required	N.A.	N.A.	
9	Fatehpur	Tambeshear Mandir to Mitthapur	Yamuna	-	Tapping not required	N.A.	N.A.	
10	Fatehpur	Navagat to Lodhiganj	Yamuna	-	Tapping not required	N.A.	N.A.	
11	Fatehpur	Joniha Chauraha to Jhaupur	Yamuna	-	Tapping not required	N.A.	N.A.	
12	Kunda	Gaonda Nala Kayapur	Ganga	-	Tapping not required	N.A.	N.A.	
13	Kunda	Taar Nala Bibaganj	Ganga	-	Tapping not required	N.A.	N.A.	
14	Kunda	Gaonda Nala Baraipur	Ganga	-	Tapping not required	N.A.	N.A.	
15	Prayagraj	Fort Drain No. 1	Yamuna	0.20	Tapping not required	N.A.	N.A.	
16	Prayagraj	Fort Drain No. 2	Yamuna	0.40	Tapping not required	N.A.	N.A.	
17	Prayagraj	Co-Operative Nala	Ganga	0.27	Tapping not required	N.A.	N.A.	
B - Tapped Drains - 87 Nos.								
1	Mirzapur	Kachari Drain	Ganga	1.200	Tapped	Pakka Fokhra	14	These two drains are currently dry and there is no requirement of I&D of these drains. Dry weather flow from the town doesn't reach the river.
2	Mirzapur	Oliyar	Ganga	0.310	Tapped			
3	Mirzapur	Sunder	Ganga	0.240	Tapped			
4	Mirzapur	Badali	Ganga	0.390	Tapped			
5	Mirzapur	Narghat	Ganga	0.780	Tapped			
6	Mirzapur	Khandawa	Ganga	9.420	Tapped			
7	Mirzapur	DivanGhat old Drain	Ganga	0.100	Tapped	Vindhyanchal	4	
8	Mirzapur	BalughatPakka Drain	Ganga	0.170	Tapped			
9	Mirzapur	Parasuram Drain	Ganga	1.390	Tapped			
10	Mirzapur	Gudara Drain	Ganga	0.200	Tapped			
11	Prayagraj	Sastur Khadleri	Yamuna	18.00	Tapped	Nunmyadahi	50	
12	Prayagraj	Main Ghagghar Nala	Yamuna	25.86	Tapped			
13	Prayagraj	Chachar Nala	Yamuna	25.00	Tapped	Naini	80	
14	Prayagraj	Drain at Gate No. 9	Yamuna	2.15	Tapped			
15	Prayagraj	Drain at Gate No. 13	Yamuna	1.98	Tapped			
16	Prayagraj	Morigate Nala	Ganga	8.00	Tapped	Rajapur	60	
17	Prayagraj	Drains Of Durganaj Area	Ganga	2.00	Tapped			
18	Prayagraj	Jondhwal Chhat Drain/Chhubara Mandir	Ganga	1.31	Tapped			
19	Prayagraj	Jondhwal Rasulabad Drain (Murdughat)	Ganga	1.50	Tapped			
20	Prayagraj	Mumfordganj Drain	Ganga	10.00	Tapped			
21	Prayagraj	Chilla Drain	Ganga	1.20	Tapped	Salori	43	
22	Prayagraj	Alleganaj Nala / Buxi Bund Nala	Ganga	20.00	Tapped			
23	Prayagraj	Ponghat Nala	Ganga	7.50	Tapped	Ponghat	10	
24	Prayagraj	Kodm Nala	Ganga	13.00	Tapped	Kodra	25	
25	Prayagraj	Rasulabad Puceaghat Drain	Ganga	1.55	Tapped	Rajapur	60	
26	Prayagraj	Mehdauri Guon Drain	Ganga	1.40	Tapped			
27	Prayagraj	Mauiya Nala	Yamuna	28.10	Tapped	Naini - II	42	
28	Prayagraj	Mathwa Ghat Drain no. 1	Yamuna	0.90	Tapped			
29	Prayagraj	Mathwa Ghat Drain no. 2	Yamuna	0.22	Tapped			
30	Prayagraj	Anil Drain No. 2 (Kharikauni drain)	Yamuna	1.45	Tapped			
31	Prayagraj	Sachcha Baba Ashram Drain	Yamuna	2.72	Tapped			

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	STP capacity (MLD)	Remarks
32	Prayagraj	Basua Nala	Ganga	2.55	Tapped	Phaphamau	14	Tapped to newly constructed 14 MLD STP at Phaphamau
33	Prayagraj	Shantipuram Nala	Ganga	4.10	Tapped			
34	Varanasi	Shivolia Drain	Ganga	5.00	Tapped	Dinapur	80	
35	Varanasi	Harishchandraghat Drain	Ganga	2.50	Tapped			
36	Varanasi	Maunoverghat Drain	Ganga	4.50	Tapped			
37	Varanasi	Pandeyghat Drain	Ganga	30.00	Tapped			
38	Varanasi	Dr. R. P. Ghat Drain	Ganga		Tapped			
39	Varanasi	Meerghat Drain	Ganga		Tapped			
40	Varanasi	Lalighat Drain	Ganga	4.50	Tapped			
41	Varanasi	Jalesunghat Drain	Ganga		Tapped			
42	Varanasi	Manikamkighat Drain	Ganga		Tapped			
43	Varanasi	Sanktighat Drain	Ganga	1.50	Tapped			
44	Varanasi	Mehughat Drain	Ganga		Tapped			
45	Varanasi	Ranughat Drain	Ganga		Tapped			
46	Varanasi	Punchgangaughat Drain	Ganga		Tapped			
47	Varanasi	Brambughat Drain	Ganga		Tapped			
48	Varanasi	Lalighat Drain	Ganga		Tapped			
49	Varanasi	Trihothughat Drain	Ganga	4.50	Tapped			
50	Varanasi	Telya Drain	Ganga	2.80	Tapped			
51	Varanasi	Bhainsaur Drain	Ganga	0.40	Tapped			
52	Varanasi	Rajghat Drain	Ganga	0.20	Tapped			
53	Varanasi	Phulwariya Drain	Varuna	7.60	Tapped	Dinapur	140	
54	Varanasi	Sadar Bazar Drain	Varuna	2.00	Tapped			
55	Varanasi	Raja Bazar Drain	Varuna	0.10	Tapped			
56	Varanasi	Telya Bag Drain	Varuna	18.00	Tapped			
57	Varanasi	Makthighat Drain	Varuna	0.10	Tapped			
58	Varanasi	Narokhat Drain	Varuna	7.50	Tapped			
59	Varanasi	Sarag Tabab Drain	Varuna	1.50	Tapped			
60	Varanasi	Nai Basti	Varuna	3.00	Tapped			
61	Varanasi	Central Jail Drain	Varuna	6.50	Tapped			
62	Varanasi	Ordely Bazar Drain	Varuna	7.00	Tapped			
63	Varanasi	Chamrautha Drain	Varuna	1.50	Tapped			
64	Varanasi	Khajury Colony Drain	Varuna	1.50	Tapped			
65	Varanasi	Banaras Drain No.-5	Varuna	1.00	Tapped			
66	Varanasi	Hukilgani Drain	Varuna	2.50	Tapped			
67	Varanasi	Sanneghat Drain	Ganga	1.17	Tapped			
68	Varanasi	Rajghat Outfall (Shahi Nala)	Ganga	130.00	Tapped	Ranma	50	
69	Chunar	TAMBALGANI NALA	Ganga	0.046	Tapped	Dinapur	140	
70	Chunar	DARGASHAREEF NALA	Ganga	0.319	Tapped			
71	Chunar	BHAIRAMGANI EAST NALA	Ganga	0.081	Tapped			
72	Chunar	BHAIRAMGANI WEST NALA	Ganga	0.062	Tapped			
73	Chunar	TEKAUR BASTI NORTH	Ganga	0.099	Tapped			
74	Chunar	TEKAUR BASTI SOUTH	Ganga	0.098	Tapped			
75	Chunar	SANTOSHI MATA MANDIR NALA	Ganga	0.125	Tapped			
76	Chunar	POST OFFICE SOUTH DRAIN	Ganga	0.393	Tapped	FSTP	0.01	
77	Chunar	POST OFFICE NORTH DRAIN	Ganga	0.335	Tapped			
78	Chunar	GANGESHWAR NISHAD PARK DRAIN	Ganga	0.088	Tapped			
79	Chunar	BALUGHAT DRAIN	Ganga	0.085	Tapped			
80	Chunar	BELBEER GHAT DRAIN	Ganga	0.042	Tapped			
81	Chunar	CHOURA MATA DRAIN	Ganga	0.125	Tapped			
82	Chunar	KASHI RAM AWAS DRAIN	Ganga	0.377	Tapped			
83	Ramnagar	Rambhug Ghat Drain	Ganga	8.20	Tapped			
84	Ramnagar	Balua Ghat Drain	Ganga	0.13	Tapped			
85	Ramnagar	Shakti Ghat Drain	Ganga	0.40	Tapped	Ramnagar	10	

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of STP	STP capacity (MLD)	Remarks
86	Ramnagar	Salohi Ghat Drain	Ganga	0.34	Tapped			
87	Ramnagar	Hanuman Ghat Drain	Ganga	0.09	Tapped			

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion of Project	Progress of STP construction (%)	STP capacity (MLD)	Remarks
1	Varanasi	Nakhi Drain	Ganga	1.86	Partially Tapped	I&D of Axi Nala and additional construction of STP at Varanasi	Narmadi Ganga	9	10	11	12	The project for I&D of these drains and STP works has been sanctioned by NMCG vide their letter dated 19.10.2022. The project is under tendering stage. Technical bids have been opened on 05.03.2023. 9 bids have been received which have been evaluated by zonal tender committee and Headquarters level tender committee.
2	Varanasi	Atri/Nagwari Drain	Ganga	42.81	Partially Tapped							
3	Prayagraj	A.D.A. Colony Nala / Jambhdevi	Ganga	4.50	Untapped	I & D of Rasthobla Ghat drain and augmentation of STPs at Distt. Prayagraj	Narmadi Ganga				90	DPR for I&D and of 7 drains and augmentation of Rajpura STP has been approved by NMCG vide letter dated 27.01.2023. The project is under tendering stage. Observations on reply of pre-bid queries have been intimated by NMCG on 10.05.2023. Last date for submission of bids is 01.06.2023 and it will be opened on 01.06.2023.
4	Prayagraj	Rajpura Nala	Ganga	25.00	Untapped							
5	Prayagraj	Shankarji Drain-01	Ganga	0.87	Untapped							
6	Prayagraj	Shankarji Drain-02	Ganga	1.25	Untapped							
7	Prayagraj	Jondhwal drain	Ganga	7.50	Untapped							
8	Prayagraj	Shankarji Colony Drain (Near Phaphamau Bridge)	Ganga	1.25	Untapped							
9	Prayagraj	Sakar Bazar Nala	Ganga	3.80	Untapped							
10	Prayagraj	Shivkuni Drain No. 1	Ganga	1.10	Untapped							
11	Prayagraj	Shivkuni Drain No. 2	Ganga	0.15	Untapped							
12	Prayagraj	Shivkuni Drain No. 3 (North)	Ganga	0.20	Untapped	I&D of 13 drains augmentation of Sabari STP.	Narmadi Ganga				43	Project has been sanctioned vide NMCG letter dated 14.01.2023. Bid documents have been submitted to NMCG on 01.04.2023. Observations on bid documents have been intimated by NMCG on 03.05.2023.
13	Prayagraj	Shivkuni Drain No. 4	Ganga	0.25	Untapped							
14	Prayagraj	Shivkuni Drain No. 5	Ganga	0.30	Untapped							
15	Prayagraj	Shivkuni Drain No. 6	Ganga	0.25	Untapped							
16	Prayagraj	Shivkuni Drain No. 7 (East)	Ganga	0.70	Untapped							
17	Prayagraj	Gondwar Colony Drain (Prasadi Bardi)	Ganga	0.20	Untapped							
18	Prayagraj	Gondwar Colony Drain No. 1	Ganga	0.25	Untapped							
19	Prayagraj	Gondwar Colony Drain No. 2	Ganga	0.10	Untapped							
20	Prayagraj	Gondwar Colony Drain No. 3	Ganga	0.15	Untapped							
21	Prayagraj	Gondwar Colony Drain No. 4	Ganga	0.25	Untapped							
22	Prayagraj	Sakar Nala	Ganga	19.50	Untapped							
E - Drains to be tapped in projects submitted for approval- 25 Nos.												
1	Prayagraj	Ghatia Nala I-A / Sabhwar Drain	Yamuna	5.00	Untapped	I&D of 8 nos. drains and STP works at Prayagraj	Narmadi Ganga				50	DPR has been submitted to NMCG vide NMCG letter dated 10.05.2022. NMCG has appointed third party for approval of the DPR. Side letter dated 08.12.2022. DPR is likely to be approved in the next meeting of Executive Committee of NMCG.
2	Prayagraj	Ghatia Nala I-B	Yamuna	3.25	Untapped							
3	Prayagraj	Ghatia Nala I-A1	Yamuna	1.60	Untapped							
4	Prayagraj	Daryabad Kachhighat Drain Meerapur	Yamuna	1.81	Untapped							
5	Prayagraj	Daryabad Pipalgat Drain	Yamuna	2.00	Untapped							
6	Prayagraj	Daryabad Jyoghat Drain Meerapur	Yamuna	2.30	Untapped							
7	Prayagraj	Bahia Chhat RCC Backhatch Drain near Chhatra Drain/Bargad Ghat Meerapur	Yamuna	0.50	Untapped							
8	Prayagraj	Nehru Park Nala	Ganga	3.25	Untapped	Sewerage works in district E, part 2	AMRUT	16.06.2021		No STP is proposed		Remaining to UPJN (Urban). House connection work has been completed under Amrut Programme. At present, the discharge in Naladwains has been reduced significantly as sewage is being addressed through sewer network. A DPR under KumbhMela 2024-25 for Interception & Diversion of remaining discharge of this drain is has been approved, under tendering.
9	Prayagraj		Ganga	2.65	Untapped							
10	Dabhoi	Bahis Nalg/Manabgati/Sharesh Nalg	Ganga		Untapped	I & D & STP works at Pt. Deen Deyal Road/Berchally	Narmadi Ganga				6.84	Revised DPR was submitted to NMCG vide NMCG letter dated 27.09.2022. NMCG has appointed third party for approval of DPR vide letter dated 27.09.2022.
11	Dabhoi	Bahis Nalg - Chhota Nalg ke bich ka Nalg (Sheranbajpur)	Ganga	2.68	Untapped							
12	Dabhoi	Bahis Ghat ka Nalg (Sheranbajpur)	Ganga		Untapped							
13	Dabhoi	Shukla Ghat ka Nalg (Sheranbajpur)	Ganga		Untapped							
14	Dabhoi	Profhwar Ghat ka Nalg (Tikalgan)	Ganga		Untapped							
15	Dabhoi	Sonabhi Ghat/Manvop Nala (Tharigan)	Ganga		Untapped							
16	Dabhoi	Mustafad Nala	Ganga		Untapped							
17	Dabhoi	Shivela Ghat Nala	Ganga		Untapped							
18	Dabhoi	Raj Tihi Ghat Nalg/Mo. shernobajpur (Deen chhat Ganga Ghat)	Ganga		Untapped							
19	Ningharwal	Kali Mishra Drain (Ganda Nala)	Ganga	8.26	Untapped	I & D and STP works at Pt. Deen Deyal Road/Berchally	Narmadi Ganga				37	DPR has been submitted to NMCG. NMCG has appointed third party for approval of DPR.

S. No	City/Town	Name of Drain	River	Average Flow Discharge (MLD)	Status of Drains	Name of Project	Name of Programme	Date of Start of Project	Date of Completion of Project	Progress of STP construction (%)	STP capacity (MLD)	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
20	Mughabarsi	Chandhasi Nala/Railway Nala	Ganga	21.07	Unstapped	Chandauli			start			
21	Manikpur	Paik's Nala	Ganga	0.82	Unstapped	I & D and STP for	Nazama (Ganga)		24 months after		2.4 MLD	DPR was submitted to NMCG vide letter dated 08.04.2022.
22	Manikpur	Raja Heli Nala	Ganga	0.100	Unstapped	Absence of Pollution			issuance of		Wetland	Observations indicated by NMCG vide letter dated 26.07.2022. Reply to observations has been submitted to NMCG vide letter dated 18.08.2022. DPR is under examination at NMCG.
23	Manikpur	Prafnik Vajpayaya	Ganga	0.66	Unstapped	of River			effective date of		Technology	
24	Manikpur	Malahan Tola	Ganga	0.66	Unstapped	Ganga at			start		based	
25	Manikpur	Post office Nala	Ganga	0.243	Unstapped	Manikpur, Dist. Prayagrah						
F - Drains to be tapped in projects under preparation- 15 Nos.												
1	Balla	Kathar Nala at the around of Balla city	Ganga	17	Unstapped	I & D of Kathar Nala at dist. Balla	Aarev		24 months after			DPR has been prepared and approved under Aarev -2, G.O. issued.
2	Saidpur	Jaulzari Drain	Ganga	0.80	Unstapped	I & D and STP works at dist. Balla	SBM 2.0		issuance of		2.4 MLD	Pertaining to UPFN (Urban). City Sanitation Action Plan under SBM 2.0 has been approved in NIPSC, DPR under preparation.
3	Saidpur	Rangnabai Ghat Drain	Ganga	0.20	Unstapped	Saidpur, Dist. Ghazipur			start			
4	Saidpur	Ward No. 15 Malhya Basti Drain	Ganga	1.00	Unstapped							
5	Saidpur	Mahaveer Ghat Drain	Ganga	0.60	Unstapped							
6	Saidpur	Sargat Ghat Drain	Ganga	0.50	Unstapped							
7	Saidpur	Paik's Ghat Drain	Ganga	0.50	Unstapped							
8	Saidpur	Budhan Mahabew Ghat Drain	Ganga	0.80	Unstapped							
9	Saidpur	Ket Ghat	Ganga	0.80	Unstapped							
10	Zamania	Gorava Drain	Ganga	0.60	Unstapped	I & D and STP works at Zamania, Ghazipur	SBM 2.0				3.2 MLD	Pertaining to UPFN (Urban). City Sanitation Action Plan under SBM 2.0 has been prepared, S.I.T.C finalized.
11	Zamania	Kantirawa Drain	Ganga	1.01	Unstapped							
12	Zamania	Karpuramal Ghat Drain	Ganga	2.80	Unstapped							
13	Bhadoli	Chauri Nala	Varuna	2.67	Unstapped	I & D and STP works at Nazama Ganga Bhadoli					2.4 MLD	These drains pass through industrial belt. Samples were submitted to NABL lab for testing the parameters, which had been received. DPR has now been prepared and will be submitted to NMCG by 25.03.2023.
14	Bhadoli	Rajjura Nala	Varuna	4.33	Unstapped							
15	Bhadoli	Manodpur Nala	Varuna	3.99	Unstapped							

JUNE -2023 STP EFFLUENT REPORT

Sl. No.	Name of STP	Year of Commissioning	City/Town/District	Installed Capacity (in MLD)	Utilized Capacity (in MLD)	Technology/process STP based	Design Parameters						Outlet Parameters						Whether achieving or not achieving	Compliant Status as per MoEF&CC
							BOD<	TSS<	COD<	PH	FC(MPN/100 ml)	BOD	TSS	COD	PH	FC				
							<30	<50	<250	6.5-9.0	<1000	<30	<50	<250	6.5-9.0	<1000	<30	<50		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19		
1	Bichhpuri	2012	Agra	40	27.99	UASB	<30	<50	<250	6.5-9.0	<1000	24.77	38.39	187.43	7.88	640	Achieving	Compliant		
2	Dandupura	2001	Agra	78	77.51	UASB	<30	<50	<250	6.5-9.0	<1000	27.36	35.19	138.07	7.93	850	Achieving	Compliant		
3	Dandupura	2013	Agra	24	17.08	UASB	<30	<50	<250	6.5-9.0	<1000	27.01	31.86	125.87	7.99	755.67	Achieving	Compliant		
4	Devri Road	2011	Agra	12	8.26	UASB	<30	<50	<250	6.5-9.0	<1000	25.71	37.19	171.87	7.83	672.67	Achieving	Compliant		
5	Jaganpur	2011	Agra	14	14	UASB	<30	<50	<250	6.5-9.0	<1000	28.81	37.84	187.33	7.95	635	Achieving	Compliant		
6	Naglaburhi	2000	Agra	2.25	2.25	WSP	<30	<50	<250	6.5-9.0	<1000	27.51	40.84	177.67	7.85	862	Achieving	Compliant		
7	Pliakhar	2001	Agra	10	10	WSP	<30	<50	<250	6.5-9.0	<1000	28.29	25.89	111.4	8.05	872	Achieving	Compliant		
8	Manth Road	2015	Mathura/ (Virudawan)	8	8	UASB	<30	<50	<250	6.5-9.0	<1000	25	49	144	7.7	930	Achieving	Compliant		
9	Mohammadpur/Biharipur	2021	Firozabad	67	55	ASP+EXT. AERATION	<250	<500	<550	5.5-8.5	<1000	10	9	128	7.8	360	Achieving	Compliant		
10	Mainpuri	2015	Mainpuri	23	17	UASB	<250	<600	<600	6.5-8.5	<1000	28	35	204	7.85	680	Achieving	Compliant		
11	Manpur	2021	Etah	24	8	SBR	<10	<10	<50	6.5-8.5	<1000	8	10	30	7.78	60	Achieving	Compliant		
12	Saifai	2006	Etawah	1.5	0.9	WSP Oxidation Pond	<30	<100	<250	6.5-9.0	-	16	38	104	7.4	-	Achieving	Compliant		
13	Fatehgarh	1992	Farrukhabad	2.7	2.62	Pond	<50	<100	<150	6.5-9.0	-	27.3	83	140.5	8.27	-	Achieving	Compliant		
14	Kannauj	2018	Kannauj	13	9	SBR	10	10	100	6.5-8.5	<1000	7	9	31	7.7	64	Achieving	Compliant		
15	Jajmau-3	1989	Kanpur	5	5	UASB	50	50	-	-	-	48	44	210	7.8	-	Achieving	Compliant		
16	Aahar Road	2018	Bulandshahr/ Anupshahar	0.81	0.5	WSP	30	50	100	7.0-8.5	-	28	35	60	7.9	-	Achieving	Compliant		
17	Shivanand Asharam Dudaheada	2001	Bulandshahr/Anupshahar	1.76	1	WSP	30	50	100	7.0-8.5	-	25	30	55	7.8	-	Achieving	Compliant		
18	3	1994	Gzb/Vijaynagar	70	70	UASB	<30	<50	<100	6.5-8.5	-	25	35	72	7.5	-	Achieving	Compliant		
19	Indrapuram	2013	Ghaziabad	74	74	SBR	<30	<50	<100	6.5-8.5	1000	7	8	80	7.32	600	Achieving	Compliant		
20	Dudaheada	2013	Gzb/Vijaynagar	56	56	SBR	<30	<50	<100	6.5-8.5	1000	4	6	36	7.37	100	Achieving	Compliant		
21	Indrapuram-2	1998	Ghaziabad	56	55	UASB	<30	<50	<100	6.5-8.5	1000	23	33	76	7.32	-	Achieving	Compliant		
22	Kamalpur Kidwai	2019	Meerut	72	72	SBR	10	10	<100	6.5-8.0	1000	6.6	7.7	52.5	7.7	753	Achieving	Compliant		
23	Muzaffarnagar	1999	Muzaffarnagar	32.5	30.6	WSP	30	50	100	6.5-8.0	-	26	44	44	93	-	Achieving	Compliant		

Status of Under Construction STP by UPJN (Urban)				
Sr No.	Town/District	Capacity of the plant in MLD	Physical Progress	Completion Date
1	Lucknow	120	87%	Sep-23
2	Azamgarh	8	55%	Jan-24
3	Gorakhpur	10	86%	Sep-23
4	Balrampur	8.5	55%	Nov-23
5	Gorakhpur	10	2%	Sep-24
6	Gorakhpur	30	3%	Mar-25
7	Gorakhpur	38	3%	Mar-25
Total		224.5		

ई मेल / महत्त्वपूर्ण

प्रेषक,

राज्य मिशन निदेशक,
स्वच्छ भारत मिशन-निदेशालय,
सेक्टर-7 गोमती नगर विस्तार,
लखनऊ, उ०प्र०।

सेवा में,

संयुक्त सचिव,
नगर विकास अनुभाग-5,
उत्तर प्रदेश शासन।

संख्या-पी.एम.यू./8873 / 429(14) / 2023

लखनऊ दिनांक 14 अगस्त, 2023

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम
यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन के संबंध में।

महोदय,

कृपया उपर्युक्त विषयक नगर विकास अनुभाग-5, उत्तर प्रदेश शासन के पत्र संख्या-एन०जी०टी०-172/नौ-5-23-123सा/2020-टी०सी०, दिनांक 12.08.2023 का संदर्भ ग्रहण करने का कष्ट करें। जिसके माध्यम से मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन के संबंध में कृत कार्यवाही की आख्या शासन को उपलब्ध कराये जाने की अपेक्षा की गयी है।

उपरोक्त के क्रम में अवगत कराना है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-200/2014, एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश के अनुपालन के संबंध में आख्या पत्र के साथ संलग्न कर अग्रेतर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: आख्या।

भवदीया

(ऋतु सुहास)
अपर निदेशक

संख्या एवं दिनांक उक्तवत्

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. प्रमुख सचिव, नगर विकास अनुभाग-5, उ०प्र० शासन।
2. गार्ड फाइल।

(ऋतु सुहास)
अपर निदेशक

Town-Wise Solid Waste Processing and Legacy Waste Status in Ganga Towns of Uttar Pradesh

Sr. No.	Town	Total Waste Generation (TPD) Based on 2011 census	Implementation Capacity			Remarks	Legacy Waste Quantity in Tons	Remediation Status
			Wet (60%)	Dry (40%)	Total Processing TPD			
1	Kanpur	1244.40	684.42	559.98	1,500	650 TPD Waste to Energy Plant MOU Sign with CUJGL	1450000	425000
2	Varanasi	683.73	376.05	307.67	600	-	275000	275000
3	Prayagraj	688.87	378.88	309.99	400	200 TPD Bio CNG PPE Mode	833500	698000
4	Kannauj	44.08	24.24	19.83	30	-	33384.5	33384.5
5	Farrukhabad	124.46	68.45	56.0	5	120 TPD	79942	0
6	Mirzapur	105.69	58.13	47.56	5	-	8803.6	8803.6
7	Ghazipur	49.81	27.39	22.41	5	50 TPD Plant Under Construction till date 70 % work	4500	4500
8	Mughal Sarai (PDDUN)	49.34	27.13	22.20	5	-	0	0
9	Ballia	46.99	25.84	21.14	50	5 TPD MRF Under construction	337714.5	30395
10	Bijnor	77.24	42.48	34.76	57	-	0	0
11	Ganga Ghat	24.8	14.9	9.9	5	50 TPD	40260	0
12	Ram Nagar (Merge in Varanasi M.Corp)	10	6.0	4.0	10	-	0	0

13	Garhmuktesh war	20.73	11.40	9.33	5	-	5 TPD MRF Functional	20324	0
14	Chunar	16.73	9.20	7.52	5	-	5 TPD MRF Functional	0	0
15	Anup Shahar	13.089	7.19	5.89	8	-	5 TPD MRF & 3 TPD Waste to compost	38220	38220
16	Hastinapur	11.90	6.54	5.35	13	-	5 TPD MRF, and 8 TPD waste to compost	0	0
17	Saidpur	6.99	3.84	3.14	5	-	5 TPD MRF Functional	0	0
18	Naraura	10.24	5.63	4.61	5	-	5 TPD MRF under construction	0	0
19	Babrara	8.14	4.48	3.66	5	-	5 TPD MRF Functional	0	0
20	Bithoor	5.085	2.79	2.28	5	-	5 TPD MRF Functional	0	0
Total		3207.58	1764.17	1443.41	2,723			31,21,648.6	15,13,303.1



Speed Post/Email

F.No. B- 19123/WQM-II/LEGAL/NGT-2/CPCB/2020-21

Dated: 16.03.2022

To,

1. Principal Secretary, Urban Development Department (UDD), Govt. of Uttar Pradesh
2. Project Director, State Mission for Clean Ganga-UP (SMCG-UP)
3. Managing Director, Uttar Pradesh Jal Nigam

Subject: Environmental Compensation for untapped drains and incomplete STP projects -reg.

Reference: Hon'ble NGT orders dated 07/22.08.2019, 12/18.12.2019 & 13.08.2020 and 23.11.2021 in the matter of M.C. Mehta Vs Union of India, O.A. No. 200/2014

Sir,

Kind reference is invited to above cited Hon'ble NGT orders wherein Central Pollution Control Board (CPCB) has been directed to calculate Environmental Compensation (EC) for untapped drains discharging in to river Ganga and its tributaries and incomplete/ under construction Sewage Treatment Plant (STP) projects in Ganga front states.

Hon'ble NGT vide order dated 23rd November, 2021 directed the following:

"Compensations in the last order may now be positively collected by the CPCB and the NMCG within two months. In case of non-compliance, coercive measures be taken including initiating prosecution against the defaulters under Section 26 of the NGT Act, 2010. NMCG and CPCB may file their report of further progress as on 31.3.2022 by 15.4.2022 which may also be simultaneously uploaded on their respective websites"

Accordingly, CPCB has calculated EC based on information collected through monitoring/inspections and state agencies for untapped drains and incomplete/under construction STP projects.

In compliance to the said Hon'ble NGT order, EC for the period 01.11.2021 to 31.01.2022 has been calculated @ Rs. 10.0 Lakhs per month for each untapped drain and incomplete STP projects, and for the period from 01.11.2019 to 31.06.2020 @ Rs. 5.0 Lakhs per month for each untapped drain where no interim measures were taken. Details of EC calculated are enclosed at Annexure-I.

In view of above, I am directed to request you that the status of drains and STP projects considered for levying EC may kindly be got re-confirmed. In case of discrepancies, if any, the same may be intimated to CPCB within 15 days and accordingly EC shall be deposited in favor of CPCB,

23615

Account no. 532702050000164 (Bank: Union of India, I.P. Extension Branch, Vikas Marg Extension, Delhi, IFSC: UBIN0553271).

Yours faithfully,

Encl.: As above

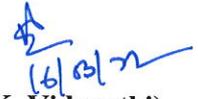


(A.K. Vidyarthi)

Director & DH, WQM-II Division

Copy to:

Member Secretary,
Uttar Pradesh Pollution Control Board,
Building.No. TC-12V, Vibhuti Khand, Gomti Nagar,
Lucknow-226 010 (U.P.)



(A.K. Vidyarthi)

Environmental Compensation for untapped drains and incomplete STP projects

Hon'ble NGT in the matter of MC Mehta VS Union of India & Ors., vide its order dated 7/22.08.2019 and subsequent orders dated 12/18.12.2019 and 13.08.2020 has directed CPCB to calculate *environmental compensation* for untapped drains discharging untreated water into river Ganga and under-construction/delayed STP projects.

Verbatim of the Hon'ble NGT order dated 7/22.08.2019 is as follows:

"17. Wherever the work has not commenced, it is necessary that no untreated sewage is discharged into the River Ganga. Bioremediation and/or phytoremediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 5 Lakhs per month per drain to be deposited with the CPCB. For delay in setting up of STPs and sewerage network beyond prescribed timelines, State may be liable to pay Rs. 10 Lakhs per month per STP and its network. It will be open to the State to recover the said amount from the erring officers/contractors.

18. With regard to works under construction, after 01.07.2020, direction for payment of environmental compensation of Rs. 10 lakhs per month to CPCB for discharging untreated sewage in any drain connected to river Ganga or its tributaries and Rs. 10 lakhs per month to CPCB per incomplete STP and its sewerage network will apply. Further, with regard to the sectors where STP and sewerage network works have not yet started, the State has to pay an Environmental Compensation of Rs. 10 lakhs per month after 31.12.2020. The NMCG will also be equally liable for its failure to the extent of 50% of the amount to be paid. Till such compliance, bioremediation or any other appropriate interim measure may start from 01.11.2019."

Hon'ble NGT vide its subsequent order dated 13.08.2020 has further directed:

"34. Other aspect dealt with in the report of the CPCB is the calculation of compensation per drain for failure of the States to prevent discharge of untreated pollutants by providing treatment plants or taking interim treatment measures. In this regard, further verification of status of failure may be necessary. On account of lockdown, some more time may be required to be given. Thus, this aspect is deferred till the next date...."

Hon'ble NGT vide order dated 23.11. 2021 directed the following:

"Compensations in the last order may now be positively collected by the CPCB and the NMCG within two months. In case of non-compliance, coercive measures be taken including initiating prosecution against the defaulters under Section 26 of the NGT Act, 2010. NMCG and CPCB may file their report of further progress as on 31.3.2022 by 15.4.2022 which may also be simultaneously uploaded on their respective websites"

In pursuance to Hon'ble NGT orders, CPCB has calculated EC based on information collected through monitoring/inspections and state agencies for untapped drains and incomplete/under construction STP projects. EC for the period 01.11.2021 to 31.01.2022 has been calculated @ Rs. 10.0 Lakhs per month for each untapped drain and incomplete STP projects, and for the period from 01.11.2019 to 31.06.2020 @ Rs. 5.0 Lakhs per month for each untapped drain where no interim measures were taken. Only first order drains of river Ganga and its tributaries/sub-tributaries are considered for EC calculations. STP outlets, 2nd order drains, dry drains, Canals and fresh storm water drains (BOD <10 mg/L) has been exempted from levying EC. The drains for which no information is available, but inventory has been provided by state agencies are considered as untapped.

SUMMARY OF UTTAR PRADESH DRAINS FOR EC CALCULATION

EC Calculation Period		01.11.2019 to 30.06.2020	01.07.2020 to 31.01.2022
1. Drains discharging into River Ganga and its tributaries	:	333	333
2. Tapped Drains	:	69	69
3. Untapped Drains	:	264	264
4. Untapped Drains not considered for EC (Dry, STP Outlet, 2 nd Order drain, Canal)	:	44	44
5. Drains where interim measure taken during 01.11.2019 to 30.06.2020	:	00	-
6. No. of untapped drains considered for EC calculation	:	220	220
7. Calculated EC = No. of drains × @ 05 (01.11.2019 to 30.06.2020) and 10 (01.07.2020 to 31.01.2022) Lakhs/Month/Drain	:	220 Drains x Rs.5 Lakhs x 08 Months = Rs.8,800 Lakhs	220 Drains x Rs.10 Lakhs x 19 Months = Rs. 41,800 Lakhs

**** Total EC from 01.11.2019 to 31.01.2022 = Rs (8800+41800) Lakhs = Rs 50,600 Lakhs**

Note-

- Relevant list of drains along with EC calculation is enclosed.
- Discrepancies, if any regarding drains information and EC calculation may kindly be communicated to CPCB within 7 days.

SUMMARY OF UTTAR PRADESH STPs FOR EC CALCULATION**EC Calculation Period: 01.07.2020 to 31.01.2022**

1. Total no. of STPs	:	171
2. Operational STPs	:	103
3. Non-operational STPs	:	04
4. Under Construction/ under-trial STPs	:	43
5. Under Tendering/DPR/ Proposed STPs	:	21
6. No. of STPs to be considered for EC calculation (Sl. No. 3+4+5)	:	68 (04+43+21)
7. Calculated EC = No. of STPs× @10 lakhs/month/STP (Since 01.07.2020 to 31.01.2022)	:	68 STPs x 10 Lakhs x 19 months = Rs. 12920 lakhs

Note:

- a) Relevant list of STPs is enclosed.
- b) EC may be deposited in favour of CPCB, Account no. 532702050000164 (Bank: Union of India, I.P. Extension Branch, Vikas Marg Extension, Delhi, IFSC; UBIN0553271) within one month from the date of issue of this letter as per Hon'ble NGT order.

Status of Drains for EC Calculation as on 31.01.2022, Uttar Pradesh							
Sr. No	Drains	Status of Drain (S-Sewage, SO-Storm water, D-Dry, SO- STP Outlet,2nd OD-2nd Order drain, C-Canal)	Tapping Status (T-Tapped/ UT-Untapped/NI- No Information)	Interim Measures taken from 01.11.2019 to 30.06.2020 (Yes/No/ NI-No Information)	EC Calculated from 01.11.2019 to 30.06.2020 @5.0 Lakh per month (8 Months)	EC Calculated from 01.07.2020 to 31.01.2022 @10.0 Lakh per month (19 Months)	Total EC Calculated (in Lakhs)
1	Hemraj Drain, Bijnor	S	UT	No	40	190	230
2	Chhoiya Drain, Bijnor	S	UT	No	40	190	230
3	Bagad River, Gajrola	S	UT	No	40	190	230
4	Garh Drain, Garh	S	UT	No	40	190	230
5	Fuldhera Drain, Garh	D	UT	No	NA	NA	0
6	Anupshahar STP Drain-1, Anupshahar	S	UT	No	40	190	230
7	Anupshahar STP Drain-2, Anupshahar	SO	UT	No	NA	NA	0
8	Rampur Drain, Rampur	S	UT	No	40	190	230
9	Punsi Drain, Seohara	S	UT	No	40	190	230
10	Vivekanand drain left, Moradabad	D	UT	No	NA	NA	0
11	Nawabpura Drain1, Moradabad	S	T	No	NA	NA	0
12	Nawabpura Drain2, Moradabad	S	T	No	NA	NA	0
13	Vivekanand drain right, Moradabad	S	UT	No	40	190	230
14	Moksh Dham drain, Moradabad	S	UT	No	40	190	230
15	TDI City drain, Moradabad	S	UT	No	40	190	230
16	MIT drain, Moradabad	S	UT	No	40	190	230
17	Chakkar Ka Milak drain, Moradabad	S	UT	No	40	190	230
18	Jigar Colony drain, Moradabad	S	T	No	NA	NA	0
19	Jhabbu Ka Nala, Moradabad	S	UT	No	40	190	230
20	Barbalan Drain, Moradabad	S	T	No	NA	NA	0
21	Kudaghar Drain, Moradabad	S	T	No	NA	NA	0
22	Jama Masjid Left Drain, Moradabad	S	T	No	NA	NA	0
23	Jama Masjid Right Drain, Moradabad	S	T	No	NA	NA	0
24	Ghosiyar Drain-, Moradabad	S	T	No	NA	NA	0
25	Lalbagh Drain, Moradabad	S	T	No	NA	NA	0
26	Daheria drain, Moradabad	S	UT	No	40	190	230

27	Kathghar Railway St. drain, Moradabad	S	UT	No	40	190	230
28	Prabhat nagar drain, Moradabad	S	UT	No	40	190	230
29	Karula drain, Moradabad	S	UT	No	40	190	230
30	Sugar mill Nalla, Khatauli	S	UT	No	40	190	230
31	Saini Drain, Meerut	S	UT	No	40	190	230
32	AbuNallah-1, Meerut	S	UT	No	40	190	230
33	AbuNallah-2, Meerut	S	UT	No	40	190	230
34	Slaughter House/Odean Nallah, Meerut	S	UT	No	40	190	230
35	Chhoiya Drain, Hapur	S	UT	No	40	190	230
36	Hapur Drain, Hapur	S	UT	No	40	190	230
37	Hapur City Drain, Hapur	S	UT	No	40	190	230
38	Kadarabad Drain, Modinagar	S	UT	No	40	190	230
39	Gulaothi Drain, Gulaothi	S	UT	No	40	190	230
40	Maman Road Nalla (Bulandshahar 1), Bulandshahar	S	UT	No	40	190	230
41	DM Colony Drain, Bulandshahar	S	UT	No	40	190	230
42	Aadil Nala, Bulandshahar	S	UT	No	40	190	230
43	Chandbhari Nala (Bulandshahar 2), Bulandshahar	S	UT	No	40	190	230
44	Cheel ghat, Bulandshahar	S	UT	No	40	190	230
45	Nishal Ghat Drain, Bulandshahar	S	UT	No	40	190	230
46	Kasai Bada/ Adil Nagar, Bulandshahar	S	UT	No	40	190	230
47	Faisalabad/ Bridge Dhameda, Bulandshahar	S	UT	No	40	190	230
48	Behind Shanidev Mandir, Bulandshahar	S	UT	No	40	190	230
49	Devipura, Bulandshahar	S	UT	No	40	190	230
50	Behind Chamunda Mandir, Bulandshahar	S	UT	No	40	190	230
51	Neem Nala, Kasganj	S	UT	No	40	190	230
52	Kasganj Drain, Kasganj	S	UT	No	40	190	230
53	Bhairoghat drain/Tokaghat Nala, Farrukhabad	S	UT	No	40	190	230
54	Dhinapur drain, Farrukhabad	S	UT	No	40	190	230
55	Hathikhana Nala-Fatehgarh, Farrukhabad	S	UT	No	40	190	230
56	Bargadiya Ghat drain, Farrukhabad	S	UT	No	40	190	230
57	Cantt Nalla, Farrukhabad	S	UT	No	40	190	230

58	Permiya Nala, Kanpur	S	UT	No	40	190	230
59	Ranighat drain, Kanpur	S	UT	No	40	190	230
60	Sisamau Nala, Kanpur	S	T	No	NA	NA	0
61	TEFCO Nala, Kanpur	S	T	No	NA	NA	0
62	Parmath drain, Kanpur	S	T	No	NA	NA	0
63	Muir drain, Kanpur	S	UT	No	40	190	230
64	Police Line drain, Kanpur	S	T	No	NA	NA	0
65	Jail drain, Kanpur	S	T	No	NA	NA	0
66	Golaghat Nala, Kanpur	S	UT	No	40	190	230
67	Bhagwatdas Nala/Guptarghat Nala, Kanpur	S	UT	No	40	190	230
68	Satti Chaura, Kanpur	S	UT	No	40	190	230
69	Dabka Nalla-1, Kanpur	S	T	No	NA	NA	0
70	Dabka Nalla-2, Kanpur	S	T	No	NA	NA	0
71	Dabka Nalla-3, Kanpur	S	T	No	NA	NA	0
72	Shetla Bazar, Kanpur	S	UT	No	40	190	230
73	Budhiyaghat Drain, Kanpur	S	T	No	NA	NA	0
74	Wazidpur Nalla, Kanpur	S	T	No	NA	NA	0
75	Airforce Nala, Kanpur	S	T	No	NA	NA	0
76	City Jail/Dakary Drain, Unnao	S	UT	No	40	190	230
77	Loni Drain, Unnao	S	UT	No	40	190	230
78	Ahiyari/ NTPC drain, Raebareli	S	UT	No	40	190	230
79	Rasulabad Drain-1, Prayagraj	S	UT	No	40	190	230
80	Rasulabad Drain-2, Prayagraj	S	T	No	NA	NA	0
81	Rasulabad Drain-3, Prayagraj	S	T	No	NA	NA	0
82	Rasulabad Drain-4, Prayagraj	S	UT	No	40	190	230
83	Sadananda Ashram Drain, Prayagraj	S	UT	No	40	190	230
84	Nehru Drain, Prayagraj	S	UT	No	40	190	230
85	Kodar Drain, Prayagraj	S	UT	No	40	190	230
86	Pongaghat Drain, Prayagraj	S	T	No	NA	NA	0
87	Solari Drain, Prayagraj	S	UT	No	40	190	230
88	Mavaiya Drain, Prayagraj	S	UT	No	40	190	230
89	Chuhara Mandir Drain-1, Prayagraj	S	T	No	NA	NA	0
90	Chuhara Mandir Drain-2, Prayagraj	S	UT	No	40	190	230

91	Mehndauri Drain, Prayagraj	S	UT	No	40	190	230
92	Jhusi Drain--, Prayagraj	S	UT	No	40	190	230
93	Chhatnag Drain -, Prayagraj	S	UT	No	40	190	230
94	Mannaiya/Muglaha Drain, Prayagraj	S	UT	No	40	190	230
95	Ghore Saheed Drain, Mirzapur	S	UT	No	40	190	230
96	Khandwa Drain, Mirzapur	S	UT	No	40	190	230
97	Chorwa Drain, Mirzapur	S	UT	No	40	190	230
98	Chunar Tikaur Drain, Chunar/Mirzapur	S	UT	No	40	190	230
99	Nagwa/ Asi Drain, Varanasi	S	UT	No	40	190	230
100	Ramnagar Drain, Varanasi	S	UT	No	40	190	230
101	Varuna Drain, Varanasi	S	UT	No	40	190	230
102	Shivala Drain, Varanasi	S	T	No	NA	NA	0
103	Khirkiya/ Rajghat Nala, Varanasi	S	UT	No	40	190	230
104	Mugal Sari/ Local/ Ganda Nala, Chandauli	S	UT	No	40	190	230
105	Industrial Drain, Ghazipur	S	UT	No	40	190	230
106	Devraniya Drain, Bareilly	S	UT	No	40	190	230
107	Chawari/Chaubari Drain, Bareilly	S	UT	No	40	190	230
108	Nakatiya Drain, Bareilly	S	UT	No	40	190	230
109	Patta Nala, Kannauj	S	UT	No	40	190	230
110	Adanga Nalla, Kannauj	S	T	No	NA	NA	0
111	Tammi Nalla, Kannauj	S	UT	No	40	190	230
112	Panki Thermal Power Plant, Drain, Kanpur	S	UT	No	40	190	230
113	ICI Drain-I, Kanpur	S	UT	No	40	190	230
114	Ganda Nalla, Kanpur	S	UT	No	40	190	230
115	COD Nalla, Kanpur	S	T	No	NA	NA	0
116	Halwa Khanda Nalla, Kanpur	S	UT	No	40	190	230
117	Ratanpur Nalla, Kanpur	S	UT	No	40	190	230
118	Arail Drain -, Prayagraj	S	UT	No	40	190	230
119	Sasurkhaderi Drain, Prayagraj	S	UT	No	40	190	230
120	Chauri Drain, Bhadohi	S	UT	No	40	190	230
121	Barbaspur Drain, Bhadohi	S	UT	No	40	190	230
122	Lohandi Drain, Lohandi/Mirzapur	S	UT	No	40	190	230
123	Patengra Drain, Mirzapur/Chunar	S	UT	No	40	190	230

124	Malhaiya Drain, Mirzapur/Chunar	S	UT	No	40	190	230
125	Parashuram ghat, Mirzapur/Chunar	S	UT	No	40	190	230
126	Gangeshwar Nishad Park, Mirzapur/Chunar	S	UT	No	40	190	230
127	Post Office South Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0
128	Post Office North Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0
129	Santoshi Mata Mandir, Mirzapur/Chunar	D	UT	No	NA	NA	0
130	Chunar Tekur North Drain, Mirzapur/Chunar	S	UT	No	40	190	230
131	Bhiaramganj West Drain, Mirzapur/Chunar	S	UT	No	40	190	230
132	Bhiaramganj East Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0
133	Dargah Sharif Drain, Mirzapur/Chunar	S	UT	No	40	190	230
134	Tammalganj Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0
135	Gundara Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
136	Balughat Pakka Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
137	Balughat Kaccha Drain, Mirzapur/Chunar	S	UT	No	40	190	230
138	Deewanghat Old Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
139	Deewan ghat New Drain, Mirzapur/Chunar	2nd OD	UT	No	NA	NA	0
140	Baswariya Drain, Mirzapur/Chunar	S	UT	No	40	190	230
141	Narghat Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
142	Koniyaghat Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
143	Sundarghat Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
144	Oliyar Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
145	Kachahari Drain, Mirzapur/Chunar	S	T	No	NA	NA	0
146	Morchaghar Draidewann, Mirzapur/Chunar	S	UT	No	40	190	230
147	Irrigation Colony Drain, Mirzapur/Chunar	S	UT	No	40	190	230
148	District Judge Drain, Mirzapur/Chunar	2nd OD	UT	No	NA	NA	0
149	Barahimiliya Drain, Mirzapur/Chunar	S	UT	No	40	190	230
150	Public Club Drain, Mirzapur/Chunar	S	UT	No	40	190	230
151	Lift Canal Drain, Mirzapur/Chunar	S	NI	No	40	190	230
152	Hanuman Ghat Drain, Mirzapur/Chunar	S	UT	No	40	190	230
153	Balaji Temple Drain, Mirzapur/Chunar	S	UT	No	40	190	230
154	Bisunderpur Drain, Mirzapur/Chunar	S	UT	No	40	190	230
155	Kanshiram Awas Drain, Mirzapur/Chunar	S	UT	No	40	190	230
156	Chaura Mata Drain, Mirzapur/Chunar	D	UT	No	NA	NA	0

157	Balughat Drain, Chunar, Mirzapur/Chunar	S	UT	No	40	190	230
158	Belbeer Ghat Drain, Mirzapur/Chunar	S	UT	No	40	190	230
159	Bharatpur Trimohani, Chunar/ Mirzapur	S	UT	No	40	190	230
160	Bharatpur Kabristan Drain, Mirzapur	S	UT	No	40	190	230
161	Saiddupur Drain, Mirzapur	S	UT	No	40	190	230
162	Pashuchikitsalaya Drain, Mirzapur	S	UT	No	40	190	230
163	Nagar Plika Drain, Mirzapur	S	UT	No	40	190	230
164	Pared Ground Drain, Mirzapur	S	UT	No	40	190	230
165	Tekur Nagar Drain-1, Mirzapur	S	UT	No	40	190	230
166	Tekur Nagar Drain -2, Mirzapur	S	UT	No	40	190	230
167	Tekur Nagar Drain -3, Mirzapur	D	UT	No	NA	NA	0
168	Lalita Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
169	Jalasen Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
170	Manikarnika Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
171	Sankatha Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
172	Mehta Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
173	Ram Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
174	Panchganga, Varanasi/Ramnagar	S	T	No	NA	NA	0
175	Brahma Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
176	Lal Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
177	Trilochan Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
178	Bhaisasur Drain, Varanasi/Ramnagar	S	T	No	NA	NA	0
179	Baluaghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
180	Shakti Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
181	Salotri Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
182	Hanuman Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
183	Samne Ghat Drain, Varanasi/Ramnagar	S	UT	No	40	190	230
184	Nakhi Drain, Varanasi/Ramnagar	S	UT	No	40	190	230
185	Harishchandra Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
186	Mansarovar Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
187	Pandey Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
188	Dr. Rajender Prasad Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0
189	Meer Ghat, Varanasi/Ramnagar	S	T	No	NA	NA	0

190	Teliya Bag Drain, Varanasi/Ramnagar	S	UT	No	40	190	230
191	Railway Drain, Chandauli/ Mughalsarai	S	UT	No	40	190	230
192	Jauhanganj, Ghazipur/ Saidpur	S	UT	No	40	190	230
193	Rangmahal Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
194	Malhiya Basti, Ghazipur/ Saidpur	S	UT	No	40	190	230
195	Mahavir Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
196	Sangat Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
197	Pakka Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
198	Budhe Mahadev Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
199	Kot Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
200	Kanpuimai Drain, Ghazipur/ Saidpur	S	UT	No	40	190	230
201	Kankarwa, Ghazipur/ Saidpur	S	UT	No	40	190	230
202	Gorwa Drain, Ghazipur/ Saidpur	S	UT	No	40	190	230
203	Baba Mahadev(Adarsh Bazar Drain) and , Ghazipur/ Saidpur	S	UT	No	40	190	230
204	Bada Mahadeva (Gora Bazar) drain, Ghazipur/ Saidpur	S	UT	No	40	190	230
205	Pear Nagar, Ghazipur/ Saidpur	S	UT	No	40	190	230
206	Khirki Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
207	DM Banglo, Ghazipur/ Saidpur	S	UT	No	40	190	230
208	Afim Factory Colony, Ghazipur/ Saidpur	D	UT	No	NA	NA	0
209	Sai Mandir, Ghazipur/ Saidpur	2nd OD	UT	No	NA	NA	0
210	Naupura, Ghazipur/ Saidpur	2nd OD	UT	No	NA	NA	0
211	Dadri Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
212	Collector Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
213	Maksud Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
214	Gola Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
215	Stimer Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
216	Chetnat Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
217	Anzahi Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
218	Theri Bazar, Ghazipur/ Saidpur	S	UT	No	40	190	230
219	Posta Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
220	Mugalpura, Ghazipur/ Saidpur	S	UT	No	40	190	230
221	Budhava Mahadeva, Ghazipur/ Saidpur	S	UT	No	40	190	230

222	Rui Mandi Drain, Ghazipur/ Saidpur	S	UT	No	40	190	230
223	Samshan Ghat, Ghazipur/ Saidpur	S	UT	No	40	190	230
224	Mahala Basti, Ghazipur/ Saidpur	2nd OD	UT	No	NA	NA	0
225	Harizen Basti, Ghazipur/ Saidpur	S	UT	No	40	190	230
226	Katahal drain, Ballia	S	UT	No	40	190	230
227	Tambeshear Mandir to Mitthanpur, Fatehpur	S	UT	No	40	190	230
228	Navabag to Lodhiganj, Fatehpur	S	UT	No	40	190	230
229	Joniha Chauraha to Jhaupur, Fatehpur	S	UT	No	40	190	230
230	Padva Nala/(Muraibagh) Shankar Nagar, Dalmau/Raebareli	S	UT	No	40	190	230
231	Bada Math - Chhota Math ke bich ka Nala/(Sherandajpur), Dalmau/Raebareli	D	UT	No	NA	NA	0
232	Busda Ghat ka Nala/(Sherandajpur), Dalmau/Raebareli	D	UT	No	NA	NA	0
233	Shukla Ghat ka Nala/(Sherandajpur), Dalmau/Raebareli	D	UT	No	NA	NA	0
234	Pathvari Ghat ka Nala/(Tikaitganj), Dalmau/Raebareli	S	UT	No	40	190	230
235	Soarakh Ghat Muroop Nala/(Tikaitganj), Dalmau/Raebareli	S	UT	No	40	190	230
236	Muskatpal Nala, Dalmau/Raebareli	S	UT	No	40	190	230
237	Shivala Ghat Nala, Dalmau/Raebareli	S	T	No	NA	NA	0
238	Raja Tiloi Ghat Nala/Mo. sherndajpur(Deen shah Gaora Ghat), Dalmau/Raebareli	D	UT	No	NA	NA	0
239	Ganda Nala Raiyapur, Kunda/ Pratapgarh	C	UT	NI	NA	NA	0
240	Taar Nala Babaganj, Kunda/ Pratapgarh	S	UT	No	40	190	230
241	Ganda Nala Baraipur, Kunda/ Pratapgarh	C	UT	NI	NA	NA	0
242	Pakka Nala, Manikpur	S	UT	No	40	190	230
243	Raja Hela Nala, Manikpur	S	UT	No	40	190	230
244	Prathmik Vidyalaya, Manikpur	D	UT	No	NA	NA	0
245	Mallahan Tola, Manikpur	S	UT	No	40	190	230
246	Post office Nala, Manikpur	D	UT	No	NA	NA	0
247	Karela Bagh Drain, Prayagraj	S	UT	No	40	190	230
248	Main Ghaghar Nala, Prayagraj	S	UT	No	40	190	230

249	Ghaghar Nala 1-A / Sadiyapur Drain, Prayagraj	S	UT	No	40	190	230
250	Ghaghar Nala 1-A1, Prayagraj	S	UT	No	40	190	230
251	Ghaghar Nala 1-B, Prayagraj	S	UT	No	40	190	230
252	Dariyabad Kakahraghat Drain Meerapur, Prayagraj	D	UT	No	NA	NA	0
253	Dariyabad Pipalghat Drain, Prayagraj	D	UT	No	NA	NA	0
254	Dariyabad Jogighat Drain Meerapur, Prayagraj	D	UT	No	NA	NA	0
255	Chachar Nala, Prayagraj	D	UT	No	NA	NA	0
256	Emergency Outfall Drain, Prayagraj	D	UT	No	NA	NA	0
257	Drain at Gate No. 9, Prayagraj	D	UT	No	NA	NA	0
258	Drain at Gate No. 13, Prayagraj	D	UT	No	NA	NA	0
259	Fort Drain No. 1, Prayagraj	D	UT	No	NA	NA	0
260	Fort Drain No. 2, Prayagraj	S	UT	No	40	190	230
261	Morigate Nala, Prayagraj	S	T	No	NA	NA	0
262	Drains Of Daraganj Area, Prayagraj	S	T	No	NA	NA	0
263	Jondhwal drain / chuhara mandir -1, Prayagraj	S	T	No	NA	NA	0
264	Jondhwal Rasulabad Drain, Murdaghat (same as chuhara mandir-1), Prayagraj	S	T	No	NA	NA	0
265	Shankarghat Colony Drain (Near Phaphamau Bridge), Prayagraj	S	UT	No	40	190	230
266	Unchwagarhi Drain No. 1, Prayagraj	S	UT	No	40	190	230
267	Unchwagarhi Drain No. 2, Prayagraj	2nd OD	UT	No	NA	NA	0
268	Beligaon Drain, Prayagraj	S	UT	No	40	190	230
269	Mumfordganj Drain, Prayagraj	S	T	No	NA	NA	0
270	Shivkuti Drain No. 1, Prayagraj	S	UT	No	40	190	230
271	Shivkuti Drain No. 2, Prayagraj	2nd OD	UT	No	NA	NA	0
272	Shivkuti Drain No. 3, Prayagraj	S	UT	No	40	190	230
273	Shivkuti Drain No. 4, Prayagraj	S	UT	No	40	190	230
274	Shivkuti Drain No. 5, Prayagraj	S	UT	No	40	190	230
275	Shivkuti Drain No. 6, Prayagraj	2nd OD	UT	No	NA	NA	0
276	Shivkuti Drain No. 7 (East), Prayagraj	2nd OD	UT	No	NA	NA	0
277	Chilla Drain, Prayagraj	D	UT	No	NA	NA	0

278	Govindpur Colony Drain (Purani Basti), Prayagraj	2nd OD	UT	No	NA	NA	0
279	Govindpur Colony Drain No. 1, Prayagraj	2nd OD	UT	No	NA	NA	0
280	Govindpur Colony Drain No. 2, Prayagraj	2nd OD	UT	No	NA	NA	0
281	Govindpur Colony Drain No. 3, Prayagraj	2nd OD	UT	No	NA	NA	0
282	Govindpur Colony Drain No. 4, Prayagraj	2nd OD	UT	No	NA	NA	0
283	Allenganj Nala / Buxi Bund Nala, Prayagraj	S	T	No	NA	NA	0
284	Nehru Park Nala, Prayagraj	S	UT	No	40	190	230
285	Rasulabad Puccaghat Drain, Prayagraj	S	T	No	NA	NA	0
286	Mawaiya Drain, Prayagraj	S	NI	No	40	190	230
287	Mahewa Ghat Drain no. 1, Prayagraj	S	UT	No	40	190	230
288	Mahewa Ghat Drain no. 2, Prayagraj	D	UT	No	NA	NA	0
289	Arail Drain No. 2 (Kharkauni drain), Prayagraj	S	UT	No	40	190	230
290	Sachcha Baba Ashram Drain, Prayagraj	S	UT	No	40	190	230
291	A.D.A. Colony Nala / Jwaladevi, Prayagraj	S	UT	No	40	190	230
292	Jondhwal Ghat Drain/Chhuhara Mandir, Prayagraj	S	UT	No	40	190	230
293	Rajapur Nala, Prayagraj	S	UT	No	40	190	230
294	Tv Tower Nala, Prayagraj	S	UT	No	40	190	230
295	Sadar Bazar Nala, Prayagraj	S	UT	No	40	190	230
296	Muirabad (Ganesh Nagar) Nala, Prayagraj	S	UT	No	40	190	230
297	Nayapurwa Drain, Prayagraj	S	UT	No	40	190	230
298	Co-Operative Nala, Prayagraj	S	UT	No	40	190	230
299	Basna Nala , Prayagraj	S	UT	No	40	190	230
300	Shantipuram Nala, Prayagraj	2nd OD	UT	No	NA	NA	0
301	Indira Awas Nala / Jai Gurudev Ashram Nala, Prayagraj	S	UT	No	40	190	230
302	8 small drains at different locations in Jhushi area, Prayagraj	S	UT	No	40	190	230
303	Lotey Haren Nala /Chhatnag, Prayagraj	S	UT	No	40	190	230
304	Shastri Bridge Nala (03 small drains), Jhushi, Prayagraj	S	UT	No	40	190	230
305	Rajpura Nala, Bhadohi	S	NI	No	40	190	230
306	Mamdopur Nala, Bhadohi	S	UT	No	40	190	230

307	Nagarpur, Chunar	S	NI	No	40	190	230
308	Teakaur Nagarpur, Chunar	S	NI	No	40	190	230
309	Tekaur Basti South, Chunar	S	UT	No	40	190	230
310	Badali, Mirzapur	S	T	No	NA	NA	0
311	Rambhag Ghat Drain, Ramnagar/Varanasi	S	T	No	NA	NA	0
312	Teliya Drain, Varanasi	S	UT	No	40	190	230
313	Phulwariya Drain, Varanasi	S	UT	No	40	190	230
314	Sadar Bazar Drain, Varanasi	S	T	No	NA	NA	0
315	Raja Bazar Drain, Varanasi	S	T	No	NA	NA	0
316	Nakkhighat Drain, Varanasi	S	T	No	NA	NA	0
317	Narokhar Drain, Varanasi	S	UT	No	40	190	230
318	Sarang Talab Drain, Varanasi	S	UT	No	40	190	230
319	Nai Basti, Varanasi	S	UT	No	40	190	230
320	Central Jail Drain, Varanasi	S	UT	No	40	190	230
321	Ordely Bazar Drain, Varanasi	S	UT	No	40	190	230
322	Chamrautha Drain, Varanasi	S	UT	No	40	190	230
323	Khajury Colony Drain, Varanasi	S	UT	No	40	190	230
324	Banaras Drain No.-5, Varanasi	S	UT	No	40	190	230
325	Hukulganj Drain, Varanasi	S	UT	No	40	190	230
326	BIDA Drain	S	UT	No	40	190	230
327	Rooma Drain	S	UT	No	40	190	230
328	Bairagia Drain	S	UT	No	40	190	230
329	Shivpur Drain	S	UT	No	40	190	230
330	Rajghat Drain (Small)	S	UT	No	40	190	230
331	Gola Ghat Drain	S	T	No	NA	NA	0
332	Durga Drain/ Daniyal Drain/ Lohtha Drain*	S	UT	No	40	190	230
333	Purana Pul Drain	S	UT	No	40	190	230
Amount in Lakhs (Rs.)					8800	41800	50600
Total Amounts in Lakh (Rs.)					50600		

* Drain list is provided by State Authorities

Abbreviation: S-Sewage, 2nd OD- 2nd order drain, D- Dry, SO- STP Outlet, C-Canal, NI- No Information, NA- Not Applicable

Calculation of EC for under-construction/trial /not-completed/non-operational/proposed STPs in Uttar Pradesh (February 2022)											
S.No	Name of STP	Physical Status	No. of STPs	Designed Capacity (MLD)	Ganga front Town	Technology	STP operating agency	Operational Status		EC calculated (Yes/No)	EC calculated @Rs. 10 lakh per month (Duration 01.07.2020 to 31.01.2022)
								As on 30.06.2020	As on 31.01.2022		
1	Bijnor	Commissioned	1	24	Bijnor	UASB	UPJN	Operational	Operational	No	
2	Brajghat STP	Commissioned	1	3	Garhmukteshwar	UASB	UPJN	Operational	Operational	No	
3	Garh STP	Commissioned	1	6	Garhmukteshwar	UASB	UPJN	Operational	Operational	No	
4	Narora NAPS Township STP	Commissioned	1	2.27	Narora	ASP	Narora Atomic Power Station (NAPS)	Operational	Operational	No	
5	Narora Town	Commissioned	1	4	Narora	SBR	UPJN	Operational	Operational	No	
6	1.5 MLD Anupsahar STP (Zone A)	Commissioned	1	1.5	Anupshahr	MBBR	UPJN	Operational	Operational	No	
7	0.81 MLD Anupsahar	Commissioned	1	0.81	Anupshahr	WSP	UPJN	Operational	Operational	No	

	STP (Zone A)											
8	1.75 MLD Anupsahar STP 2, Zone B	Commissioned	1	1.75	Anupshahr	WSP (5 WSP in series)	UPJN	Operational	Operational	No		
9	1 MLD Anupsahar STP 2, Zone B	Commissioned	1	1	Anupshahr	MBBR	UPJN	Operational	Operational	No		
10	2.7 MLD Fatehgarh	Commissioned	1	2.7	Farrukhabad	OP	UPJN	Operational	Operational	No		
11	Kannauj, Jalalpur Amra	Commissioned	1	13	Kannauj	SBR	UPJN	Operational	Operational	No		
12	Jajmau, Kanpur	Commissioned	1	130	Kanpur	ASP	UPJN	Operational	Operational	No		
13	Jajmau, Kanpur	Commissioned	1	43	Kanpur	ASP	UPJN	Operational	Operational	No		
14	Jajmau, Kanpur	Commissioned	1	5	Kanpur	UASB	UPJN	No information	Operational	No		
15	Bingawan STP, Kanpur	Commissioned	1	210	Kanpur	UASB	UPJN	No information	Operational	No		
16	Sajari STP, Kanpur	Commissioned	1	42	Kanpur	ASP	UPJN	No information	Operational	No		
17	Bithoor STP	Commissioned	1	0.08	Kanpur	Constructed wetland	UPJN	No information	Operational	No		
18	32 KLD FSTP, Nandauli Village	Commissioned	1	0.032	Unnao	FSTP	NA	No information	Non-operational	Yes		190

19	Salori 29 MLD Prayagraj	Commissioned	1	29	Prayagraj	FAB	UPJN	Operational	Operational	No		
20	Salori (Bakshi Bandh) 14 MLD Prayagraj	Commissioned	1	14	Prayagraj	SBR	UPJN	Operational	Operational	No		
21	Rajapur, Prayagraj	Commissioned	1	60	Prayagraj	UASB	UPJN	Operational	Operational	No		
22	Pongaghat, Prayagraj	Commissioned	1	10	Prayagraj	Bio Tower & ASP	UPJN	Operational	Operational	No		
23	Kodra, Prayagraj	Commissioned	1	25	Prayagraj	Bio Tower & ASP	UPJN	Operational	Operational	No		
24	Naini Prayagraj	Commissioned	1	80	Prayagraj	ASP	UPJN	Operational	Operational	No		
25	Numayadahi STP, Prayagraj	Commissioned	1	50	Prayagraj	Bio tower & ASP	UPJN	Operational	Operational	No		
26	Mirzapur (Pakka Pokhra)	Commissioned	1	14	Mirzapur	UASB	UPJN	Operational	Operational	No		
27	Vindhayach al Taxi Stand,	Commissioned	1	4	Mirzapur	WSP/OP	UPJN	Operational	Operational	No		
28	Dinapur	Commissioned	1	80	Varanasi	TF & ASP	UPJN	Operational	Operational	No		
29	Dinapur	Commissioned	1	140	Varanasi	ASP	UPJN	Operational	Operational	No		
30	Bhagwanpur BHU	Commissioned	1	9.8	Varanasi	ASP	UPJN	Operational	Operational	No		
31	Goithaha	Commissioned	1	120	Varanasi	SBR	UPJN	Operational	Operational	No		
32	BLW (former	Commissioned	1	12	Varanasi	ASP	BLW, Varanasi	Operational	Operational	No		

	known as DLW)											
33	10.445 MLD STP near Tixi Tempel / Etawah	Commissioned	1	10.445	Etawah	NA	Yamuna Pollution Control Unit, UP Jal Nigam, Agra	Operational	No information	No		
34	13.5MLD STP at Mauja Umrain / Etawah	Commissioned	1	13.5	Etawah	NA	Nagar Palika Parishad, Etawah	Operational	No information	No		
35	03 MLD STP / Firozabad	Commissioned	1	3	Firozabad	NA	Jal Kal	Operational	No information	No		
36	1.6 MLD Saifai/ Etawah	Commissioned	1	1.6	Etawah	NA	UPJN	Operational	No information	No		
37	23 MLD STP at Mauja Odenya, Padaria / Mainpuri	Commissioned	1	23.0	Mainpuri	NA	Nagar Palika Parishad	Operational	No information	No		
38	3.42 MLD Near Divyang kendra/ Karvi Chitrakoot town	Commissioned	1	3.42	Chitrakoot	NA	UPJN	Operational	No information	No		
39	S.T.P. (15 MLD), Jharkhandi, Maherwa ki Bari / Gorakhpur	Commissioned	1	15	Gorakhpur	NA	UPJN	Operational	No information	No		
40	S.T.P. (30MLD) Opp. Manyavar Kanshiram Shahri Garib Awas Yojna,	Commissioned	1	30	Gorakhpur	NA	UPJN	Operational	No information	No		

	Deoria bypass Road / Gorakhpur											
41	STP, Mahilpur Road / Saharanpur	Commissioned	1	38	Saharanpur	NA	Jal Kal	Operational	No information	No		
42	6.5 MLD Awas vikas Parishad STP / Lucknow	Commissioned	1	6.5	Lucknow	NA	U.P. Awas vikas Parishad	Operational	No information	No		
43	37.5 MLD Awas vikas Parishad STP / Lucknow	Commissioned	1	37.5	Lucknow	NA	U.P. Awas vikas Parishad	Operational	No information	No		
44	STP, Bharwara / Lucknow	Commissioned	1	345	Lucknow	NA	UPJN	Operational	No information	No		
45	STP, Daulatganj-1 / Lucknow	Commissioned	1	14	Lucknow	NA	UPJN	Operational	No information	No		
46	STP, Daulatganj-2 / Lucknow	Commissioned	1	42	Lucknow	NA	UPJN	Operational	No information	No		
47	56 MLD, Trans Hindon (Indirapuram), Ghaziabad	Commissioned	1	56	Ghaziabad	NA	Nagar Nigam	Operational	No information	No		
48	74 MLD, S.B.R., Indirapuram, Ghaziabad	Commissioned	1	74	Ghaziabad	NA	UPJN	Operational	No information	No		
49	56 MLD, Indirapuram, (GDA), Ghaziabad	Commissioned	1	56	Ghaziabad	NA	GDA	Operational	No information	No		
50	56 MLD, S.B.R., Dudahaida	Commissioned	1	56	Ghaziabad	NA	GDA	Operational	No information	No		

	Vijay Nagar, Ghaziabad											
51	56 MLD, S.B.R., Morty, Ghaziabad	Commissioned	1	56	Ghaziabad	NA	GDA	Operational	No information	No		
52	70 MLD, U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad	Commissioned	1	70	Ghaziabad	NA	Nagar Nigam	Operational	No information	No		
53	3 MLD Pilkhaun / Ghaziabad	Commissioned	1	3	Ghaziabad	NA	UPJN	Operational	No information	No		
54	5 MLD Tronica City, Loni / Ghaziabad	Commissioned	1	5	Ghaziabad	NA	UPSIDC	Operational	No information	No		
55	56 MLD, S.B.R. Govindpuram, Ghaziabad	Commissioned	1	56	Ghaziabad	NA	GDA	Operational	No information	No		
56	78 MLD, Dhadhupura, Agra	Commissioned	1	78	Agra	NA	UPJN	Operational	No information	No		
57	2.25 MLD, Budi ka Nagla, Agra	Commissioned	1	2.25	Agra	NA	UPJN	Operational	No information	No		
58	10 MLD, Peelakhar, Agra	Commissioned	1	10	Agra	NA	UPJN	Operational	No information	No		
59	12 MLD, Devri Road, (Bhimnagri), Agra	Commissioned	1	12	Agra	NA	UPJN	Operational	No information	No		
60	14 MLD, Jaganpur, Sikandarpur, Agra	Commissioned	1	14	Agra	NA	UPJN	Operational	No information	No		

61	40 MLD, Sadarban, Bichhpuri, Agra	Commissioned	1	40	Agra	NA	UPJN	Operational	No information	No		
62	24 MLD, Dhadhupura (New), Agra	Commissioned	1	24	Agra	NA	UPJN	Operational	No information	No		
63	36 MLD Sadarwan (Bichpuri) New, Agra	Commissioned	1	36	Agra	NA	ADA	Operational	No information	No		
64	4.50 MLD, Kalindi Vihar, Agra	Commissioned	1	4.5	Agra	NA	ADA	Operational	No information	No		
65	03 MLD, Pandav Nagar, Meerut	Commissioned	1	3	Meerut	NA	MDA	Operational	No information	No		
66	07 MLD, Pallavpuram-1, Meerut	Commissioned	1	7	Meerut	NA	MDA	Operational	No information	No		
67	10 MLD, Lohiya Nagar, Meerut	Commissioned	1	10	Meerut	NA	MDA	Operational	No information	No		
68	15 MLD, Shatabdinagar, Meerut	Commissioned	1	15	Meerut	NA	MDA	Operational	No information	No		
69	11 MLD, Pallavpuram-2, Meerut	Commissioned	1	11	Meerut	NA	MDA	Operational	No information	No		
70	15 MLD, Vedvyaspuri Meerut	Commissioned	1	15	Meerut	NA	MDA	Operational	No information	No		
71	06 MLD, Rakshapuram, Meerut	Commissioned	1	6	Meerut	NA	MDA	Operational	No information	No		
72	06 MLD, Shradhapuri-1, Meerut	Commissioned	1	6	Meerut	NA	MDA	Operational	No information	No		

73	06 MLD Sainik Vihar, Meerut	Commissioned	1	6	Meerut	NA	MDA	Operational	No information	No		
74	5 MLD Modipuram Tiraha, Meerut	Commissioned	1	5	Meerut	NA	UPJN	Operational	No information	No		
75	07 MLD, Sports Goods Complex, Meerut	Commissioned	1	7	Meerut	NA	MDA	Operational	No information	No		
76	10 MLD, Ganga Nagar, Meerut	Commissioned	1	10	Meerut	NA	MDA	Operational	No information	No		
77	72 MLD Garh road (Jagriti vihar), Meerut	Commissioned	1	72	Meerut	NA	UPJN	Operational	No information	No		
78	06 MLD, Shradhapuri- Phase-2, Meerut	Commissioned	1	6	Meerut	NA	MDA	Operational	No information	No		
79	32.5 MLD Nagar Palika Parishad, Muzaffarnagar	Commissioned	1	32.5	Muzaffarnagar	NA	Nagar Palika Parishad, Muzaffarnag ar	Operational	No information	No		
80	12 MLD, Ayodhya	Commissioned	1	12	Ayodhya	NA	UPJN	Operational	No information	No		
81	13.59 MLD, Masani, Mathura	Commissioned	1	13.59	Mathura	NA	Nagar Palika Parishad	Operational	No information	No		
82	14.5 MLD, Trans-yamuna, Jamunapar, Mathura	Commissioned	1	14.5	Mathura	NA	Nagar Palika Parishad	Operational	No information	No		
83	08 MLD, Near 100 Bed Hospital Vrindavan, Mathura	Commissioned	1	8	Mathura	NA	UPJN	Operational	No information	No		

84	04 MLD, Vrindavan Near Pagal Baba Mandir, Mathura	Commissioned	1	4	Mathura	NA	Nagar Palika Parishad	Operational	No information	No		
85	16 MLD, Trans Yamuna, Laxmi Nagar, Mathura	Commissioned	1	16	Mathura	NA	UPJN	Operational	No information	No		
86	2.76 MLD Goverdhan, Mathura	Commissioned	1	2.76	Mathura	NA	Nagar Palika Parishad	Operational	No information	No		
87	33 MLD, Sector-54, Noida	Commissioned	1	33	Noida	NA	Noida Authority	Operational	No information	No		
88	25 MLD, Sector-50, Noida	Commissioned	1	25	Noida	NA	Noida Authority	Operational	No information	No		
89	35 MLD, Sector-123, Noida	Commissioned	1	35	Noida	NA	Noida Authority	Operational	No information	No		
90	50 MLD, Sector-168, Noida	Commissioned	1	50	Noida	NA	Noida Authority	Operational	No information	No		
91	2.0 MLD STP, Vill- Badalpur / Greater Noida	Commissioned	1	2	Noida	NA	Greater Noida Authority	Operational	No information	No		
92	ECO tech -2 / Greater Noida	Commissioned	1	15	Noida	NA	Greater Noida Authority	Operational	No information	No		
93	ECO tech -3 / Greater Noida	Commissioned	1	20	Noida	NA	Greater Noida Authority	Operational	No information	No		
94	137 MLD, Kasana, GreaterNoida	Commissioned	1	137	Noida	NA	Greater Noida Authority	Operational	No information	No		

95	34 MLD, Sector -50 Noida	Commissioned	1	34	Noida	NA	Noida Authority	Operational	No information	No		
96	54 MLD, Sector- 54, Noida	Commissioned	1	54	Noida	NA	Noida Authority	Operational	No information	No		
97	58 MLD Moradabad	Commissioned	1	58	Moradabad	NA	UPJN	Operational	No information	No		
98	15 MLD Pehrigaon / Rampur	Commissioned	1	15	Rampur	NA	UPJN	Operational	No information	No		
99	14 MLD Benzirpur/ Rampur	Commissioned	1	14	Rampur	NA	UPJN	Operational	No information	No		
100	5 MLD Rampur	Commissioned	1	5	Rampur	NA	UPJN	Operational	No information	No		
101	5 MLD Hathia Nala / Sultanpur	Commissioned	1	5	Sultanpur	NA	UPJN	Operational	No information	No		
102	56 MLD, Bapudham, Ghaziabad	Commissioned	1	56	Ghaziabad	NA	GDA	Operational	No information	No		
103	20 MLD Moradabad	Commissioned	1	20	Moradabad	NA	UPJN	Operational	No information	No		
104	Loni	Commissioned	1	30	Kanpur	NA	NA	Non operational	No information	Yes		190
105	Kanwara Road-Banda (Oxidation Pond)	Commissioned	1	4	Banda	NA	NA	Non operational	No- information	Yes		190
106	Chunar	Commissioned	1	0.01	Mirzapur	NA	NA	Under Constructio n	Non- operational	Yes		190
107	STP Farrukhaba d	Non Commisione d	1	0.032	Farrukhabad	NA	NA	Under Costruction	Under Costruction	Yes		190

108	STP Farrukhabad	Non Commissioned	1	39	Farrukhabad	NA	NA	No information	Proposed	Yes	190
109	Phaphamau , Prayagraj	Non Commissioned	1	14	Prayagraj	NA	NA	Under Construction	Under Costruction	Yes	190
110	STP Fatehgarh	Non Commissioned	1	22.5	Fatehgarh	NA	NA	No information	Proposed	Yes	190
111	Ramanna	Commissioned	1	50	Varanasi	NA	NA	Under Construction	Operational	No	
112	Ramnagar	Non Commissioned	1	10	Varanasi	NA	NA	Under Construction	Under Trial	Yes	190
113	Rae Bareilly	Non Commissioned	1	18	Raebarelli	NA	NA	Under Construction	Under Costruction	Yes	190
114	STP Baniyapur	Non Commissioned	1	15	Kanpur	NA	NA	Under Construction	Under Construction	Yes	190
115	STP Pankha	Non Commissioned	1	30	Kanpur	NA	NA	Under Costruction	Under Costruction	Yes	190
116	20 MLD STP Chaubari Drain,	Non Commissioned	1	20	Bareilly	NA	NA	Under Construction	Under Construction	Yes	190
117	42 MLD STP, Harunagla	Non Commissioned	1	42	Bareilly	NA	NA	Under Construction	Under Construction	Yes	190

118	01 MLD STP Tatarpur Village	Non Commissioned	1	1	Bareilly	NA	NA	Under Construction	Under Construction	Yes	190
119	35 MLD STP Sarai Talfi	Non Commissioned	1	35	Bareilly	NA	NA	Under Construction	Under Construction	Yes	190
120	Shuklaganj-05 MLD STP, Unnao	Non Commissioned	1	5	Unnao	NA	NA	Under Construction	Under Construction	Yes	190
121	Dakari-15 MLD, STP	Non Commissioned	1	15	Unnao	NA	NA	Under Construction	Under Construction	Yes	190
122	16 MLD STP, Jhunsi	Non Commissioned	1	16	Prayagraj	NA	NA	Under Construction	Under Construction	Yes	190
123	42 MLD STP, Naini 2	Non Commissioned	1	42	Prayagraj	NA	NA	Under Construction	Under Construction	Yes	190
124	8.5 MLD, New STP, Bisunderpur Drain	Non Commissioned	1	8.5	Mirzapur	NA	NA	Tender cancelled in October 2019. Revised by NMCG in May 2020	Proposed	Yes	190
125	8.5 MLD, New STP, Pakka Pokhra	Non Commissioned	1	8.5	Mirzapur	NA	NA	Tender cancelled in October 2019. Revised by NMCG in May 2020	Proposed	Yes	190
126	7 MLD, STP,	Non Commissioned	1	7	Mirzapur	NA	NA	Under Construction	Under Construction	Yes	190

	Vindhyachal											
127	Ghazipur-21 MLD STP, Jamuna Deva-Mau-Road	Non Commissioned	1	21	Ghazipur	NA	NA	No information	Construction yet to start	Yes		190
128	Ballia-19.6 MLD STP,	Non Commissioned	1	19.6	Ballia	NA	NA	Under construction	Under construction	Yes		190
129	Baghpat	Non Commissioned	1	14	Baghpat	NA	NA	Under Construction	No information	Yes		190
130	Etawah	Non Commissioned	1	21	Etawah	NA	NA	Under Construction	No information	Yes		190
131	Jaunpur	Non Commissioned	1	30	Jaunpur	NA	NA	Under Construction	No information	Yes		190
132	Kasganj	Non Commissioned	1	15	Kasganj	NA	NA	Under Construction	No information	Yes		190
133	Lucknow (2 nos.)	Non Commissioned	2	40	Lucknow (2 nos.)	NA	NA	Under Construction	No information	Yes		380
134	Mathura	Non Commissioned	1	30	Mathura	NA	NA	Under Construction	No information	Yes		190
135	Meerut	Non Commissioned	1	220	Meerut	NA	NA	Under Construction	No information	Yes		190
136	Moradabad	Non Commissioned	1	25	Moradabad	NA	NA	Under Construction	No information	Yes		190

137	Muzaffarnagar - (Budhana)	Non Commisioned	1	10	Muzaffarnagar - (Budhana)	NA	NA	Under Constructio n	No information	Yes	190	
138	Muzzafarnagar (2 Nos.)	Non Commisioned	2	54.5	Muzzafarnagar (2 Nos.)	NA	NA	Under Constructio n	No information	Yes	380	
139	Sultanpur (3 nos.)	Non Commisioned	3	17	Sultanpur (3 nos.)	NA	NA	Under Constructio n	No information	Yes	570	
140	Aligarh	Non Commisioned	1	45	Aligarh	NA	NA	Under Constructio n	No information	Yes	190	
141	Bulandshahar	Non Commisioned	1	40	Bulandshahar	NA	NA	Under Constructio n	No information	Yes	190	
142	Etah	Non Commisioned	1	24	Etah	NA	NA	Under Construction	No information	Yes	190	
143	Hapur	Non Commisioned	1	30	Hapur	NA	NA	Under Construction	No information	Yes	190	
144	Modinagar	Non Commisioned	1	20	Modinagar	NA	NA	Under Construction	No information	Yes	190	
145	Firozabad	Non Commisioned	1	67	Firozabad	NA	NA	Under Construction	No information	Yes	190	
146	Lucknow	Non Commisioned	1	120	Lucknow	NA	NA	Under Construction	No information	Yes	190	
147	Pratapgarh	Non Commisioned	1	8.95	Pratapgarh	NA	NA	Under Construction	No information	Yes	190	

148	Jhansi	Non Commissioned	1	26	Jhansi	NA	NA	Under Construction	No information	Yes	190
149	Chunar	Non Commissioned	1	2		NA	NA	Under Construction	No information	Yes	190
150	Bithoor STP	Non Commissioned	1	2.4		NA	NA	Under Construction	No information	Yes	190
151	Agra (13nos.)	Non Commissioned	13	175.38		NA	NA	Under tendering	No information	Yes	2470
152	Shahjahanpur	Non Commissioned	1	40		NA	NA	To be completed within 24 months after the issuance of letter of Authorization	No information	Yes	190
153	Azamgarh	Non Commissioned	1	8		NA	NA	Under Tendering process	No information	Yes	190
154	Shahjahanpur	Non Commissioned	1	40		NA	NA	Under tendering	No information	Yes	190
155	Fatehgarh (as per UPPCB)	Non Commissioned	1	5		NA	NA	Revised Estimate to be approved by NMCG not included in SMCG list	No information	Yes	190

Abbreviations:
GDA= Ghaziabad Development Authority
MDA=Meerut Development Authority

UPJN-Uttar pradesh Jal Nigam
ADA-Agra Development Authority
BLW-Banaras Locomotive Work
UPSIDC- Uttar Pradesh State Industrial Development Corporation
ASP - Activated Sludge Process
SBR - Sequence Batch Reactor
MBBR - Mixed Bed Biofilm Reactor
FSTP- Faecal Sludge Treatment Plant
FAB - Fluidised Aerobic Bio-Reactor
OP- Oxidation Pond
TF - Trickling filter
WSP- Waste Stabilization Pond
NA - Not Available



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

23647

संदर्भ सं०

Ref. No/17985-7 /सी-2/साभा-प-322/22

दिनांक

Date .../6/8/22

सेवा में,

1. सचिव, नगर विकास विभाग, उ०प्र० शासन लखनऊ।
2. प्रबन्ध निदेशक, उ०प्र० जल निगम (शहरी/ग्रामीण), लखनऊ।
3. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र०।
4. निदेशक, स्थानीय निकाय निदेशालय, उ०प्र०।
5. समस्त नगर आयुक्त, नगर निगम उ०प्र०।
6. समस्त अधिशासी अधिकारी, नगर पालिका परिषद, उ०प्र०।
7. समस्त अधिशासी अधिकारी, नगर पंचायत उ०प्र०।

विषय— प्रदेश में स्थित ड्रेन्स के माध्यम से अशोधित घरेलू उत्प्रवाह गंगा नदी में निस्तारित किये जाने से गंगा नदी की जलगुणता कुप्रभावित होने के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक अवगत होना चाहें कि प्रदेश में स्थित अनटैप्ड ड्रेन्स के माध्यम से घरेलू जल-मल का बिना उपचार किये गंगा नदी में निस्तारण होने के कारण गंगा नदी की जलगुणता पर प्रतिकूल प्रभाव पड़ता है। उत्तर प्रदेश राज्य में लगभग 5500 एम०एल०डी० घरेलू जलमल जनित होता है जिसके शोधन हेतु 116 सीवेज ट्रीटमेंट प्लांट स्थापित है, जिनकी शोधन क्षमता 3547.34 एम०एल०डी० है। वर्तमान में 109 एस०टी०पी० सुचारु रूप से संचालित है। 56 एस०टी०पी० (क्षमता 1101.05 एम०एल०डी०) निर्माणाधीन हैं तथा 32 एस०टी०पी० (क्षमता-1415.9 एम०एल०डी०) की स्थापना प्रस्तावित है। गंगा नदी की जलगुणता संरक्षित रखने हेतु यह आवश्यक है कि जनित घरेलू जल-मल एवं शोधन क्षमता के मध्य गैप न हो तथा समस्त घरेलू जल-मल पूर्णतः टैप कर शोधित होने के पश्चात ही निस्तारित हो।

माननीय राष्ट्रीय हरित अधिकरण द्वारा गंगा एवं उसकी सहायक नदियों/जलाशयों की जलगुणता सुनिश्चित करने एवं अनटैप्ड ड्रेन्स के नदियों/जलाशयों में मिलने से पूर्व फाइटोरेमेडियेशन/बायो रेमेडियेशन के द्वारा उपचारित करने संबंधी विभिन्न वादों के अन्तर्गत समय-समय पर आदेश पारित किये गये हैं। मा० एन०जी०टी० द्वारा ओ०ए० संख्या 673/2018 पर्यावरण सुरक्षा समिति बनाम यूनियन ऑफ इण्डिया व अन्य के अन्तर्गत पारित आदेश दिनांक 22.02.2021 के मुख्य अंश निम्नवत हैं—

..... 35. Vide order dated 22.08.2019 in Original Application 200/2014, dealing with the pollution of river Ganga, the Tribunal issued directions and laid down coercive measures to be taken for discharge of untreated sewage in river Ganga:-

..... All the authorities have to be stringent and depict zero tolerance to the pollution of River Ganga. Wherever STPs are not operating, immediate bioremediation and/or phyto-remediation may be undertaken if feasible. To avoid procedural delay of tender processes, etc. specifications and norms for undertaking such activities may be specified in consultation with the CPCB as was earlier directed in our order dated 29.11.2018.....

..... 17. Wherever the work has not commenced, it is necessary that no untreated sewage is discharged into the River Ganga. Bioremediation and/or phytoremediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 5 Lakhs per month per drain to be deposited with the CPCB.....

मा० एन०जी०टी० द्वारा ओ०ए० सं० 200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में दिनांक 22.08.2019 द्वारा अनटैप्ड ड्रेन्स से गंगा नदी में उत्प्रवाह निस्तारित किये जाने तथा निर्माणाधीन एस०टी०पी० प्रोजेक्ट्स जोकि निर्धारित समयावधि में पूर्ण नहीं हुए हैं, के दृष्टिगत केन्द्रीय प्रदूषण नियंत्रण बोर्ड को पर्यावरणीय

.....2/-

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010

दूरभाष : 0522-2720828, 2720831

फैक्स : 0522-2720764, 2720676

ई-मेल : info@uppcb.com

वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010

Phone : 0522-2720828, 2720831

Fax : 0522-2720764, 2720676

E-mail : info@uppcb.com

Website : www.uppcb.com

Hindi letter head

क्षतिपूर्ति अधिरोपित किये जाने के निर्देश दिये गये। केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 16.03.2022 के अनुसार प्रदेश में कुल 333 ड्रेन्स, गंगा एवं इसकी सहायक नदियों में मिलती हैं, जिनमें से 69 ड्रेन्स की टैपिंग का कार्य किया गया है, 44 ड्रेन्स में टैपिंग की आवश्यक नहीं है तथा शेष 220 ड्रेन्स अनटैप्ड हैं। मा० एन०जी०टी० के उक्त आदेश के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 16.03.2022 द्वारा रुपये 506 करोड़ की पर्यावरणीय क्षतिपूर्ति भी अधिरोपित की गयी है।

माननीय उच्च न्यायालय, इलाहाबाद में योजित याचिका सं० 4003/2006 (पी०आई०एल०) रि: गंगा पाल्यूशन बनाम उ०प्र० राज् व 04 अन्य में गंगा नदी की जलगुणता सुनिश्चित किये जाने के सम्बंध में नियमित अनुश्रवण किया जा रहा है। मा० उच्च न्यायालय, इलाहाबाद द्वारा दिनांक 27.07.2022 को सुनवाई के दौरान गंगा नदी में निस्तारित हो रहे अशोधित घरेलू उत्प्रवाह के निस्तारण एवं एस०टी०पी०/सी०ई०टी०पी० के सुचारु रूप से संचालन न किये जाने तथा निर्माणाधीन एस०टी०पी०/सी०ई०टी०पी० प्रोजेक्ट्स का समयान्तर्गत निर्माण कार्य पूर्ण न किये जाने के कारण असंतोष व्यक्त किया गया है।

अतः उपरोक्त परिप्रेक्ष्य में आपसे अनुरोध है कि गंगा एवं उसकी सहायक नदियों/जलाशयों में मिलने वाली समस्त अनटैप्ड ड्रेन्स की पूर्णतः टैपिंग, ड्रेन्स के नदियों/जलाशयों में मिलने से पूर्व वैकल्पिक व्यवस्था के रूप में फाइटोरेमेडियेशन/बायो रेमेडियेशन के द्वारा उपचार, स्थापित सीवेज ट्रीटमेंट प्लाण्ट्स/सी०ई०टी०पी० का प्रभावी एवं सुचारु रूप से संचालन तथा निर्माणाधीन एस०टी०पी०/सी०ई०टी०पी० प्रोजेक्ट्स का शीघ्रतापूर्वक कार्य पूर्ण कराये जाने हेतु आवश्यक कार्यवाही करने का कष्ट करें, जिससे गंगा नदी की जलगुणता संरक्षित रहे।

भवदीय

(अजय कुमार शर्मा)
सदस्य सचिव

प्रतिलिपि—समस्त जिलाधिकारी, उ०प्र० को सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।



सदस्य सचिव



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No.

G/4/486

/NGT cell /M-1 /2023

दिनांक

Date

25-8-23

सेवा में,

सचिव,
नगर विकास विभाग,
उ०प्र० शासन
लखनऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 22.07.2022 के अनुपालन के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन के पत्र संख्या एन.जी. टी.-363/81-7-2020-43(पर्या)/2014 टी.सी.-3 दिनांक 17.08.2023 का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेशों के अनुपालन में मा० ओवरसाइट कमेटी द्वारा रिपोर्ट दिनांक 11.08.2023 मा० अधिकरण में दाखिल की गयी है। उक्त रिपोर्ट की प्रति सुलभ संदर्भ हेतु संलग्न है। ओवरसाइट कमेटी की उक्त रिपोर्ट के अनुसार फेस-1 सेगमेंट बी तथा फेस-2 में आच्छादित कुल 301 ड्रेन्स में से 147 ड्रेन्स अनटैप्ड हैं तथा एस०टी०पी० प्रोजेक्टस का निर्धारित समयसीमा के अन्तर्गत कार्य पूर्ण नहीं किया गया है।

अग्रतर अवगत कराना है कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र सं० B-19123/WQM-II/LEGAL/NGT-2/CPCB/2020-21 दिनांक 16.03.2022 (छायाप्रति संलग्न), के माध्यम से निर्धारित समयाविध में ड्रेन्स की टैपिंग/एस०टी०पी० प्रोजेक्टस का निर्माण कार्य पूर्ण न होने के कारण मा० एन०जी०टी० के आदेशानुसार दिनांक 01.11.2019 से दिनांक 30.06.2020 तक की अवधि में 220 अनटैप्ड ड्रेन्स हेतु रुपये 88 करोड़ तथा दिनांक 01.07.2020 से दिनांक 31.01.2022 तक की अवधि में 220 अनटैप्ड ड्रेन्स हेतु रुपये 418 करोड़ (कुल रुपये 506 करोड़) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है। उक्त के अतिरिक्त 68 अपूर्ण एस०टी०पी० प्रोजेक्टस हेतु 12920 लाख की पर्यावरणीय क्षतिपूर्ति अधिरोपित की गयी है।

अतः मा० राष्ट्रीय हरित अधिकरण द्वारा ओ०ए० संख्या 200/2014 में पारित आदेश दिनांक 22.07.2022 के अनुपालन में प्रदेश में स्थित ड्रेन्स की टैपिंग एवं एस०टी०पी० प्रोजेक्टस का निर्माण कार्य शीघ्रातिशीघ्र पूर्ण किये जाने हेतु प्रभावी कार्यवाही सुनिश्चित कराने का कष्ट करें, जिससे कि मा० एन०जी०टी० में राज्य सरकार की ओर से प्रभावी पक्ष रखा जा सके।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(अजय कुमार शर्मा)
सदस्य सचिव

प्रतिलिपि-अनुसचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

सदस्य सचिव

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,
लखनऊ - 226 010

दूरभाष : 0522-2720828, 2720831

फैक्स : 0522-2720764, 2720676

ई-मेल : info@uppcb.com

वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,
Lucknow - 226 010

Phone : 0522-2720828, 2720831

Fax : 0522-2720764, 2720676

E-mail : info@uppcb.com

Website : www.uppcb.com



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक 180/95 / सी-2 / सं०-542/अ.क.क.म./22

दिनांक 25/8/22

सेवा में,

नगर आयुक्त,
नगर निगम,
प्रयागराज।

यह कि माननीय एन.जी.टी. में विचाराधीन ओ०ए० संख्या-593/2017 पर्यावरण सुरक्षा समिति एवं अन्य प्रति यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 21.05.2020 के बिन्दु सं०-15 के अंश जिसका निम्नवत् है, का अवलोकन करने का कष्ट करें:-

".....8. Before proceeding further, we may also note further order of this Tribunal dated 06.12.2019 in O.A. No. 673/2018 directing as follows:

47. We now sum up our directions as follows:

- i. 100% treatment of sewage may be ensured as directed by this Tribunal vide order dated 28.08.2019 in O.A. No. 593/2017 by 31.03.2020 atleast to the extent of in-situ remediation and before the said date, commencement of setting up of STPs and the work of connecting all the drains and other sources of generation of sewage to the STPs must be ensured. If this is not done, the local bodies and the concerned departments of the States/UTs will be liable to pay compensation as already directed vide order dated 22.08.2019 in the case of river Ganga i.e. Rs. 5 lakhs per month per drain, for default in in-situ remediation and Rs. 5 lakhs per STP for default in commencement of setting up of the STP.
- ii. Timeline for completing all steps of action plans including completion of setting up STPs and their commissioning till 31.03.2021 in terms of order dated 08.04.2019 in the present case will remain as already directed. In default, compensation will be liable to be paid at the scale laid down in the order of this Tribunal dated 22.08.2019 in the case of river Ganga i.e. Rs. 10 lakhs per month per STP.

यह कि वर्तमान में उपरोक्त समयसीमा के परिप्रेक्ष्य में ओ०ए० सं०-593/2017 पर्यावरण सुरक्षा समिति व अन्य प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 21.05.2020 के अनुसार उपरोक्त ओ०ए० सं०-673/2018 में पारित आदेश दिनांक 06.12.2019 अनुसार प्रति ड्रेन/माह रुपये 5.0 लाख की पर्यावरणीय क्षतिपूर्ति ड्रेन से संबंधित नगर निकाय द्वारा दिनांक 01.07.2020 से देय होगा।

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यह कि प्रयागराज में स्थित गंगा एवं यमुना नदी में मिलने वाले नालों के जल-मल के निस्तारण के संबंध में क्षेत्रीय कार्यालय, प्रयागराज के पत्रांक जी 00445/सा0-111/एसटीपी/2022 दिनांक 17.08.2022 के द्वारा अवगत कराया गया है कि माह-जुलाई 2022 एवं अगस्त 2022 में अनटैप्ड 60 नालों के निरीक्षण के दौरान पाया गया कि अनटैप्ड नालों में बायोरेमेडिएशन/फाइटोरेमेडिएशन तकनीक द्वारा नालों के शुद्धिकरण की व्यवस्था उपलब्ध नहीं है। उक्त सभी अनटैप्ड नाले बिना शुद्धिकरण के गंगा एवं यमुना नदी में मिल रहे हैं। अनटैप्ड नालों का विवरण निम्नवत है:-

क्र०सं०	नाले का नाम	टैप्ड/अनटैप्ड की स्थिति
1	शंकर घाट नाला	अनटैप्ड
2	शंकर घाट कालोनी नाला	अनटैप्ड
3	राजापुर नाला	अनटैप्ड
4	शिवकुटी नाला नं०-4	अनटैप्ड
5	शिवकुटी नाला नं०-7	अनटैप्ड
6	जोधवल नाला	अनटैप्ड
7	ए०डी०ए० कालोनी नाला	अनटैप्ड
8	टी०वी० टावर नाला	अनटैप्ड
9	सदर बाजार नाला	अनटैप्ड
10	'शास्त्री पुल नाला(3 छोटे नाला)	अनटैप्ड
11	मवैया नाला	अनटैप्ड
12	सलोरी नाला/अमिताभ बच्चन कलवर्ट	अनटैप्ड
13	लोटे हरन नाला	अनटैप्ड
14	गंगोली शिवाला झूसी	अनटैप्ड
15	स्माल ड्रेन नियर प्राइमरी स्कूल	अनटैप्ड
16	वट वृक्ष	अनटैप्ड
17	बसना नाला	अनटैप्ड
18	पुराना जी०टी० रोड नाला	अनटैप्ड
19	सावित्री नगर बाजार नाला	अनटैप्ड
20	सावित्री नगर नाला	अनटैप्ड
21	क्रियायोग आश्रम नाला	अनटैप्ड
22	लकडिया नाला	अनटैप्ड
23	प्राइमरी स्कूल उल्टा किला नाला	अनटैप्ड
24	शिवकुटी नाला नं०-1	अनटैप्ड
25	शिवकुटी नाला नं०-2	अनटैप्ड
26	शिवकुटी नाला नं०-3	अनटैप्ड
27	शिवकुटी नाला नं०-5	अनटैप्ड
28	शिवकुटी नाला नं०-6	अनटैप्ड
29	गोविंदपुर कालोनी नाला(पुरानी बस्ती)	अनटैप्ड
30	गोविंदपुर कालोनी नाला नं०-1	अनटैप्ड
31	गोविंदपुर कालोनी नाला नं०-2	अनटैप्ड
32	गोविंदपुर कालोनी नाला नं०-3	अनटैप्ड
33	गोविंदपुर कालोनी नाला नं०-4	अनटैप्ड
34	'शांतिपुरम नाला	अनटैप्ड

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35	इन्दिरा आवास नाला	अनटैपड
36	नेहरु पार्क नाला	अनटैपड
37	मुगलहा नाला	अनटैपड
38	यादवपुर नाला	अनटैपड
39	करेलाबाग नाला	अनटैपड
40	करेलाबाग नाला 1-ए	अनटैपड
41	करेलाबाग नाला 1-बी	अनटैपड
42	घाघर नाला 1-ए	अनटैपड
43	घाघर नाला 1-ए1	अनटैपड
44	घाघर नाला 1-बी	अनटैपड
45	ककरहा घाट नाला	अनटैपड
46	पीपल घाट नाला	अनटैपड
47	जोगी घाट नाला	अनटैपड
48	बलुआ घाट जे0सी0सी0 बैकसाइड	अनटैपड
49	फोर्ट नाला नं0 1	अनटैपड
50	फोर्ट नाला नं0 2	अनटैपड
51	घाघर नाला ओवरफलो	अनटैपड
52	महेवा घाट नाला नं0-1	अनटैपड
53	महेवा घाट नाला नं0-2	अनटैपड
54	अरैल नाला नं0-2 (खरकौनी नाला)	अनटैपड
55	सच्चा बाबा आश्रम नाला	अनटैपड
56	नियर अरैल घाट	अनटैपड
57	महेवा पासी टोला नाला 1	अनटैपड
58	महेवा पासी टोला नाला 2	अनटैपड
59	महेवा पासी टोला नाला 3	अनटैपड
60	अरैल ब्रिज नाला (बाई पास)	अनटैपड

यह कि क्षेत्रीय अधिकारी, प्रयागराज द्वारा प्रेषित आख्यानुसार माह-जुलाई 2022 एवं अगस्त 2022 में अनटैपड नालों से एकत्रित जल नमूनों की विश्लेषण आख्या मानकों के अनुरूप नहीं पायी गयी है। उपरोक्त वर्णित अनटैपड नालों के माध्यम से अशोधित सीवेज उत्प्रवाह के निस्तारण से गंगा एवं यमुना नदियों की जलगुणता पर विपरीत प्रभाव पड़ना स्वाभाविक है। क्षेत्रीय अधिकारी, प्रयागराज द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेशों के अनुपालन में उक्त 60 अनटैपड नालों से अशोधित घरेलू उत्प्रवाह के गंगा/यमुना नदी में निस्तारण किये जाने के दृष्टिगत हेतु उक्त नालों के उपचार हेतु कार्यदायी संस्था नगर निगम, प्रयागराज के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु कारण बताओ नोटिस निर्गत किये जाने की संस्तुति की गयी है।

अतः उपरोक्त के दृष्टिगत क्षेत्रीय अधिकारी की संस्तुति के आधार पर जन स्वास्थ्य के हित में जन साधारण को स्वच्छ वातावरण प्रदान करने हेतु सक्षम अधिकारी के अनुमोदनोपरान्त नगर निगम, प्रयागराज को निम्नानुसार कारण बताओ नोटिस जारी किया जाता है।

1. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0-673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार नगर निगम, प्रयागराज के विरुद्ध दिनांक 01.07.2020 से दिनांक 31.07.2022 तक प्रतिमाह रूपये 5.0 लाख प्रति ड्रेन की दर से 60 नालों पर रूपये 75,00,00,000/- (रूपये पचहत्तर करोड़ मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

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2. यह कि क्यों न मा0 एन.जी.टी. द्वारा ओ0ए0 सं0-673/2018 में पारित आदेश दिनांक 06.12.2019 के अनुसार प्रतिमाह रुपये 5.0 लाख प्रति ड्रेन की दर से सीवेज के शुद्धिकरण होने तक अग्रेतर पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के संबंध में स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर मुख्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ एवं क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज को प्रेषित करें, अन्यथा की दशा में उपरोक्त कारण बताओ नोटिस की पुष्टि कर दी जायेगी।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत

भवदीय,



मुख्य पर्यावरण अधिकारी, वृत्त-2

ok

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नगर विकास, उ0प्र0 शासन, लखनऊ।
2. निदेशक, स्थानीय निकाय, प्लॉट नं0-18, सेक्टर-7, गोमती नगर, लखनऊ।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. जिलाधिकारी, प्रयागराज।
5. महाप्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, प्रयागराज।
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, प्रयागराज को इस आशय से प्रेषित कि नगर आयुक्त, नगर निगम, प्रयागराज को जारी कारण बताओ नोटिस की प्रति अपने स्तर से भी प्राप्त कराकर 15 दिन के अन्दर स्पष्ट संस्तुति सहित निरीक्षण अग्रख्या बोर्ड मुख्यालय में प्रेषित करना सुनिश्चित करें।



मुख्य पर्यावरण अधिकारी, वृत्त-2

ok



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

पंजीकृत

पत्रांक : H99117 /सी-4/एन.जी.टी.-152/पर्या0क्षति0/2023

दिनांक : 10-8-23

सेवा में,

नगर आयुक्त,
मथुरा-वृन्दावन,
मथुरा।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-773/2022 राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 19.10.2022 के अनुपालन में पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के संबंध में।

महोदय,

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-773/2022 राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 19.10.2022 के निर्देशों के अनुपालन में जनपद मथुरा में स्थित ड्रेन्स का निरीक्षण संयुक्त कमेटी द्वारा दिनांक 24.11.2022 को करते हुए निरीक्षण आख्या क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा के पत्रांक-1792/ओ-93/23 दिनांक 10.02.2023 के माध्यम से प्रेषित की गयी थी। निरीक्षण आख्यानसार अवगत कराया गया था कि मथुरा-वृन्दावन के क्षेत्रान्तर्गत 36 ड्रेन्स स्थापित/संचालित हैं, जिसमें से 31 ड्रेन्स को टैड किया गया है तथा उक्त ड्रेन्स के जल अनुश्रवण का कार्य क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा द्वारा माह फरवरी, 2021 से किया जा रहा है। उक्त ड्रेन्स के टैड के उपरान्त पम्पिंग स्टेशन के माध्यम से सम्बन्धित एस0टी0पी0 पर भेजा जाता है तथा जिसका शुद्धिकरण एस0टी0पी0 के माध्यम से किया जाता है, जोकि वर्तमान समय में बोर्ड द्वारा निर्धारित मानकों की पूर्ति कर रहे हैं। अम्याखार ड्रेन आंशिक टैड है, जो ट्रान्स यमुना एस0टी0पी0 पर भेजा जाता है। शेष 04 ड्रेन्स जिनका विवरण निम्नवत् है :-

1. चैतन्य विहार, वृन्दावन, मथुरा।
2. औरंगाबाद अपस्ट्रीम, मथुरा।
3. औरंगाबाद डाउनस्ट्रीम, मथुरा।
4. काला पत्थर, मथुरा।

उक्त ड्रेन्स, जो कि अनटैड है तथा जिन पर वायो रेमेडियेशन का कार्य किया जा रहा है। क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा द्वारा ड्रेन्स का जल नमूना एकत्र कर क्षेत्रीय कार्यालय, मथुरा की प्रयोगशाला में विश्लेषित किया जाता है। उक्त ड्रेन्स में फरवरी, 2021 से माह जून 2022 तक प्रचालकों की मात्रा निर्धारित मानकों से अधिक पायी गयी है। तदोपरान्त माह जुलाई, 2022 से माह जनवरी, 2023 तक उक्त 04 ड्रेन्स में से 02 ड्रेन्स में प्रचालकों की मात्रा बोर्ड मानकों के अनुरूप पायी गयी हैं एवं माह अगस्त, 2022 में 01 ड्रेन (काला पत्थर, मथुरा) मानकों के अनुरूप पायी गयी तथा 04 ड्रेन्स में से 02 ड्रेन्स (चैतन्य विहार, वृन्दावन, मथुरा एवं औरंगाबाद डाउनस्ट्रीम, मथुरा) में माह सितम्बर, 2022 से माह जनवरी, 2023 तक निरन्तर प्रचालकों की मात्रा निर्धारित बोर्ड मानकों से अधिक पायी गयी है। उक्त ड्रेन्स सीधे यमुना नदी में मिलती है। उक्त के सम्बन्ध में क्षेत्रीय कार्यालय के पत्रांक 1788/ओ-93/2023 दिनांक 10.02.2023 के माध्यम से उचित कार्यवाही हेतु पत्र नगर आयुक्त, मथुरा-वृन्दावन नगर निगम, मथुरा को प्रेषित किया गया है।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-593/2017 में पारित आदेश दिनांक 28.08.2019 द्वारा निम्नलिखित आदेश पारित किये गये हैं-

"Bioremediation and/or phytoremediation or any other remediation measures may start as an interim measure positively from 01.11.2019, failing which the State may be liable to pay compensation of Rs. 05 Lakhs per month per drain to be deposited with the CPCB."

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा के पत्रांक-1792/ओ-93/2023, दिनांक 10.02.2023 द्वारा प्रेषित आख्या/संस्तुति के अनुक्रम में नगर आयुक्त, मथुरा-वृन्दावन, मथुरा के विरुद्ध रू0 5.0 लाख प्रति ड्रेन प्रति माह की दर से समस्या का समाधान होने तक पर्यावरण क्षतिपूर्ति अधिरोपित करने तथा औरंगाबाद

डाउनस्ट्रीम एवं चैतन्य विहार डाउनस्ट्रीम ड्रेन्स को रीलोकेट किये जाने हेतु बोर्ड मुख्यालय के पत्रांक-एच89114/सी-4/एन0जी0टी0-152/2023, दिनांक 14.02.2023 द्वारा कारण बताओ नोटिस निर्गत किया गया था।

यह कि उक्त कारण बताओ नोटिस दिनांक 14.02.2023 के संदर्भ में नगर आयुक्त, नगर निगम, मथुरा-वृन्दावन, मथुरा द्वारा पत्र संख्या-339/सी0एरा0सी0/न0नि0ग0वृ0-मथुरा/2022-23, दिनांक 06.03.2023 के माध्यम से प्रतिउत्तर प्रेषित किया गया, जिसके अनुक्रम में बोर्ड मुख्यालय के पत्र संख्या-एच96454/सी-4/एन.जी.टी./152/2023, दिनांक 28.06.2023 द्वारा क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा को प्रतिउत्तर दिनांक 06.3.2023 का संज्ञान लेते हुए प्रकरण पर कृत कार्यवाही एवं संस्तुति तत्काल उपलब्ध कराये जाने के निर्देश दिये गये।

उपरोक्त के परिप्रेक्ष्य में क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा के पत्रांक-783/ओ-93/2023, दिनांक 25.07.2023 द्वारा आख्या प्रेषित की गई है। आख्यानुसार उक्त 05 ड्रेन्स पर वायो रेमेडियेशन का कार्य 01 दिसम्बर, 2020 से प्रारम्भ किया गया है, जबकि उक्त वर्णित ड्रेन्स पर वायो रेमेडियेशन/फाइटो रेमेडियेशन का कार्य मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में दिनांक 01.11.2019 से प्रारम्भ किया जाना था। उक्त के दृष्टिगत क्षेत्रीय अधिकारी, मथुरा द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-773/2022 राजेश पारीक बनाम स्टेट ऑफ उत्तर प्रदेश में पारित आदेश दिनांक 19.10.2022 के निर्देशों के अनुपालन में नगर आयुक्त, मथुरा-वृन्दावन, मथुरा के विरुद्ध रू0 5.00 लाख प्रति ड्रेन प्रति माह की दर से दिनांक 01.11.2019 से 01.11.2020 तक कुल 13 माह एवं उक्त 05 ड्रेन्स के अनुसार कुल रू0 3.25 करोड़ (रूपया तीन करोड़ पच्चीस लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित करने एवं जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 174 की धारा-33(ए) के अंतर्गत जारी कारण बताओ नोटिस दिनांक 14.02.2023 की पुष्टि किये जाने की संस्तुति की गई है।

अतः उपरोक्त के दृष्टिगत रखते हुए नगर आयुक्त, मथुरा-वृन्दावन, मथुरा के विरुद्ध रू0 5.00 लाख प्रति ड्रेन प्रति माह की दर से दिनांक 01.11.2019 से 01.11.2020 तक कुल 13 माह एवं उक्त 05 ड्रेन्स के अनुसार कुल रू0 3.25 करोड़ (रूपया तीन करोड़ पच्चीस लाख मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है एवं निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक आफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ के बैंक खाता सं0-701502010002104 IFSC Code UBINO570150 में एक सप्ताह के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय, मथुरा एवं बोर्ड मुख्यालय, लखनऊ में प्रस्तुत करना सुनिश्चित करें।

सक्षम अधिकारी की अनुमति से निर्गत।

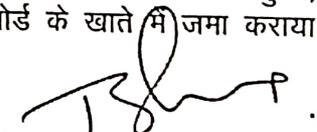
भवदीय,


मुख्य पर्यावरण अधिकारी, वृत्त-4

प्रतिलिपि :- निम्नलिखित को सूचनार्थ प्रेषित:-

1. जिलाधिकारी, मथुरा।

2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मथुरा को इस निर्देश के साथ प्रेषित कि नगर आयुक्त, मथुरा-वृन्दावन, मथुरा से उपरोक्तानुसार पर्यावरणीय क्षतिपूर्ति की धनराशि को बोर्ड के खाते में जमा कराया जाना सुनिश्चित करें तथा इसकी पुष्टि की सूचना बोर्ड मुख्यालय को प्रेषित करें।


मुख्य पर्यावरण अधिकारी, वृत्त-4

/c

16/8/23



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No. 1199884 / एन-2 / सामान्य - 542/23

दिनांक

Date 24-8-23

सेवा में,

नगर आयुक्त,
नगर निगम,
कानपुर नगर।

पंजीकृत

विषय:- नगर आयुक्त, नगर निगम, कानपुर नगर के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने के सम्बन्ध में।

महोदय,

कृपया अवगत कराना है कि कानपुर नगर क्षेत्र में स्थित 06 नाले (जिसमें 04 अनटैप्ड नाले क्रमशः आई0सी0आई0, पनकी थर्मल नाला, रतनपुर नाला, रानीघाट नाला व क्षतिग्रस्त टैप्ड-02 नाले क्रमशः बुढ़ियाघाट नाला एवं शीतला बाजार नाला) का निरीक्षण/सर्वेक्षण क्षेत्रीय कार्यालय, कानपुर नगर द्वारा दिनांक 16.08.2023 को किया गया। आख्या निम्नवत् है:-

- आई0सी0आई0 नाला (टैप्ड):-**आई0सी0आई0 नाले में पनकी औद्योगिक क्षेत्र के सन्निकट स्थित आवासीय क्षेत्रों से जनित अशोधित सीवेज को 30 एम0एल0डी0 पनका एस0टी0पी0 के माध्यम से शोधित किया जा रहा है। क्षेत्रीय प्रयोगशाला के साप्ताहिक जल अनुश्रवण कार्य के अनुसार दिनांक 19.12.2022 से आई0सी0आई0 नाले को टैप्ड कर अशोधित सीवेज को 30 एम0एल0डी0 पनकाएस0टी0पी0 द्वारा शोधित कर पाण्डु नदी में निस्तारित किया जा रहा है।
- पनकी थर्मल नाला (सुन्दर नगर नाला) (अनटैप्ड):-**अनटैप्ड पनकी थर्मल नाले के आस-पास स्थित आवासीय क्षेत्रों से जनित अशोधित सीवेज पनकी थर्मल नाले के माध्यम से पाण्डु नदी में निस्तारित हो रहा है। पनकी थर्मल नाले और पाण्डु नदी के मिलान बिन्दु से पूर्व टैपिंग का कार्य कार्यदायी संस्था गंगा प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम (ग्रामीण), कानपुर नगर द्वारा किया जा रहा है, जो कि निर्माणाधीन है। उक्त अनटैप्ड पनकी थर्मल नाले में बायोरेमिडियेशन का कार्य नगर निगम, कानपुर नगर द्वारा दिनांक 01.07.2023 से वर्षा ऋतु होने के कारण नहीं किया जा रहा है।
- रतनपुरनाला (थर्मल नाला) (टैप्ड):-**रतनपुर नाले में रतनपुर कालोनी, रतनपुर गांव एवं उसके आस-पास के आवासीय क्षेत्रों का अशोधित सीवेज सुन्दर नगर पम्पिंग स्टेशन द्वारा सम्प्रेषित कर 30 एम0एल0डी0 पनका एस0टी0पी0 के माध्यम से शोधित किया जा रहा है, जो अन्तोगतवां पाण्डु नदी में मिलता है। क्षेत्रीय प्रयोगशाला के साप्ताहिक जल अनुश्रवण कार्य के अनुसार दिनांक 12.12.2022 से रतनपुर नाले को टैप्ड किया जा चुका है।
- रानीघाटनाला (अनटैप्ड):-**अनटैप्ड रानीघाट नाले में आस-पास के आवासीय क्षेत्रों का अशोधित सीवेज गंगा नदी में निस्तारित हो रहा है। उक्त अनटैप्ड रानीघाट नाले में बायोरेमिडियेशन का कार्य नगर निगम, कानपुर नगर द्वारा दिनांक 01.07.2023 से वर्षा ऋतु होने के कारण नहीं किया जा रहा है। रानीघाट नाला के साप्ताहिक निरीक्षण (दिनांक 12.12.2022 से दिनांक 30.04.2023) तक एकत्रित किये गये जल नमूनों की विश्लेषण आख्या में प्रचालकों का मान निर्धारित मानकों के अनुरूप नहीं पाये गये।
- बुढ़ियाघाट नाला (आंशिक टैप्ड):-**बुढ़ियाघाट नाले में टीला क्षेत्र स्थित आबादी से जनित अशोधित सीवेज को बुढ़ियाघाट पम्पिंग स्टेशन के पीछे (निकट गंगा नदी) स्थित नाले की अस्थाई टैपिंग क्षतिग्रस्त पायी गयी, जिससे उक्त नाला का आंशिक अशोधित उत्प्रवाह सीधे गंगा नदी में निस्तारित होता पाया गया। इस संबंध में क्षेत्रीय कार्यालय के पत्रांक 408/सा-18/23, दिनांक 04.07.2023 द्वारा परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम (ग्रामीण), कानपुर नगर को पत्र प्रेषित किया गया था। दिनांक 16.08.2023 को निरीक्षण के समय उक्त टैपिंग पूर्णतः क्षतिग्रस्त पायी गयी है।
- शीतला बाजार नाला (अनटैप्ड):-**शीतला बाजार नाले में गज्जपुरवा, लल्लुपुरवा, अशर्फाबाद का कुछ भाग, शीतला बाजार, रामराय सराय एवं 150 फिट रोड का कुछ भाग, बंगालीघाट, हिन्दुस्तान कम्पाउण्ड का अशोधित सीवेज को शीतला बाजार पम्पिंग स्टेशन के सन्निकट अस्थाई टैपिंग क्षतिग्रस्त होने के कारण उक्त नाला का अशोधित उत्प्रवाह सीधे गंगा नदी में निस्तारित होता पाया गया। इस संबंध में क्षेत्रीय कार्यालय के पत्रांक 382/सा-18/23, दिनांक 27.06.2023 द्वारा परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम (ग्रामीण), कानपुर नगर को पत्र प्रेषित किया गया था। दिनांक 16.08.2023 के निरीक्षण के समय उक्त टैपिंग पूर्णतः क्षतिग्रस्त पायी गयी है।

टी.सी. - 12 वी, विभूति खण्ड, गोमती नगर,

लखनऊ - 226010

दूरभाष : 0522-2720828, 2720831

फैक्स : 0522-2720764, 2720676

ई-मेल : info@uppcb.in

वेबसाइट : www.uppcb.com

T.C.-12 V, Vibhuti Khand, Gomti Nagar,

Lucknow - 226 010

Phone : 0522-2720828, 2720831

Fax : 0522-2720764, 2720676

E-mail : info@uppcb.in

Website : www.uppcb.com 14 MLD.

उपरोक्त वर्णित तथ्यों के दृष्टिगत अनटैप्ड नालों बिना शुद्धिकरण के गंगा एवं पाण्डु नदी में मिल रहे हैं, जिनका विवरण निम्नवत् सारणीबद्ध है:-

क्र० सं०	नाले का नाम	टैप्ड/अनटैप्ड की स्थिति	उल्लंघन अवधि	कुल उल्लंघन दिवस/माह	पर्यावरणीय क्षतिपूर्ति रु० 5.0 लाख प्रतिमाह प्रति ड्रेन	
1	आई०सी०आई० नाला	टैप्ड (दिनांक 19.12.2022)	04.07.2022 से 18.12.2022 तक	05 माह 14 दिन (167 दिवस)	500000 X 5 = 2500000	
2	पनकी थर्मल नाला	अनटैप्ड (बायोरेमिडियेशन कार्य दिनांक 09.01.2023 से 30.06.2023 तक)	04.07.2022 से 08.01.2023 तक	06 माह 04 दिन (188 दिवस)	500000 X 6 = 3000000	
3	रतनपुर नाला	टैप्ड (दिनांक 12.12.2022)	04.07.2022 से 11.12.2022 तक	05 माह 07 दिन (160 दिवस)	500000 X 5 = 2500000	
4	रानीघाट नाला	अनटैप्ड (बायोरेमिडियेशन कार्य दिनांक 12.12.2022 से 30.06.2023 तक)	04.07.2022 से 11.12.2022 तक	05 माह 07 दिन (160 दिवस)	500000 X 5 = 2500000	
		(दिनांक 12.12.2022 से दिनांक 30.04.2023 तक एकत्रित किये गये जल नमूनों की विश्लेषण आख्या में प्रचालकों का मान निर्धारित मानकों के अनुरूप नहीं पाये गये)	दिनांक 12.12. 2022 से दिनांक 30.04. 2023 तक	04 माह 18 दिन (पत्रांक 156/सा-18/23, दिनांक 04.05.2023 द्वारा बोर्ड मुख्यालय संस्तुति प्रेषित)	500000 X 4 = 2000000	
5	बुढ़ियाघाट नाला	क्षतिग्रस्त टैपिंग	47 दिवस	98 दिवस (03 माह 08 दिन)	500000 X 3 = 1500000	
		<table border="1"> <tr> <td>जून,22</td> <td>09</td> </tr> <tr> <td>जुलाई,22</td> <td>16</td> </tr> <tr> <td>अगस्त,22</td> <td>22</td> </tr> </table>	जून,22			09
जून,22	09					
जुलाई,22	16					
अगस्त,22	22					
		अनटैप्ड (दिनांक 26.06.2023 से दिनांक 16.08.2023 तक टैप्ड)	01 माह 21 दिन (51 दिवस)			

6	शीतला बाजार नाला	क्षतिग्रस्त टैपिंग	54 दिवस	104 दिवस (03 माह 14 दिन)	500000 X 3 = 1500000
		जून, 22 01			
		जुलाई, 22 31			
		अगस्त, 22 22			
		• टैपड (दिनांक 23.08.2022 से दिनांक 26.06.2023 तक टैपड)	शून्य		
		• अनटैपड (दिनांक 27.06.2023 से दिनांक 16.08.2023 तक टैपड)	01 माह 20 दिन (50 दिवस)		
06 ड्रेन्स हेतु पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाने वाली कुल धनराशि					1,55,00,000/-

कानपुर नगर क्षेत्र में स्थित उपरोक्त 06 नालों (आई0सी0आई0, पनकी धर्मल नाला, रतनपुर नाला, रानीघाट नाला, बुडियाघाट नाला एवं शीतला बाजार नाला) का अशोधित उत्प्रवाह सीधे पाण्डु नदी एवं गंगा नदी में निस्तारित किये जाने के दृष्टिगत कार्यदायी विभाग नगर निगम, कानपुर नगर पर पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने हेतु बोर्ड मुख्यालय के पत्रांक एच 81228/सी-2/सा0-542/अर्ध कुम्भ मेला/22, दिनांक 15.09.2022 द्वारा कारण बताओ नोटिस जारी किया गया था। उक्त कारण बताओ नोटिस के सम्बन्ध में राज्य बोर्ड में कोई प्रतिउत्तर अद्यतन प्राप्त नहीं हुआ है।

क्षेत्रीय अधिकारी, कानपुर नगर के पत्र दिनांक 17.08.2023 द्वारा माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा OA No.-200/2014 में पारित आदेश दिनांक 07.08.2019 में दिये गये निर्देशों के अनुपालन में रू0 5,00,000/- प्रतिमाह की दर से उपरोक्त वर्णित 06 ड्रेन्स (04 ड्रेन्स अनटैपड व 02 क्षतिग्रस्त टैपड ड्रेन्स) द्वारा अशोधित उत्प्रवाह गंगा नदी में निस्तारित किये जाने/बायोरेमिडियेशन कार्य न किये जाने के कारण उत्तरदायी विभाग नगर निगम, कानपुर नगर पर उल्लंघन अवधि हेतु कुल रू0 1,55,00,000/- (रू0 एक करोड़ पचपन लाख रुपये मात्र) की पर्यावरणीय क्षतिपूर्ति आंकलित है।

उपरोक्तानुसार सक्षम स्तर से अनुमोदनोपरान्त नगर आयुक्त, नगर निगम, कानपुर नगर पर कुल रू0 1,55,00,000/- (रू0 एक करोड़ पचपन लाख रुपये मात्र) पर्यावरणीय क्षतिपूर्ति के रूप में अधिरोपित की जाती है तथा निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की धनराशि को उ0प्र0 प्रदूषण नियंत्रण बोर्ड के, यूनियन बैंक ऑफ इण्डिया, विभव खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या-701502010002104 आई0एफ0एस0 कोड-UBIN0570150 में 15 दिन के अन्दर जमा करें, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें। अन्यथा की स्थिति में पर्यावरणीय क्षतिपूर्ति की वसूली हेतु भू-राजस्व की भांति वसूली की कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व संस्था का स्वयं का होगा।

सक्षम अधिकारी की अनुमति से निर्गत।

मुख्य पर्यावरण अधिकारी, वृत्त-2

प्रतिलिपि :-

1. जिलाधिकारी, कानपुर नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. क्षेत्रीय अधिकारी उ०प्र० प्रदूषण नियंत्रण बोर्ड, कानपुर नगर को इस निर्देश के साथ कि उद्योग से पर्यावरणीय क्षतिपूर्ति धनराशि निर्धारित समय सीमा में प्राप्त न होने की स्थिति में भू-राजस्व की भांति वसूली हेतु कार्यवाही की जायें।
3. लेखा प्रभारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस आशय से कि क्षतिपूर्ति मद में प्राप्त धनराशि का विवरण वृत्त को उपलब्ध कराने का कष्ट करें।

मुख्य पर्यावरण अधिकारी, वृत्त-2

Status of Sewage Treatment Plants (STPs) in Uttar Pradesh		
July-2023		
S.No	STPs in UP	Number
1	Total Installed STP (2+3+4)	129
2	Operational STP	114
	STP Achieving norms	85
	STP Not Achieving norms	29
3	STP Not In Operation	7
4	Under Trial	8
5	STP in Under Construction	47
6	STP in Under Tendering	34
Note-:		
<p>The standards as per MOEF&CC Notification dated 13.10.2017, titled "Applicable Effluent Discharge Standards for STPs" are as follows:</p> <p>For State Capital: pH-6.5-9.0; BOD - <20 mg/l; TSS- <50 mg/l & FC- <1000 MPN/100 ml</p> <p>Other than State Capital: pH-6.5-9.0; BOD - <30 mg/l; TSS- <100 mg/l & FC- <1000 MPN/100 ml</p>		

U.P. Pollution Control Board

STP-Operational

July-2023

Sl. No.	Name and Address of STP	Year of Commissioning	City/ Town / District	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/ Urban/ Other	Technology/ process STP based	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Date	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TC (MPN/100ml)	FC (MPN/100ml)	Achieving/ Not Achieving (As per MOEFCC notification dated 13.10.2017)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body Drain/Sub-Tributary/Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Ganga Phase
1	2	3	4	5	6		7	8	9	10	11	12	13	14	15	16	18	19	20	21
1	10.445 MLD STP near Tixi Tempel (Karanpur)	2001	Etawah	10.445	10.445	R	WSP	Yamuna Pollution Control Unit, UP Jal Nigam, Agra	24.07.2023	7.70	24.0	160.0	45.0	28000	610	Achieving	----	Jharana Nala	River Yamuna	Phase-II
2	Etawah 21 MLD	2022	Etawah	21	21	R	SBR	UP Jal Nigam	24.07.2023	7.60	8.0	56.0	8.0	17000	370	Achieving	Disposed in river Yamuna	----	River Yamuna	Phase-II
3	13.5 MLD STP at Mauja Umrain	2013	Etawah	13.5	3.0	R	WSP	UP Jal Nigam	24.07.2023	7.90	23.0	176.0	39.0	22000	780	Achieving	On Land Sludge-In Agriculture	On Land	River Yamuna	Phase-II
4	03 MLD STP Firozabad	2014	Firozabad	3	3	O	UASB	Jal Kal	24.07.2023	8.00	25.0	192.0	54.0	35000	910	Achieving	----	As per Jal Kal Vibhag nagar nigam information approx -3MLD treated sewage is used by horticulture department for irrigation of Plantation/ trees		Phase-II
5	67 MLD Mohammadpur, Biharipur	2020	Firozabad	67	52	U	ASP+ extended aeration	U.P. Jal Nigam	24.07.2023	7.70	10.0	104.0	12.0	22000	400	Achieving	----	----	River Yamuna	Phase-II
6	1.65 MLD Saifai	2013	Etawah	1.65	0.9	U	SBR	U.P. Jal Nigam	24.07.2023	7.50	26.0	208.0	54.0	35000	930	Achieving	River Sengar	Treated sewage is used for plantation		Phase-II
7	23 MLD STP at Mauja Odenya, Padaria	2014	Mainpuri	23.0	11.0	U	UASB	U.P. Jal Nigam	24.07.2023	7.60	25.0	176.0	42.0	28000	820	Achieving	Through Drain	Kharja Drain	Ishan River / River Ganga	Phase-II
8	26 MLD Jhansi Laxmi Taal	2021	Jhansi	26	22	U	SBR	U.P. Jal Nigam	20.05.23	7.50	7.0	18.0	13.0	1700	590	Achieving	----	----	----	----
9	3.42 MLD Near Divyang kendra	2000	Chitrakoot	3.42	3.42	O	Oxidation Pond	Nagar Palika Parishad	28.07.2023	7.37	26.0	114.8	60.0	3200000	68000	Not Achieving	----	Lowland area	Lowland area to River Mandakini	Phase-II
10	42 MLD, Sajari Kanpur	2016-17	Kanpur	42	21	R	ASP	U.P. Jal Nigam	28.07.2023	8.09	21.0	90.0	38.0	440	320	Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I
11	210 MLD, Bingawan Kanpur	2015-16	Kanpur	210	135	R	UASB	U.P. Jal Nigam	28.07.2023	8.26	45.0	220.0	62.0	240000	110000	Not Achieving	Disposal Channel	River Pandu	Tributary of River Ganga	Phase-I
12	5 MLD, Jajmau Kanpur	1989-90	Kanpur	5	5	U	UASB	U.P. Jal Nigam	28.07.2023	7.91	42.0	140.0	52.0	250000	170000	Not Achieving	Irrigation	Irrigation Channel	River Ganga	Phase-I
13	43 MLD Jajmau, Kanpur	2020	Kanpur	43	37	R	ASP	U.P. Jal Nigam	28.07.2023	8.11	27.0	160.0	46.0	180000	94000	Not Achieving	Irrigation	Irrigation Channel	River Ganga	Phase-I
14	130 MLD Jajmau, Kanpur	1998-99	Kanpur	130	120	R	ASP	U.P. Jal Nigam	28.07.2023	7.71	18.0	100.0	42.0	160000	130000	Not Achieving	Irrigation	Irrigation Channel	River Ganga	Phase-I

15	2.7 MLD Fatehgarh STP	1992-93	Farrukhabad	2.7	2.7	U	WSP	U.P. Jal Nigam	25.07.23	8.16	24.0	120.0	58.0	54000	39000	Not Achieving	-	Irrigation/river ganga	River Ganga	Phase-I
16	13 MLD Jalalpur, Amrapur, Kannauj	2017	Kanpur Dehat	13	13	U	SBR	U.P. Jal Nigam	26.07.23	7.5	51.0	180.0	92.0	150000	78000	Not Achieving	Disposal Channel	River Kali (East)	Tributary of River Ganga	Phase-I
17	50 MLD STP Numayadahi	2013	Prayagraj	50	50	R	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	25.07.2023	7.18	20.0	32.0	28.0	17000	680	Achieving	Disposed to river Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Yamuna	River Yamuna	Phase-II
18	10 MLD STP Ponghat	2013	Prayagraj	10	10	R	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	25.07.2023	7.29	18.0	28.0	25.0	8400	400	Achieving		River Ganga	River Ganga	Phase-II
19	25 MLD STP Kodra	2013	Prayagraj	25	25	R	Bio-tower	Ganga Pollution control unit, U.P. Jal Nigam	25.07.2023	7.24	20.0	36.0	30.0	14000	450	Achieving		River Ganga	River Ganga	Phase-II
20	60 MLD STP Rajapur	2013	Prayagraj	60	60	R	UASB	Ganga Pollution control unit, U.P. Jal Nigam	25.07.2023	7.16	28.0	76.0	46.0	24000	680	Achieving		River Ganga	River Ganga	Phase-II
21	29 MLD STP Salori-1	2007	Prayagraj	29	29	R	FAB	Ganga Pollution control unit, U.P. Jal Nigam	25.07.2023	7.23	24.0	64.0	44.0	35000	920	Achieving		River Ganga	River Ganga	Phase-II
22	14 MLD STP Salori-2 Expansion	2016	Prayagraj	14	14	U	SBR	Ganga Pollution control unit, U.P. Jal Nigam	25.07.2023	7.08	10.0	24.0	8.0	9400	400	Achieving		River Ganga	River Ganga	Phase-II
23	20 MLD STP Naini	2013	Prayagraj	80	80 (60+20)	R	ASP	Ganga Pollution control unit, U.P. Jal Nigam	25.07.2023	7.21	26.0	72.0	40.0	22000	680	Achieving	Partially used for Irrigation. Disposed to River Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Yamuna	River Yamuna	Phase-II
24	60 MLD STP Naini	1999							25.07.2023	7.21	26.0	72.0	40.0	22000	680	Achieving		River Yamuna	River Yamuna	Phase-II
25	42 MLD STP Naini	2023	Prayagraj	42	36	R	FCR	U.P. Jal Nigam	25.07.2023	7.11	22.0	36.0	22.0	21000	680	Achieving		River Ganga	River Ganga	
26	14 MLD STP Phaphamau	2023	Prayagraj	14	14	R	FCR	U.P. Jal Nigam	25.07.2023	7.27	18.0	24.0	26.0	7900	400	Achieving		River Ganga	River Ganga	
27	80 MLD Dinapur STP	1994	Varanasi	80	67.77	U	ASP	U.P. Jal Nigam	25.07.2023	7.57	29.0	138.0	88.0	430	140	Achieving	Disposal to Ganga/ Manure	River Ganga	River Ganga	Phase-II
28	50 MLD Ramana	31.03.21	Varanasi	50	50	R	SBR	U.P. Jal Nigam	25.07.2023	7.63	8.0	38.0	9.0	240	130	Achieving	----	----	River Ganga	Phase-II
29	10 MLD Ramnagar	15.03.21	Varanasi	10	9.5	R	Anaerobic Anoxic Oxid	U.P. Jal Nigam	25.07.2023	7.71	9.0	48.0	10.0	220	110	Achieving	----	----	River Ganga	Phase-II
30	9.8 MLD Bhagwanpur STP	1989	Varanasi	9.8	9.8	R	ASP	U.P. Jal Nigam	25.07.2023	7.54	28.0	134.0	80.0	350	130	Achieving	----	River Ganga	River Ganga/Assi	Phase-II
31	140 MLD Dinapur STP	11.11.2018	Varanasi	140	99.5	U	ASP	U.P. Jal Nigam	25.07.2023	7.69	18.0	50.0	29.0	280	140	Achieving	----	River Varuna	River Ganga/Varuna	Phase-II

32	120 MLD Goithaha STP	19.02.2019	Varanasi	120	40	U	SBR	U.P. Jal Nigam	25.07.2023	7.67	8.0	32.0	7.0	350	170	Achieving	Irrigation / Landfill	Chandpur irrigation canal	River Varuna	Phase-II
33	Jaunpur Varanasi	2023	Varanasi	30	30		SBR	Ganga Pollution control unit, Bhagwanpur, Varanasi	08.02.23	7.63	8.4	32.2	8.8	-	-	Achieving	----		River Ganga	Phase-II
34	07 MLD Vindiyachal Mirzapur	2022	Mirzapur	7	3.23	U	SBR	M/s Ayyappa Infratech Pvt. Ltd under UPJN	31.07.23	7.64	9.0	38.0	10.0	280	130	Achieving	Drain	River Ganga	River Ganga	Phase-II
35	14 MLD Pakka Pokhra	1994	Mirzapur	14	14	R	UASB	U.P. Jal Nigam	31.07.23	7.52	26.0	140.0	82.0	27000	17000	Not Achieving	----	River Ganga	River Ganga	Phase-II
36	15 MLD S.T.P. Jharkhandi, Maherwa ki Bari	01.06.2015	Gorakhpur	15	11.89	U	SBR	U.P. Jal Nigam	25.07.2023	7.86	14.0	36.0	30.0	1700	780	Achieving	Drain	River Ganga	River Ganga	Phase-II
37	30 MLD S.T.P. Opp. Manyavar Kanshiram Shahri Garib Awas Yojna, Deoria bypass Road	01.02.2015	Gorakhpur	30	19.83	U	SBR	U.P. Jal Nigam	25.07.2023	7.43	12.0	32.0	28.0	2000	920	Achieving	Drain	River Ganga	River Ganga	Phase-II
38	38 MLD STP, Mahilpur Road	1998	Saharanpur	38	38	U	UASB	UPJN	25.07.2023	6.50	25.0	180.0	40.0	630	490	Achieving	Treated Sewage discharge in to Dhamola river sludge sale to farmers	Dhomala river	Hindon river to Yamuna river	Phase-II
39	6.5 MLD Awas vikas Parishad STP	2018	Lucknow	6.5	6.5	O	SBR	Jal Kal	24.07.2023	7.31	13.8	82.0	42.0	3500	700	Achieving	Public drain	River Gomti	River Gomti	Phase-II
40	37.5 MLD Awas vikas Parishad STP	2017	Lucknow	37.5	37.5	O	SBR	U.P. Awas vikas Parishad	24.07.2023	7.30	14.5	87.2	46.0	3400	780	Achieving	Public drain	River Gomti	River Gomti	Phase-II
41	345 MLD STP, Bharwara	2011	Lucknow	345	345	U	UASB	U.P. Jal Nigam	24.07.2023	7.20	16.6	94.8	42.0	39000	6100	Not Achieving	Gomti River Fertilizer Manure	River Gomti	River Gomti	Phase-II
42	56 MLD STP, Daulatganj	2002	Lucknow	56	42+14	U	FAB	U.P. Jal Nigam	24.07.2023	7.42	15.2	89.6	44.0	2600	680	Achieving		River Gomti	River Gomti	Phase-II
43		2011							24.07.2023	7.42	15.2	89.6	44.0	2600	680	Achieving				
44	56 MLD Trans Hindon (Indirapuram), Ghaziabad	2000	Ghaziabad	56	56	U	UASB	U.P. Jal Nigam	25.07.2023	7.34	20.0	76.0	30.0	4800000	3400000	Not Achieving	----	River Hindon	River Hindon	Phase-II
45	30 MLD, Sadullabad (Loni), Ghaziabad	2012	Ghaziabad	30	20	U	MBBR	U.P. Jal Nigam	25.07.2023	7.18	5.0	52.0	6.0	4300	790	Achieving	----	River Hindon	River Hindon	Phase-II
46	74 MLD S.B.R., Indirapuram, Ghaziabad	2013	Ghaziabad	74	74	U	SBR	U.P. Jal Nigam	25.07.2023	7.06	7.0	47.0	8.0	3500	790	Achieving	----	River Hindon	River Hindon	Phase-II

47	56 MLD S.B.R., Bapudham, Ghaziabad	2014	Ghaziabad	56	56	O	SBR	GDA	25.07.2023	7.05	6.0	34.0	7.0	1600	350	Achieving	----	River Hindon	River Hindon	Phase-II
48	6 MLD STP Garh Zone, Garhmukeshwar Hapur	2011	Hapur / Garhmukteswar	6	6	R	UASB followed by extended aeration	U.P. Jal Nigam (NGRBA)	24.07.2023	7.10	8.0	50.0	10.0	4000	930	Achieving	----	Garh Sub- distributary of River Ganga	Garh Catchment Area	Phase-I
49	3 MLD STP Brijghat Zone, Garhmukeshwar Hapur	2011	Hapur / Garhmukteswar	3	3	R	UASB followed by extended aeration	U.P. Jal Nigam (NGRBA)	24.07.2023	7.24	5.0	40.0	6.0	2200	790	Achieving	----	Brijghat Sub- distributary of River Ganga	River Ganga (Brijghat Area)	Phase-I
50	56 MLD, Indirapuram, (GDA), Ghaziabad	2012	Ghaziabad	56	56	O	SBR	GDA	25.07.2023	7.20	6.0	42.0	9.0	1600	540	Achieving	----	River Hindon	River Hindon	Phase-II
51	56 MLD S.B.R., Dudahaida Vijay Nagar, Ghaziabad	2013	Ghaziabad	56	56	U	SBR	U.P. Jal Nigam	25.07.2023	7.29	5.0	32.0	7.0	4100	930	Achieving	Dasna drain	River Hindon	River Hindon	Phase-II
52	70 MLD U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad	2000	Ghaziabad	70	70	U	UASB	U.P. Jal Nigam	25.07.2023	7.16	22.0	70.0	36.0	4000000	3300000	Not Achieving	Dasna drain	River Hindon	River Hindon	Phase-II
53	3 MLD Pilkhaun	2015	Ghaziabad	3	3	U	MBBR	U.P. Jal Nigam	24.07.2023	7.10	10.0	43.0	20.0	2100	920	Achieving	----	Kadradab drain	River kali/ River Ganga	Phase-II
54	56 MLD S.B.R. Govindpuram, Ghaziabad	2014	Ghaziabad	56	56	O	SBR	GDA	25.07.2023	7.12	7.0	42.0	8.0	3900	610	Achieving	Dasna drain	River Hindon	River Hindon	Phase-II
55	20 MLD Modinagar	2023	Modinagar, Ghaziabad	20	12	U	SBR	U.P. Jal Nigam	26.07.2023	7.50	8.0	45.0	10.0	2400	680	Achieving	Kadradab Drain	Kali (East)	River Ganga	
56	56 MLD S.B.R., Morty, Ghaziabad	2018	Ghaziabad	56	56	O	SBR	GDA	25.07.2023	7.14	7.0	46.0	12.0	2500	450	Achieving	----	River Hindon	River Hindon	Phase-II
57	30 MLD Hapur	2022	Hapur, Ghaziabad	30	9	U	SBR	UPJN	24.07.2023	7.03	9.0	52.0	10.0	2600	920	Achieving	Hapur Drain	Kali (East)	River Ganga	----
58	78 MLD Dhadhupura, Agra	2013	Agra	78	78	U	UASB	U.P. Jal Nigam	26.07.2023	7.90	26.0	152.0	46.0	3200	920	Achieving	Agriculture (on land)	On Land	Onland	Phase-II
59	2.25 MLD Budi ka Nagla, Agra	2000	Agra	2.25	2.25	U	WSP	U.P. Jal Nigam	26.07.2023	7.80	27.0	168.0	42.0	2400	930	Achieving	River Yamuna	River Yamuna	Irrigation/Rive r Yamuna	Phase-II
60	10 MLD Peelakhar, Agra	2000	Agra	10	10	U	WSP	U.P. Jal Nigam	26.07.2023	7.70	28.0	136.0	46.0	3800	820	Achieving	----	River Yamuna	Irrigation/Rive r Yamuna	Phase-II
61	12 MLD Devri Road, (Bhimnagri), Agra	2011	Agra	12	8	U	UASB	U.P. Jal Nigam	26.07.2023	7.60	25.0	128.0	42.0	2400	930	Achieving	River Yamuna	River Yamuna	River Yamuna	Phase-II
62	14 MLD Jaganpur, Sikandarapur, Agra	2011	Agra	14	14	U	UASB	U.P. Jal Nigam	26.07.2023	7.50	25.0	136.0	40.0	3800	820	Achieving	Agriculture (on land)	On Land	Onland	Phase-II
63	40 MLD Sadarban, Bichhpuri, Agra	2013	Agra	40	28.5	U	UASB	U.P. Jal Nigam	26.07.2023	7.70	28.0	128.0	46.0	2100	780	Achieving	River Yamuna	River Yamuna	River Yamuna	Phase-II
64	36 MLD Sadarwan (Bichhpuri) New	2018	Agra	36	36	O	SBR	ADA	26.07.2023	7.80	28.0	144.0	46.0	3200	920	Achieving	Land/ Agra canal		Land/ Agra canal	Phase-II

65	24 MLD Dhadhpura (New), Agra	2014	Agra	24	15	U	UASB	U.P. Jal Nigam	26.07.2023	7.60	25.0	144.0	40.0	3800	820	Achieving	Agriculture (on land)	On Land	Onland	Phase-II
66	4.50 MLD Kalindi Vihar, Agra	2014	Agra	4.5	4.5	O	UASB	ADA	26.07.2023	7.80	27.0	136.0	36.0	2100	780	Achieving	Karwan River	Karwan River	River Yamuna	Phase-II
67	03 MLD Pandav Nagar, Meerut	2013	Meerut	3	2.7	O	ASP	MDA	24.07.2023	7.42	17.0	156.0	57.0	4300	3300	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
68	07 MLD Pallavpuram-1, Meerut	2012	Meerut	7	6.5	O	ASP	MDA	24.07.2023	7.57	15.0	152.0	62.0	4300	3300	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
69	7 MLD Pallavpuram-2, Meerut	2008	Meerut	11	7	O	MBBR	MDA	24.07.23	7.43	17.0	184.0	67.0	4100	3100	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
70	06 MLD Rakshapuram, Meerut	2011	Meerut	6	4.4	O	ASP	MDA	24.07.23	7.62	18.0	160.0	44.0	4700	3900	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
71	10 MLD Lohiya Nagar, Meerut	2010	Meerut	10	2	O	ASP	MDA	24.07.2023	7.39	22.0	180.0	65.0	4900	3400	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
72	15 MLD Shatabdinagar, Meerut	2010	Meerut	15	4.8	O	ASP	MDA	24.07.2023	7.56	20.0	176.0	72.0	5800	4000	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
73	15 MLD Vedvyasपुरी Meerut	2010	Meerut	15	4.5	O	ASP	MDA	24.07.2023	7.62	18.0	168.0	54.0	4800	3900	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
74	06 MLD Shradhapuri-1, Meerut	2010	Meerut	6	5.5	O	ASP	MDA	24.07.2023	7.58	18.0	144.0	47.0	4300	3400	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
75	06 MLD Sainik Vihar	2017	Meerut	6	5.95	O	UASB	MDA	24.07.2023	7.52	17.0	148.0	46.0	3400	2600	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
76	5 MLD Modipuram Tiraha	2016	Meerut	5	4.9	O	ASP	MDA	24.07.2023	7.64	20.0	168.0	62.0	4000	3200	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
77	07 MLD Sports Goods Complex, Meerut	2012	Meerut	7	4	O	ASP	MDA	24.07.2023	7.34	17.0	168.0	60.0	4000	3100	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
78	72 MLD Garh road (Jagriti vihar) Kamalpur	2018	Meerut	72	72	U	SBR	U.P. Jal Nigam	24.07.2023	7.35	9.0	80.0	10.0	810	680	Achieving	Treated sewage by conduit and sludge to pit	River Kali (East)	River Ganga	Phase-I
79	10 MLD Ganga Nagar, Meerut	2011	Meerut	10	3.8	O	SBR	MDA	24.07.2023	7.41	18.0	156.0	50.0	4100	3200	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
80	06 MLD Shradhapuri- Phase-2, Meerut	2012	Meerut	6	5.6	O	ASP	MDA	24.07.2023	7.48	16.0	164.0	56.0	4600	3200	Not Achieving	----	River Kali (East)	River Kali (East)	Phase-I
81	32.5 MLD Nagar Palika Parishad, Kidwai nagar	2002	Muzaffar Nagar	32.5	30.6	U	Oxidation Pond	UPJN	25.07.2023	7.50	22.0	88.0	38.0	170000	110000	Not Achieving	----	River Kali West	River Hindon	Phase-II
82	12 MLD Ayodhya	2014	Ayodhya	12	12	U	UASB	U.P. Jal Nigam	24.07.2023	8.18	24.0	86.0	40.0	63000	21000	Not Achieving	----	Through Pond	River Saryu	Phase-II
83	6.8 MLD, Masani, Mathura	2007	Mathura	6.8	-	R	WSP	Nagar Palika Parishad	25.07.2023	7.80	25.0	168.0	72.0	2700	930	Achieving	----	River Yamuna	River Yamuna	Phase-II

84	04 MLD Vrindavan Near Pagal Baba Mandir, Mathura	2007	Mathura	4.0	4.0	R	Oxidation Pond	U.P. Jal Nigam	25.07.2023	8.00	23.0	176.0	83.0	3100	810	Achieving		River Yamuna	River Yamuna	Phase-II
85	08 MLD STP Near 100 Bed Hospital Vrindavan, Manth road	2015	Mathura	8.0	8.0	U	UASB Reactor	U.P. Jal Nigam	25.07.2023	7.80	21.0	128.0	79.0	2200	820	Achieving		River Yamuna	River Yamuna	Phase-II
86	14.5 MLD Transyamuna, Jamunapar, Mathura	2007	Mathura	14.5	14.5	R	Oxidation Pond	U.P. Jal Nigam	25.07.2023	7.80	23.0	168.0	82.0	2400	820	Achieving	Agriculture	River Yamuna	River Yamuna	Phase-II
87	30 MLD Masani Mathura	2020	Mathura	30	30	R	SBR	U.P. Jal Nigam	25.07.2023	7.80	24.0	136.0	61.0	2500	910	Achieving	Agriculture	River Yamuna	River Yamuna	Phase-II
88	16 MLD Trans Yamuna, Laxmi Nagar, Mathura	2015	Mathura	16	14.45	R	UASB Reactor	U.P. Jal Nigam	25.07.2023	8.00	24.0	184.0	81.0	2500	830	Achieving	Agriculture	River Yamuna	River Yamuna	Phase-II
89	2.76 MLD Goverdhan STP	2011	Mathura	2.76	2.76	O	WSP	Nagar Palika Parishad	25.07.2023	7.90	25.0	160.0	96.0	58000	23000	Not Achieving	Drain		River Yamuna	Phase-II
90	33 MLD Sector-54, Noida	2011	Noida	33	33	O	SBR	Noida Authority	25.07.2023	7.53	10.0	72.0	28.0	-	-	Achieving	----	River Yamuna	River Yamuna	Phase-II
91	25 MLD Sector-50, Noida	2015	Noida	25	25	O	SBR	Noida Authority	25.07.2023	7.33	14.0	112.0	44.0	-	-	Achieving	----	River Yamuna	River Yamuna	Phase-II
92	35 MLD Sector-123, Noida	2011	Noida	35	35	O	SBR	Noida Authority	25.07.2023	7.62	13.6	92.0	37.0	-	-	Achieving	----	River Hindon	River Hindon	Phase-II
93	50 MLD Sector-168, Noida	2015	Noida	50	50	O	SBR	Noida Authority	25.07.2023	7.46	9.0	68.0	19.0	-	-	Achieving	----	River Yamuna	River Yamuna	Phase-II
94	2.0 MLD Greater Noida Authority STP, Vill-Badalpur	2015	Greater Noida	2	1.5	O	SBR	GNIDA	26.07.23	7.26	14.0	46.0	18.0	3900	610	Achieving	Drain	For Irrigation	For Irrigation	Phase-II
95	15 MLD ECO tech 2	2018	Greater Noida	15	8	O	SBR	GNIDA	26.07.23	7.40	9.0	43.0	13.0	4100	930	Achieving	Drain	Hawaliya Drain	River Yamuna through River Hindon	Phase-II
96	20 MLD ECO tech 3	2018	Greater Noida	20	10	O	SBR	GNIDA	26.07.23	7.44	15.0	40.0	15.0	2100	920	Achieving	Drain	Hawaliya Drain	River Yamuna through River Hindon	Phase-II
97	137 MLD Kasana, GreaterNoida	2015	Greater Noida	137	50	O	SBR	GNIDA	26.07.23	7.18	10.0	37.0	12.0	2600	920	Achieving	Drain	Hawaliya Drain	River Yamuna through River Hindon	Phase-II
98	34 MLD Sector -50 Noida	2012	Noida	34	34	O	SBR	Noida Authority	25.07.2023	7.45	13.0	104.0	39.0	-	-	Achieving	----	River Yamuna	River Yamuna	Phase-II
99	54 MLD Sector-54, Noida	2012	Noida	54	54	O	SBR	Noida Authority	25.07.2023	7.48	8.0	536.6	17.0	-	-	Achieving	----	River Yamuna	River Yamuna	Phase-II
100	100 MLD Sector-168, Noida	2023	Noida	100	20	O	SBR	Noida Authority	25.07.2023	7.81	10.0	68.8	23.0	-	-	Achieving	----	Kundli drain	River Yamuna	-
101	80 MLD Sector-123, Noida	2023	Noida	80	20	O	SBR	Noida Authority	25.07.2023	7.84	11.0	73.6	25.0	-	-	Achieving	----	River Hindon	River Hindon	

102	0.805 MLD Ahara Road, Zone-A, Anoopshahar	2003	Bulandhsahar	0.805	0.4	U	WSP	U.P. Jal Nigam	24.07.2023	7.46	28.0	192.0	88.0	4300000	3900000	Not Achieving	Treated Sewage - For Irrigation & Sludge- as Manure in Agricultural Field	For Irrigation	River Ganga	Phase-I
103	04 MLD Narora (NGRBA)	2015	Bulandhsahar	4	3.89	R	SBR	U.P. Jal Nigam	24.07.2023	7.67	16.0	104.0	56.0	1600	920	Achieving		For Irrigation	For Irrigation	Phase-I
104	1.75 MLD Ahara Road, (Shivanand Ashram) Zone-B, Anoopshahar	2003	Bulandhsahar	1.75	0.9	U	WSP	U.P. Jal Nigam	24.07.2023	7.63	22.0	152.0	84.0	3800000	2300000	Not Achieving		River Ganga	River Ganga	Phase-I
105	2.25 MLD Narora Atomic power Station Narora Township	2000	Bulandhsahar	2.25	2.25	O	ASP	Narora Atomic power Station	24.07.2023	7.51	14.0	96.0	38.0	920	350	Achieving		For Irrigation		Phase-I
106	1.5 MLD Anoopshahar Zone A (NGRBA)	2016	Bulandhsahar	1.5	1.4	R	MBBR	U.P. Jal Nigam	24.07.2023	7.56	10.0	40.0	8.0	350	160	Achieving	Treated Sewage- For Irrigation	For Irrigation	River Ganga	Phase-I
107	01 MLD STP Zone-B Anoopshahar	2016	Bulandhsahar	1.0	1.0	R	MBBR	U.P. Jal Nigam	24.07.2023	7.47	8.0	36.0	7.0	2100	610	Achieving	Treated Sewage- Ganga River	River Ganga	River Ganga	Phase-I
108	40 MLD STP	2023	Bulandhsahar	40	15	U	SBR	U.P. Jal Nigam	24.07.2023	7.72	14.0	40.0	18.0	270	130	Achieving				
109	24 MLD Bijnor	2018	Bijnor	24	21.41	U	UASB	U.P. Jal Nigam	28.07.2023	7.8	8.0	32.0	23.0	1400	110	Achieving	---	Hemraj Drain	River Ganga	Phase-I
110	58 MLD Moradabad	2018	Moradabad	58	24	R	SBR	U.P. Jal Nigam	25.07.2023	7.49	8.2	84.0	11.0	610	68	Achieving	NA	Ramganga River	Ramganga River	Phase-I
111	14 MLD Benzirpur	2016	Rampur	14	-	U	UASB	U.P. Jal Nigam	25.07.2023	7.52	18.0	92.0	30.0	1400	610	Achieving		Ramganga River	Ramganga River	Phase-I
112	15 MLD Kasganj	31.12.2022	Aligarh	15	12	R	SBR	U.P. Jal Nigam	28.07.2023	7.73	18.0	128.0	90.0	-	-	Achieving	----	River Kali (East)	----	----
113	24 MLD Manpur Etah	-	Aligarh	24	7.42	U	SBR	U.P. Jal Nigam	28.07.2023	7.71	20.0	118.0	90.0	-	-	Achieving	----	Bhadon Nala to Ishar River	----	----
114	8.95 MLD Pratapgarh	2023	Pratapgarh	8.95	-	-	FAB	U.P. Jal Nigam	03.07.2023	8.40	24.0	131.2	83.0	3400	920	Achieving		Sai River		

U.P. Pollution Control Board														
STPs -Not In Operation														
July-2023														
Sl. No.	Circles	Name and Address of STP	Year of Commissioning	District / City/ Town	Installed Capacity (MLD)	Utilized Capacity (MLD)	Rural/Urban/Other	Technology/process STP based	Hotel/Ashram/ Authority/Local Urban body/other institutions responsible for O&M of STP	Operation Status (functioning/non-operational (reason for non-operational)/ under construction/ constructed & commissioned	Name of treated sewage receiving water body Drain/Sub-Tributary/ Tributary/River Ganga	Name of river catchment in which STP is located (tributary of river Ganga/river Ganga)	Phase	Remark
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1		4 MLD Kanwara Road	1979	Banda / Kanwara	4	4	U	Oxidation Pond	U.P. Jal Nigam	Not Operational	ken river sub tributary Yamuna /Tributary Ganga River	ken river sub tributary Yamuna /Tributary Ganga River	Phase-II	Permission from Railway Deptt. for laying the rising main pipeline beneath the railway line is awaited. Upon receipt of permission, it will take 45 days to complete the pipe laying work and making the STP operational. NOC from Railway Deptt is likely to be given by 06.06.2021.
2	Circle 1	5 MLD Trans Delhi Signature City (Tronica City), Loni	17.12.2019	Ghaziabad	5	3	O	MBBR	UPSIDC	Not Operational (25.07.2023)	Green belts development		Phase-II	At the time of inspection STP was found not operational due to under maintenance
3	Circle 5	5 MLD Hathia Nala, Lolepur	2006	Sultanpur	5	5	R	Oxidation Pond(Ist Pond of II Phase)	U.P. Jal Nigam	Not Operational since 01.05.2021	River Gomti	River Gomti	Phase-Ist & IInd	Not Operational due to capacity upgradation from 5 MLD to 10 MLD .
4	Circle 6	12 MLD BLW STP	06.04.1989	Varanasi	12	12	O	ASP	BLW	Not Operational (25.07.23)	----	River Varuna	Phase-II	Aeration not working
5	Circle 7	Moradabad	2017	Moradabad	20	0	O	SBR	MDA	Not Operational	Ramganga River	Ramganga River	Phase-I	Due to lack of sewage generation from the New MDA Colony near STP.
6		15 MLD Pehrigan	2015	Rampur	15	0	U	UASB	U.P. Jal Nigam	Not Operational Since 26.04.22	Ramganga River	Ramganga River	Phase-I	Sewer line under maintenance
7		5 MLD Rampur	2016	Rampur	5	0	U	SBR	U.P. Jal Nigam	Not Operational Since 26.04.22	Ramganga River	Ramganga River	Phase-I	There is no Flow

U.P. Pollution Control Board					
STP - Under Trial					July-2023
S.No	Name of District/town	Funding Agency	Constructing Agency	Capacity (MLD)	Remark
1	Raebareli	Under AMRUT Programme	UPJN (U)	18	Under Trial
2	Kanpur Pankha	Namami Gange Programme	UPJN (R)	30	Under Trial
3	Baniyapur, Kanpur	State Sector	UPJN (U)	15	Under Trial
4	Baghpat, Meerut	Namami Gange Programme	UPJN (R)	14	Under Trial
5	Bareilly	AMRUT Programme	UPJN (U)	35	Under Trial
6	Gorakhpur	-	UPJN (U)	5	Under Trial
7	Ayodhya	-	UPJN (U)	6	Under Trial
8	Jhunsi /Prayagraj	Namami Gange Programme	UPJN (R)	16	Under Trial

U.P. Pollution Control Board

STPs - Under Construction

Jul-23

S. No.	Name Of Town/District	No. of STP	Capacity (MLD)	Constructing Agency	Date of Completion	Present Progress	Status of I&D or House sewer connections/ Remarks
1	Mirzapur	2	17	UP Jal Nigam (Rural)	Jan-24	63.00%	18/18 I&D works proposed. Work in progress.
2	Ghazipur	1	21	UP Jal Nigam (Rural)	Jan-24	62.00%	No I&D work proposed
3	Ballia	1	19.6	State Sector	-	Balance work to be excuted by UPJN (Urban)	-
4	Unnao	1	15	Under Namami Gange Programme by UP Jal Nigam (Rural)	Jul-23	95.00%	1/1 I&D works completed. Balance work is in progress.
5	Shuklaganj	1	5	Namami Gange Programme by UP Jal Nigam (Rural)	Jun-23	74.00%	5 I&D works proposed. Work is in progress
6	Moradabad	1	25	Namami Gange Programme by UP Jal Nigam (Rural)	Dec-24	13.00%	5 I&D works proposed. Work is in progress
7	Sultanpur	3	17	Namami Gange Programme by UP Jal Nigam (Rural)	May-23	99.00%	4/5 I&D works completed. Balance work in progress.
8	Muzaffarnagar	2	54.5	Namami Gange Programme by UP Jal Nigam (Rural)	Jun-23	86.40%	5 I&D works proposed. Work in progress.
9	Budhana	1	10	Namami Gange Programme by UP Jal Nigam (Rural)	Jun-23	95.00%	3 I&D works proposed. Work in progress.
10	G.H. Canal Lucknow	1	120	U.P. Jal Nigam (Urban)	June, 23	82.00%	
11	Hathi Park, Lucknow	1	1.5	Smart City	-	-	-
12	C.G. City, Lucknow	1	19	LDA	-	-	-
13	Daulatganj, Lucknow	1	39	U.P. Jal Nigam (Rural)	Dec-23.	38%	4 I&D works proposed. Work in progress.
14	Bairikala, Lucknow	1	1	U.P. Jal Nigam (Rural)	Dec-23.	38%	4 I&D works proposed. Work in progress.
15	Fatehgarh	2	47.7	U.P. Jal Nigam (Rural)	Jun-24.	35.00%	6 I&D works proposed. Work in progress.
16	Bareilly	3	63	U.P. Jal Nigam (Rural)	Aug-24	77.50%	15 I&D works proposed. Work in progress.
17	Kairana, Shamli	1	15	U.P. Jal Nigam (Rural)	May-23	67.92%	1 I&D works proposed. Work in progress.

18	Azamgarh	1	8	AMRUT Programme by UP Jal Nigam (Urban)	Jan-24	42.00%	
19	Ayodhya	1	33	U.P. Jal Nigam (Rural)	Dec-24.	34.42%	15 I&D works proposed. Work in progress.
20	Agra	13	177.6	U.P. Jal Nigam (Rural)	Dec-24.	13.50%	22 I&D works proposed. Work in progress.
21	Balrampur	1	8.5	UP Jal Nigam (Urban)	Nov, 23	53.00%	
22	Shahjahanpur	1	40	AMRUT Programme by UP Jal Nigam (Urban)	Apr-23	90.00%	186 km Sewerage Network work and 48902 Nos of house connection work is also under this project sanctioned
23	Ghaziabad	1	21.5	Awas Vikas Parishad	Jul, 23	70.00%	
24	Jhansi	1	26	Nagar Nigam, Jhansi	Aug, 23	60.00%	
25	Aligarh	1	45	UP Jal Nigam (Urban)	May, 23	95.00%	
26	Gorakhpur	1	10	UP Jal Nigam (Urban)	Sep, 24	2.00%	-
27	Gorakhpur	1	30	UP Jal Nigam (Urban)	Mar, 25	2.00%	-
28	Gorakhpur	1	38	UP Jal Nigam (Urban)	Mar, 25	2.00%	-
	Total	47	927.9				
Source : MPR provided by UP Jal Nigam							

U.P. Pollution Control Board					
STP - Under Tendering					July -23
S.No	Name of District/town	No of STP(s)	Capacity (MLD)	Expected date of Commissioning	Status of Project (at DPR Stage/ Under Tendering/Work to be Awarded)
1	Meerut	1	220	Jun, 2025	LOA has been issued to the firm on 27.05.2023.
2	Saharanpur	1	135	Jun, 2025	Technical bids were opened on 23.03.2023. 6 bids were received which have been evaluated. Evaluation report has been submitted to NMCG on 24.05.2023. After the approval from NMCG, financial bids will be opened.
3	Varanasi	1	55	Jun, 2025	Technical bids were opened on 06.03.2023. 9 bids were received which have been evaluated. Evaluation report has been submitted to NMCG on 24.05.2023. Observations were received from NMCG over the TBR , reply to NMCG has been sent on date 03.07.2023. After approval from NMCG , financial bids will be opened.
4	Varanasi (Durga Drain)	1	55	24 months after issuance of effective date of start	DPR is under TPA
5	Mathura	1	60	Jun, 2025	Technical bids were opened on 03.04.2023. 4 bids were received which have been evaluated. Financial bids were opened on 30.05.2023 and financial bid evaluation report sent to NMCG on 14.07.2023.
6	Loniapurva, Lucknow	1	50	Jun, 2025	Last date for submission of bids is 22.06.2023 and 8 bids have been received which are under evaluation.
7	Hathras	1	24	Jun, 2025	Technical bid were opened on 26.06.2023. 7 bids were received which are under evaluation.

8	Prayagraj (Distt. C)	1	43	Jun, 2025	Project has been sanctioned vide NMCG letter dated 14.03.2023. Bid documents were submitted to NMCG on 01.04.2023. Observations on bid documents have been intimated by NMCG on 03.05.2023. Technical bids were opened on 17.07.2023. 10 bids have been received which are under evaluation.
9	Prayagraj	2	55.4	Dec, 2025	1 DPR is under review in NMCG since May, 22 and 1 DPR is to be included as variation in ongoing NMCG project at Prayagraj.
10	Prayagraj (Distt. D)	1	90	Jun, 2025	Technical bids were opened on 08.06.2023. 8 bids have been received which are under evaluation.
11	Shamli Town	1	40	Jun, 2025	Bid documents has been prepared and submitted to NMCG for evaluation. After approval of bid document NIT will be issued.
12	Banat Town, distt. Shamli	1	5		
13	Thanabhawan town, distt. Shamli	1	10		
14	Babri-Bantikhera, distt Shamli	1	5		
15	Bijnaur, Lucknow Phase II, Part - 2	1	100	24 months after issuance of effective date of start	DPR is under TPA
16	Bharwara, Lucknow Phase -III	1	75	24 months after issuance of effective date of start	DPR is under TPA
17	Manikpur	1	2.4	24 months after issuance of effective date of start	Revised DPR was submitted to NMCG on 18.08.2022.
18	Mau	1	3.5	24 months after issuance of effective date of start	Revised DPR was submitted to NMCG on 04.12.2022.Observation on DPR received on 11.07.2023.
19	Dalmau, RaeBareli	1	0.006	24 months after issuance of effective date of start	DPR is under TPA

20	Tanda, Ambedkar Nagar	1	15	24 months after issuance of effective date of start	Revised DPR was submitted to SMCG on 24.05.2023. Observations have been intimated by SMCG vide letter dated 07.06.2023.
21	Hapur	1	6	24 months after issuance of effective date of start	Revised DPR was submitted to NMCG on 24.01.2023.
22	Gulaothi, Bulandshahr	1	10	24 months after issuance of effective date of start	DPR is under TPA
23	Deoband	1	20	24 months after issuance of effective date of start	DPR was submitted to NMCG on 05.06.2023.
24	Moradabad (Zone III)	1	43	24 months after issuance of effective date of start	Revised DPR was submitted to NMCG on 02.06.2023 .
25	Aligarh	2	113	24 months after issuance of effective date of start	DPR is under TPA
26	Kosi	1	12	Jun, 2025	Technical bid were opened on 26.06.2023. 9 bids were received which are under evaluation.
27	Chhata	1	6	Jun, 2025	Technical bid were opened on 26.06.2023. 2 bids were received which are under evaluation.
28	Vrindavan	1	13	Jun, 2025	Technical bid were opened on 26.06.2023. 6 bids were received which are under evaluation.
29	Gorakhpur	1	44	24 months after issuance of effective date of start	Revised DPR was submitted to NMCG on 04.11.2022.Observations have been intimated by NMCG vide letter dated 09.06.2023.
30	Chandauli	1	37	24 months after issuance of effective date of start	DPR is under TPA
31	Barhalganj, Gorakhpur	1	6	24 months after issuance of effective date of start	Revised DPR was submitted to NMCG on 16.01.2023. Observations have been intimated by NMCG vide letter dated 09.06.2023.
32	Kanpur	1	-	24 months after issuance of effective date of start	DPR was submitted to NMCG on 08.03.2023.
Total		34	1353.306		
Source : MPR provided by UP Jal Nigam.					

EC Imposed (Jan, 2023 - July, 2023)

Sl. No.	Name of STP	Time Period in which EC Imposed	Date of EC Imposed	Total (From Oct, 2022) (in Rs.)
1	56 MLD Indirapuram Ghaziabad	25.04.23 - 01.05.23	11.05.2023	262500
		10.05.23 - 15.05.23	30.05.2023	225000
2	70 MLD U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad	18.01.23 - 24.01.23	01.03.2023	262500
3	3.42 MLD Near Divyang kendra, Chitrakoot	24.11.22 - 26.12.23	01.02.2023	330000
		27.12.22 - 09.01.23	10.03.2023	140000
		10.01.23 - 21.02.23	05.04.2023	710000
		22.03.23 - 10.04.23	25.04.2023	200000
		24.05.23 - 26.06.23	20.07.2023	340000
4	130 MLD Jajmau, Kanpur	26.11.22 - 23.12.22	06.01.2023	1050000
		24.12.22 - 09.01.23	01.02.2023	637500
		10.01.23 - 10.02.23	01.03.2023	1200000
		11.02.23 - 20.02.23	10.03.2023	375000
		21.02.23 - 10.03.23	05.04.2023	675000
		11.03.23 - 31.03.23	13.04.2023	787500
		01.04.23 - 06.04.23	25.04.2023	225000
		07.04.23 - 17.04.23	03.05.2023	412500
		18.04.23 - 28.04.23	11.05.2023	412500
		29.04.23 - 15.05.23	30.05.2023	637500
		16.05.23 -02.06.23	19.06.2023	675000
		03.06.23 - 11.06.23	19.07.2023	337500
5	210 MLD, Bingawan Kanpur	26.11.22 - 23.12.22	06.01.2023	1050000
		24.12.22 - 12.01.23	01.02.2023	750000
		13.01.23 - 10.02.23	01.03.2023	1087500
		11.02.23 - 22.02.23	10.03.2023	450000
		23.02.23 - 10.03.23	05.04.2023	600000
		11.03.23 - 31.03.23	13.04.2023	787500
		01.04.23 - 06.04.23	25.04.2023	225000
		07.04.23 - 14.04.23	03.05.2023	300000
		15.04.23 - 26.04.23	11.05.2023	450000
		27.04.23 - 15.05.23	30.05.2023	712500
		16.05.23 -02.06.23	19.06.2023	675000
		03.06.23 - 27.06.23	19.07.2023	937500
		28.06.23 - 04.07.23	20.07.2023	262500
05.07.23 -11.07.23	02.08.2023	262500		
6	43 MLD Jajmau, Kanpur	26.11.22 - 23.12.22	06.01.2023	1050000
		24.12.22 - 09.01.23	01.02.2023	637500
		10.01.23 - 10.02.23	01.03.2023	1200000
		11.02.23 - 20.02.23	10.03.2023	375000
		21.02.23 - 10.03.23	05.04.2023	675000
		11.03.23 - 31.03.23	13.04.2023	787500
		01.04.23 - 06.04.23	25.04.2023	225000
		07.04.23 - 17.04.23	03.05.2023	412500
		18.04.23 - 28.04.23	11.05.2023	412500
		29.04.23 - 15.05.23	30.05.2023	637500
		16.05.23 -02.06.23	19.06.2023	675000
		03.06.23 - 15.06.23	19.07.2023	487500

7	5 MLD, Jajmau, Kanpur	26.11.22 - 23.12.22	06.01.2023	350000
		24.12.22 - 09.01.23	01.02.2023	212500
		10.01.23 - 10.02.23	01.03.2023	400000
		11.02.23 - 20.02.23	10.03.2023	125000
		21.02.23 - 10.03.23	05.04.2023	225000
		11.03.23 - 31.03.23	13.04.2023	262500
		01.04.23 - 06.04.23	25.04.2023	75000
		07.04.23 - 17.04.23	03.05.2023	137500
		18.04.23 - 28.04.23	11.05.2023	137500
		29.04.23 - 15.05.23	30.05.2023	212500
		16.05.23 - 02.06.23	19.06.2023	225000
		03.06.23 - 26.06.23	19.07.2023	300000
		27.06.23 - 03.07.23	20.07.2023	87500
		04.07.23 - 10.07.23	02.08.2023	87500
8	2.7 MLD Fatehgarh	02.05.23 - 07.05.23	02.06.2023	60000
9	13 MLD Jalalpur, Amrapur, Kanpur Dehat	03.06.23 - 26.06.23	19.07.2023	660000
		27.06.23 - 04.07.23	20.07.2023	160000
		05.07.23 - 17.07.23	02.08.2023	260000
10	25 MLD Kodra Prayagraj	28.09.2022	20.03.2023	25000
11	10 MLD Ponghat Prayagraj	28.09.2022	20.03.2023	25000
12	80 MLD Naini Prayagraj	28.09.2022	20.03.2023	37500
13	7 MLD Pallavpuram 1 Meerut	21.03.23	05.04.2023	25000
		22.03.23 - 26.03.23	13.04.2023	125000
14	10 MLD Lohiya Nagar Meerut	21.03.23	05.04.2023	25000
		22.03.23 - 26.03.23	13.04.2023	125000
15	15 MLD Shatabdinagar Meerut	21.03.23	05.04.2023	25000
		22.03.23 - 26.03.23	13.04.2023	125000
16	15 MLD Vedvyaspuri Meerut	21.03.23	05.04.2023	25000
		22.03.23 - 26.03.23	13.04.2023	125000
17	6 MLD Rakshapuram Meerut	21.03.23	05.04.2023	25000
		22.03.23 - 26.03.23	13.04.2023	125000
18	5 MLD Modipuram Tiraha Meerut	21.03.23	05.04.2023	12500
		22.03.23 - 26.03.23	13.04.2023	62500
19	03 MLD Firozabad	20.12.22 - 03.01.23	01.02.2023	150000
		17.01.23 - 14.02.23	01.03.2023	290000
		15.02.23 - 19.02.23	10.03.2023	50000
		24.02.23 - 28.02.23	05.04.2023	50000
20	67 MLD Mohammadpur, Biharipur, Firozabad	29.12.22 - 10.01.23	01.02.2023	390000
		17.12.22 - 23.12.22	06.01.2023	70000
		29.12.22 - 11.01.23	01.02.2023	140000

21	1.65 MLD Saifai (Paramedicals), Etawah	12.01.23 - 28.01.23 & 04.02.23 - 13.02.23	01.03.2023	270000
		21.02.23 - 23.02.23	10.03.2023	30000
		13.06.23 - 20.06.23	19.07.2023	80000
		11.07.23 - 17.07.23	02.08.2023	70000
22	23 MLD STP at Mauja Odenya, Padaria, Mainpuri	17.12.22 - 24.12.22	06.01.2023	160000
		25.12.22 - 10.01.23	01.02.2023	340000
		17.01.23 - 14.02.23	01.03.2023	580000
		15.02.23 - 24.02.23	10.03.2023	200000
		25.02.23 - 28.02.23	05.04.2023	80000
23	0.805 MLD Ahara Road, Zone-A, Anoopshahar	12.12.22 - 25.12.22	06.01.23	140000
24	1.75 MLD Ahara Road, (Shivanand Ashram) Zone-B, Anoopshahar	12.12.22 - 26.12.22	06.01.2023	150000
		27.12.22 - 01.01.23	01.02.2023	60000
25	345 MLD STP, Bharwara, Lucknow	06.12.22 - 19.12.22	06.01.2023	525000
		20.12.22 - 09.01.23	01.02.2023	787500
		10.01.23 - 22.01.23	01.03.2023	487500
26	56 MLD STP, Daulatganj, Lucknow	06.12.22 - 19.12.22	06.01.2023	525000
		20.12.22 - 09.01.23	01.02.2023	787500
		10.01.23 - 22.01.23	01.03.2023	487500
27	6.5 MLD Awas vikas Parishad STP, Lucknow	22.11.22 - 19.12.22	06.01.2023	700000
		20.12.22 - 01.01.23	01.02.2023	325000
Total EC Imposed				38835000



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

23678

Ref. No.....

196254/01 अक - 103/23

Dated
पंजीकृत

सेवा में,

मैसर्स बन्धर इण्डस्ट्रियल पोल्यूशन कन्ट्रोल कं० (सी.ई.टी.पी.),
यू.पी.एस.आई.डी.सी., एल.टी.पी., बन्धर,
उन्नाव।

विषय: उद्योग मैसर्स बन्धर इण्डस्ट्रियल पोल्यूशन कन्ट्रोल कं० (सी.ई.टी.पी.), यू.पी.एस.आई.डी.सी., एल.टी.पी., बन्धर,
उन्नाव को जारी कारण बताओ नोटिस दिनांक 21.10.2022 को निक्षेपित किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक-एच 83415/सी-5/सह0 जल-103/2022 दिनांक 21.10.2022 का संदर्भ ग्रहण करने काष्ट करें। उक्त उद्योग का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के प्राधिकृत अधिकारियों द्वारा दिनांक 31.08.2022 को किया गया था। निरीक्षण के समय सी.ई.टी.पी. में स्थापित उत्प्रवाह शुद्धिकरण संयंत्र के आउटलेट के नमूने मानको के अनुरूप न पाये जाने के कारण उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33'ए' सपठित धारा-27(2) के अन्तर्गत कारण बताओ नोटिस दिनांक 21.10.2022 जारी किया गया था।

उक्त के परिप्रेक्ष्य में क्षेत्रीय अधिकारी, उन्नाव के पत्र संख्या-185/सहमति-134/2023 दिनांक 12.06.2023 द्वारा अद्यतन आख्या प्रेषित की गयी है। आख्यानुसार क्षेत्रीय कार्यालय द्वारा दिनांक 31.08.2022 के उपरान्त विभिन्न तिथियों में सी.ई.टी.पी. के आउटलेट से जल नमूने एकत्र किये गये, जिसके अनुक्रम में दिनांक 31.08.2022 से दिनांक 03.06.2023 के मध्य कुल 33 दिन डिफाल्टर अवधि पाये गये।

तत्कम में क्षेत्रीय अधिकारी, उन्नाव के पत्र संख्या-185/सहमति-134/2023 दिनांक 12.06.2023 द्वारा इकाई के विरुद्ध केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित पर्यावरणीय क्षतिपूर्ति का आंकलन किये जाने हेतु मार्गदर्शिका दिनांक 08.02.2019 के अनुक्रम में दिनांक 31.08.2022 से दिनांक 03.06.2023 के मध्य कुल 33 दिन डिफाल्टर अवधि तक रूपये 30,000/- प्रतिदिन की दर से कुल रु रूपये 9,90,000/- (रूपये नौ लाख नब्बे हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

अतः उपरोक्त के दृष्टिगत क्षेत्रीय कार्यालय, उन्नाव के पत्र 12.06.2023 का संज्ञान लेते हुए सक्षम अधिकारी के अनुमोदनोपरान्त उद्योग मैसर्स बन्धर इण्डस्ट्रियल पोल्यूशन कन्ट्रोल कं० (सी.ई.टी.पी.), यू.पी.एस.आई.डी.सी., एल.टी.पी., बन्धर, उन्नाव को निम्न निर्देश जारी किया जाता है:-

1. मैसर्स मैसर्स बन्धर इण्डस्ट्रियल पोल्यूशन कन्ट्रोल कं० (सी.ई.टी.पी.), यू.पी.एस.आई.डी.सी., एल.टी.पी., बन्धर, उन्नाव पर दिनांक 31.08.2022 से दिनांक 03.06.2023 के मध्य कुल 33 दिन डिफाल्टर अवधि तक रूपये 30,000/- प्रतिदिन की दर से रूपये 9,90,000/- (रूपये नौ लाख नब्बे हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है।
2. इकाई मैसर्स बन्धर इण्डस्ट्रियल पोल्यूशन कन्ट्रोल कं० (सी.ई.टी.पी.), यू.पी.एस.आई.डी.सी., एल.टी.पी., बन्धर, उन्नाव द्वारा भविष्य में डिफाल्टर पाये जाने पर रूपये 30,000/- दिन की दर से सुधारात्मक उपाये होने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित होती रहेगी।

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अतः उद्योग मैसर्स बन्धर इण्डस्ट्रियल पोल्यूशन कन्ट्रोल कं० (सी.ई.टी.पी.), यू.पी.एस.आई.डी.सी., एल.टी.पी., बन्धर, उन्नाव पर अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि रूपये 9,90,000/- (रूपये नौ लाख नब्बे हजार मात्र) को उ०प्र० प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या-701502010002104 आई०एफ०एस० कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें। अन्यथा इकाई के विरुद्ध नियमानुसार कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व इकाई एवं उसके उत्तरदायी व्यक्तियों का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत
भवदीय,



मुख्य पर्यावरण अधिकारी (वृत्त-5)

प्रतिलिपि: क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, उन्नाव को इस निर्देश के साथ प्रेषित कि इकाई के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की प्रति अपने स्तर से प्राप्त कराकर अनुपालन कराया जाना सुनिश्चित करें।



मुख्य पर्यावरण अधिकारी, (वृत्त-5)





उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

23680

Ref. No. 1C-5/0/जल-102/23

Date
पंजीकृत

सेवा में,

मैसर्स उन्नाव टैनरीज पोल्यूशन कंट्रोल कं० (सी.ई.टी.पी.),
ए-7, यू.पी.एस.आई.डी.सी., साइट-2,
उन्नाव।

विषय: उद्योग मैसर्स उन्नाव टैनरीज पोल्यूशन कंट्रोल कं० (सी.ई.टी.पी.), ए-7, यू.पी.एस.आई.डी.सी., साइट-2,
उन्नाव को जारी कारण बताओ नोटिस दिनांक 21.10.2022 को निक्षेपित किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक-एच 83417/सी-5/सह0 जल-102/2022 दिनांक 21.10.2022 का संदर्भ ग्रहण करने काष्ट करें। उक्त उद्योग का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के प्राधिकृत अधिकारियों द्वारा दिनांक 02.08.2022 को किया गया था। निरीक्षण के समय सी.ई.टी.पी. में स्थापित उत्प्रवाह शुद्धिकरण संयंत्र के आउटलेट के नमूने मानको के अनुरूप न पाये जाने के कारण उद्योग के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा-33'ए' सपठित धारा-27(2) के अन्तर्गत कारण बताओ नोटिस दिनांक 21.10.2022 जारी किया गया था।

उक्त के परिप्रेक्ष्य में क्षेत्रीय अधिकारी, उन्नाव के पत्र संख्या-186/सहमति-550/2023 दिनांक 12.06.2023 द्वारा अद्यतन आख्या प्रेषित की गयी है। आख्यानुसार क्षेत्रीय कार्यालय द्वारा दिनांक 02.08.2022 के उपरान्त विभिन्न तिथियों में सी.ई.टी.पी. के आउटलेट से जल नमूने एकत्र किये गये, जिसके अनुक्रम में दिनांक 02.08.2022 से दिनांक 03.06.2023 तक कुल 47 दिन डिफाल्टर अवधि पाये गये।

तत्कम में क्षेत्रीय अधिकारी, उन्नाव के पत्र संख्या-186/सहमति-550/2023 दिनांक 12.06.2023 द्वारा इकाई के विरुद्ध केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित पर्यावरणीय क्षतिपूर्ति का आंकलन किये जाने हेतु मार्गदर्शिका दिनांक 08.02.2019 के अनुक्रम में दिनांक 02.08.2022 से दिनांक 03.06.2023 तक कुल 47 दिन डिफाल्टर अवधि तक रुपये 30,000/- प्रतिदिन की दर से कुल रुपये 14,10,000/- (रुपये चौदह लाख दस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित किये जाने की संस्तुति की गयी है।

अतः उपरोक्त के दृष्टिगत क्षेत्रीय कार्यालय, उन्नाव के पत्र 12.06.2023 का संज्ञान लेते हुए सक्षम अधिकारी के अनुमोदनोपरान्त उद्योग मैसर्स उन्नाव टैनरीज पोल्यूशन कंट्रोल कं० (सी.ई.टी.पी.), ए-7, यू.पी.एस.आई.डी.सी., साइट-2, उन्नाव को निम्न निर्देश जारी किया जाता है:-

1. मैसर्स उन्नाव टैनरीज पोल्यूशन कंट्रोल कं० (सी.ई.टी.पी.), ए-7, यू.पी.एस.आई.डी.सी., साइट-2, उन्नाव पर दिनांक 02.08.2022 से दिनांक 03.06.2023 तक कुल 47 दिन डिफाल्टर अवधि तक रुपये 30,000/- प्रतिदिन की दर से रुपये 14,10,000/- (रुपये चौदह लाख दस हजार मात्र) की पर्यावरणीय क्षतिपूर्ति अधिरोपित की जाती है।
2. इकाई मैसर्स उन्नाव टैनरीज पोल्यूशन कंट्रोल कं० (सी.ई.टी.पी.), ए-7, यू.पी.एस.आई.डी.सी., साइट-2, उन्नाव द्वारा भविष्य में डिफाल्टर पाये जाने पर रुपये 30,000/- दिन की दर से सुधारात्मक उपाये होने तक पर्यावरणीय क्षतिपूर्ति अधिरोपित होती रहेगी।

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अतः उद्योग मैसर्स उन्नाव टैनरीज पोल्यूशन कन्ट्रोल कं० (सी.ई.टी.पी.), ए-7, यू.पी.एस.आई.डी.सी., साइट-2, उन्नाव पर अधिरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि रूपये 14,10,000/- (रुपये चौदह लाख दस हजार मात्र) को उ०प्र० प्रदूषण नियंत्रण बोर्ड के यूनियन बैंक ऑफ इण्डिया, विभूति खण्ड, गोमती नगर, लखनऊ स्थित बैंक के खाता संख्या-701502010002104 आई०एफ०एस० कोड-UBIN0570150 में 15 दिन के अन्दर जमा कर, जमा की गयी धनराशि का साक्ष्य क्षेत्रीय कार्यालय एवं बोर्ड मुख्यालय में प्रस्तुत करना सुनिश्चित करें। अन्यथा इकाई के विरुद्ध नियमानुसार कार्यवाही प्रारम्भ कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व इकाई एवं उसके उत्तरदायी व्यक्तियों का होगा।

सक्षम अधिकारी द्वारा अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत
भवदीय,



मुख्य पर्यावरण अधिकारी (वृत्त-5)

प्रतिलिपि: क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, उन्नाव को इस निर्देश के साथ प्रेषित कि इकाई के विरुद्ध अधिरोपित पर्यावरणीय क्षतिपूर्ति की प्रति अपने स्तर से प्राप्त कराकर अनुपालन कराया जाना सुनिश्चित करें।



मुख्य पर्यावरण अधिकारी, (वृत्त-5)



**एन0डब्लू0एम0पी0 परियोजना के अन्तर्गत
उत्तर प्रदेश में प्रमुख नदियों एवं अन्य जल स्रोत की जलगुणता का विवरण**

23682

क्रम सं.	क्षेत्रीय कार्यालय	जनपद	नदी	कोड सं0	नमूना एकत्रण बिन्दु	जून-2023					जून-2022				
						डी.ओ. (मिग्रा/ली.)	बी.ओ.डी. (मिग्रा/ली.)	टोटल कोलीफार्म (एमपीएन/100 एम.एल.)	फीकैल कोलीफार्म (एमपीएन/100 एम.एल.)	श्रेणी (CATEGORY)	डी.ओ. (मिग्रा/ली.)	बी.ओ.डी. (मिग्रा/ली.)	टोटल कोलीफार्म (एमपीएन/100 एम.एल.)	फीकैल कोलीफार्म (एमपीएन/100 एम.एल.)	श्रेणी (CATEGORY)
1	बिजनौर	बिजनौर	गंगा नदी	10150	एट मध्य गंगा बैराज, बिजनौर	8.70	1.20	1300	790	C	8.6	1.3	1400	790	C
2	बिजनौर	बिजनौर	गंगा नदी	5708	**टिगरी गंगाघाट, टिगरी अमरोहा	8.70	1.40	1300	790	C					
3	गाजियाबाद	हापुड़	गंगा नदी	10149	अपस्ट्रीम, ब्रिजघाट, गढ़मुक्तेशवर	9.00	2.50	430	280	B	8.8	1.0	920	280	C
4	गाजियाबाद	हापुड़	गंगा नदी	1062	गढ़मुक्तेशवर डाउन स्ट्रीम गंगा	8.90	2.80	920	350	C	8.5	2.0	1600	540	C
5	बुलन्दशहर	बुलन्दशहर	गंगा नदी	2488	अपस्ट्रीम, अनूपशहर	7.10	2.70	430	280	B	7.9	2.5	540	240	C
6	बुलन्दशहर	बुलन्दशहर	गंगा नदी	2489	डाउनस्ट्रीम, अनूपशहर	7.20	2.60	920	350	C	7.8	2.2	920	350	C
7	बुलन्दशहर	बुलन्दशहर	गंगा नदी	1145	राजघाट डाउनस्ट्रीम, नरोरा	7.30	2.30	1600	540	C	7.7	1.7	1600	540	C
8	बरेली	बदायूं	गंगा नदी	2490	कछलाघाट, बदायूं	8.70	1.30	480	350	B	8.4	1.4	460	220	B
9	कानपुर	फर्रुखाबाद	गंगा नदी	10151	एट फर्रुखाबाद (घटिया घाट)	8.40	3.30	2800	2200	D	8.0	3.9	2600	1200	D
10	कानपुर	कन्नौज	गंगा नदी	1063	अपस्ट्रीम, कन्नौज	8.00	3.50	3400	2700	D	7.8	4.0	2800	1700	D
11	कानपुर	कन्नौज	गंगा नदी	1066	डाउनस्ट्रीम, कन्नौज	7.80	3.60	2700	2200	D	7.6	4.4	4300	2600	D
12	कानपुर	कानपुर	गंगा नदी	1146	बिदूर, कानपुर	7.60	3.90	3100	2300	D	7.5	5.4	4100	2700	D
13	कानपुर	कानपुर	गंगा नदी	10154	एट भैरव घाट (बाथिंग घाट)	7.30	4.10	7900	4900	D	7.3	5.1	4100	2200	D
14	कानपुर	कानपुर	गंगा नदी	1067	अपस्ट्रीम, कानपुर (शुक्लागंज)	7.50	4.10	3300	2700	D	7.2	4.9	4000	2600	D
15	कानपुर	कानपुर	गंगा नदी	10155	एट डी.एस. शुक्ला गंज	7.30	4.30	3800	2500	D	6.9	5.2	4600	2500	D
16	कानपुर	कानपुर	गंगा नदी	10156	एट गोला घाट (बाथिंग घाट)	7.40	4.40	3100	2300	D	6.7	5.4	4300	2500	D
17	कानपुर	कानपुर	गंगा नदी	10157	एट जाजमऊ ब्रिज (बाथिंग घाट)	7.20	4.60	11000	7900	D	6.5	5.6	4800	3300	D
18	कानपुर	कानपुर	गंगा नदी	1068	डाउनस्ट्रीम, कानपुर (जाना विलेज)	7.00	4.70	17000	13000	D	6.2	5.9	11000	4900	D
19	रायबरेली	रायबरेली	गंगा नदी	1147	डलमऊ, रायबरेली	7.40	3.60	3200	2400	D	7.0	4.2	2700	1500	D
20	रायबरेली	प्रतापगढ़	गंगा नदी	2498	कालाकंकर	7.50	3.40	3200	2200	D	7.2	4.0	2700	1500	D
21	प्रयागराज	कोशाम्बी	गंगा नदी	2487	कड़ाघाट	7.40	2.90	1400	400	C	8.6	2.8	2000	680	C
22	प्रयागराज	प्रयागराज	गंगा नदी	1046	अपस्ट्रीम, प्रयागराज	8.50	2.80	2100	680	C	8.3	2.8	2100	610	C
23	प्रयागराज	प्रयागराज	गंगा नदी	1049	डाउनस्ट्रीम, प्रयागराज (संगम)	8.10	2.80	2600	920	C	8.1	2.7	2400	680	C

	कार्यालय			सिड		डी.ओ. (मिग्रा/ली.)	बी.ओ.डी. (मिग्रा/ली.)	टोटल कोलीफार्म (एमपीएन/100 एम.एल.)	फिकैल कोलीफार्म (एमपीएन/100 एम.एल.)	श्रेणी (CATEGORY)	डी.ओ. (मिग्रा/ली.)	बी.ओ.डी. (मिग्रा/ली.)	टोटल कोलीफार्म (एमपीएन/100 एम.एल.)	फिकैल कोलीफार्म (एमपीएन/100 एम.एल.)	श्रेणी (CATEGORY)
24	प्रयागराज	प्रयागराज	गंगा नदी	10158	तमसा नदी में मिलने के बाद, सिरसा, सोन बरसा	7.90	2.80	2200	780	C	8.4	2.8	2200	780	C
25	सोनभद्र	मिर्जापुर	गंगा नदी	2485	अपस्ट्रीम, विंध्याचल, मिर्जापुर	7.80	2.80	1700	1100	C	7.8	2.8	1700	1100	C
26	सोनभद्र	मिर्जापुर	गंगा नदी	2486	डाउनस्ट्रीम, मिर्जापुर	7.10	3.70	14000	9300	D	7.1	4.2	21000	14000	D
27	सोनभद्र	सोनभद्र	गंगा नदी	10153	एट चुनार पौनटून ब्रिज	7.50	3.30	11000	6800	D	7.5	3.3	13000	7900	D
28	वाराणसी	वाराणसी	गंगा नदी	1070	अपस्ट्रीम, वाराणसी	7.70	2.70	1400	930	C	8.0	2.5	800	540	C
29	वाराणसी	वाराणसी	गंगा नदी	1071	डाउनस्ट्रीम, वाराणसी	7.00	4.30	22000	14000	D	7.2	3.7	11000	8000	D
30	वाराणसी	गाजीपुर	गंगा नदी	10152	गोमती नदी में मिलने के बाद, भुसावल, सालदिया रोड, सैदपुर	7.40	3.70	14000	9300	D	7.7	3.3	9000	5000	D
31	वाराणसी	गाजीपुर	गंगा नदी	1073	डाउनस्ट्रीम, तारीघाट	6.70	4.60	24000	17000	D	7.0	4.2	17000	13000	D
95	मुजफ्फरनगर	मुजफ्फरनगर	बाण गंगा	2502	शुक ताल घाट	6.80	2.00	1100	940	C	8.0	2.0	-	-	B

**Sampling Point Started from May 2023.

* Sampling not done.

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